

**Office of Directorate General of Foreign Trade  
New Delhi -0**

**Para 4.7 Decision(DRAFT)**

**MEETING NUMBER** : 10/82-ALC4/2013 **MEETING DATE** : 22.08.2013

|   |                                                                                                                                                   |                                 |                                            |                                        |
|---|---------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|----------------------------------------|
| 1 | <b>Case No.:</b> 1/27/83-ALC1/2009                                                                                                                | Party Name:VIVIMED LABS LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Approved</b> |
|   | HQ File :01/83/050/00493/AM10/                                                                                                                    | RLA File :09/24/040/00217/AM10/ | Lic.No/Date:0910039305<br>16.09.2009       | Defer Date:                            |
|   | <b>Decision :</b> It was noticed that the case was approved in meeting no. 6/82 dated 13.06.2013. It was, therefore, decided to withdraw the case |                                 |                                            |                                        |

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| 2 | <b>Case No.:</b> 2/36/82-ALC4/2009                                                                                                        | Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|   | HQ File :01/82/050/00727/AM10/                                                                                                            | RLA File :03/95/040/00485/AM10/                       | Lic.No/Date:0310545426<br>13.11.2009       | Defer<br>Date:05.09.2013               |
|   | <b>Decision :</b> It was decided to remind RA and firm to furnish a copy of application immediately. The case was deferred for 05.09.2013 |                                                       |                                            |                                        |

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| 3 | <b>Case No.:</b> 15/50/82-ALC4/2009                                                                                                       | Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|   | HQ File :01/82/050/01169/AM10/                                                                                                            | RLA File :03/95/040/00779/AM10/                       | Lic.No/Date:0310561977<br>25.02.2010       | Defer<br>Date:05.09.2013               |
|   | <b>Decision :</b> It was decided to remind RA and firm to furnish a copy of application immediately. The case was deferred for 05.09.2013 |                                                       |                                            |                                        |

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| 4 | <b>Case No.:</b> 7/14/82-ALC4/2010                                                                                                                    | Party Name:ARCH PHARMALABS LTD  | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|   | HQ File :01/82/050/00369/AM11/                                                                                                                        | RLA File :03/94/040/01082/AM10/ | Lic.No/Date:0310571324<br>26.04.2010       | Defer<br>Date:05.09.2013               |
|   | <b>Decision :</b> It was decided to remind the firm as well as RA to furnish a copy of application immediately. The case was deferred for 05.09.2013. |                                 |                                            |                                        |

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| 5 | <b>Case No.:</b> 22/6/82-ALC4/2010                                                                                                                    | Party Name:WANBURY LIMITED(FORMERLY PEARL ORGANICS LTD) | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|   | HQ File :01/82/050/00169/AM11/                                                                                                                        | RLA File :03/95/040/00396/AM10/                         | Lic.No/Date:0310571937<br>29.04.2010       | Defer<br>Date:05.09.2013               |
|   | <b>Decision :</b> It was decided to remind the firm as well as RA to furnish a copy of application immediately. The case was deferred for 05.09.2013. |                                                         |                                            |                                        |

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| 6 | <b>Case No.:8/32/82-ALC4/2010</b>                                                                               | Party Name:SAURAV CHEMICALS LTD, | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|   | HQ File :01/82/050/00990/AM11/                                                                                  | RLA File :22/24/040/00050/AM11/  | Lic.No/Date:2210010581<br>28.10.2010       | Defer<br>Date:05.09.2013        |
|   | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals |                                  |                                            |                                 |

| 7                                                    | <b>Case No.:130/10/82-ALC4/2013</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Party Name:YASHO INDUSTRIES PVT.LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Approved</b> |                |           |        |              |              |                                                      |      |    |            |
|------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------|--------------------------------------------|---------------------------------|----------------|-----------|--------|--------------|--------------|------------------------------------------------------|------|----|------------|
|                                                      | HQ File :01/82/050/00313/AM14/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | RLA File :03/95/040/00702/AM11/      | Lic.No/Date:0310603710<br>30.11.2010       | Defer Date:                     |                |           |        |              |              |                                                      |      |    |            |
|                                                      | <b>Decision :</b> In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/95/2011-Ch. II dated 2.4.2013, it was decided ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: <table border="1"> <thead> <tr> <th>Export product</th><th>Exp. Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty. allowed</th></tr> </thead> <tbody> <tr> <td>Dipentamethylene Thiuram Hexa Sulfide (Qureacc DPTT)</td><td>1 kg</td><td>1.</td><td>Piperidine</td><td>0.466 kg</td></tr> </tbody> </table> RA may take appropriate action as per the decision of Norms Committee. |                                      |                                            |                                 | Export product | Exp. Qty. | Sl.No. | Import items | Qty. allowed | Dipentamethylene Thiuram Hexa Sulfide (Qureacc DPTT) | 1 kg | 1. | Piperidine |
| Export product                                       | Exp. Qty.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Sl.No.                               | Import items                               | Qty. allowed                    |                |           |        |              |              |                                                      |      |    |            |
| Dipentamethylene Thiuram Hexa Sulfide (Qureacc DPTT) | 1 kg                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 1.                                   | Piperidine                                 | 0.466 kg                        |                |           |        |              |              |                                                      |      |    |            |

| 8                                     | <b>Case No.:128/10/82-ALC4/2013</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | Party Name:YASHO INDUSTRIES PVT.LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Approved</b> |                |           |        |              |              |                                       |      |    |                                |
|---------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------|--------------------------------------------|---------------------------------|----------------|-----------|--------|--------------|--------------|---------------------------------------|------|----|--------------------------------|
|                                       | HQ File :01/82/050/00311/AM14/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | RLA File :03/95/040/00802/AM11/      | Lic.No/Date:0310608685<br>30.12.2010       | Defer Date:                     |                |           |        |              |              |                                       |      |    |                                |
|                                       | <b>Decision :</b> In the light of earlier decision taken in meeting no. 2/82 dated 18.4.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: <table border="1"> <thead> <tr> <th>Export product</th><th>Exp. Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty. allowed</th></tr> </thead> <tbody> <tr> <td>Copper Dibutyl Dithiocarbamate (CDBC)</td><td>1 kg</td><td>1.</td><td>DI-N-Butylamine (Dibutylamine)</td><td>0.600 kg</td></tr> </tbody> </table> RA may take appropriate action as per the decision of Norms Committee. |                                      |                                            |                                 | Export product | Exp. Qty. | Sl.No. | Import items | Qty. allowed | Copper Dibutyl Dithiocarbamate (CDBC) | 1 kg | 1. | DI-N-Butylamine (Dibutylamine) |
| Export product                        | Exp. Qty.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | Sl.No.                               | Import items                               | Qty. allowed                    |                |           |        |              |              |                                       |      |    |                                |
| Copper Dibutyl Dithiocarbamate (CDBC) | 1 kg                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 1.                                   | DI-N-Butylamine (Dibutylamine)             | 0.600 kg                        |                |           |        |              |              |                                       |      |    |                                |

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|---|------------------------------------------------------------------------------------------------------------------|-----------------------------------------|--------------------------------------------|---------------------------------|
| 9 | <b>Case No.:213/10/82-ALC4/2013</b>                                                                              | Party Name:CENTURY PHARMACEUTICALS LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|   | HQ File :01/82/050/00396/AM14/                                                                                   | RLA File :34/24/040/00011/AM12/         | Lic.No/Date:3410030146<br>09.05.2011       | Defer<br>Date:05.09.2013        |
|   | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                         |                                            |                                 |

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| 10 | <b>Case No.:27/19/82-ALC4/2011</b> | Party Name:VIVIMED LABS LIMITED | Meet No/Date:10/82-ALC4/2013 | <b>Status:Case</b> |
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|  |                                                                                                       |                                 | 22.08.2013                           | Deferred                 |
|  | HQ File :01/82/050/00541/AM12/                                                                        | RLA File :09/24/040/00086/AM12/ | Lic.No/Date:0910046997<br>06.06.2011 | Defer<br>Date:05.09.2013 |
|  | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of C&PC. |                                 |                                      |                          |

| 11                                  | <b>Case No.:</b> 127/10/82-ALC4/2013                                                                                                                                                                                                                                                                              | Party Name:YASHO INDUSTRIES PVT.LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Approved</b> |                |           |        |              |              |                                     |      |    |                                |
|-------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------|--------------------------------------------|---------------------------------|----------------|-----------|--------|--------------|--------------|-------------------------------------|------|----|--------------------------------|
|                                     | HQ File :01/82/050/00310/AM14/                                                                                                                                                                                                                                                                                    | RLA File :03/95/040/00179/AM12/      | Lic.No/Date:0310635386<br>10.06.2011       | Defer Date:                     |                |           |        |              |              |                                     |      |    |                                |
|                                     | <b>Decision :</b> In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/95/2011-Ch. II dated 2.4.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:              |                                      |                                            |                                 |                |           |        |              |              |                                     |      |    |                                |
|                                     | <table border="1"> <thead> <tr> <th>Export product</th><th>Exp. Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty. allowed</th></tr> </thead> <tbody> <tr> <td>Copper Dibutyl Dithicabamate (CDBC)</td><td>1 kg</td><td>1.</td><td>Di-N-Butylamine (Dibutylamine)</td><td>0.600 kg</td></tr> </tbody> </table> |                                      |                                            |                                 | Export product | Exp. Qty. | Sl.No. | Import items | Qty. allowed | Copper Dibutyl Dithicabamate (CDBC) | 1 kg | 1. | Di-N-Butylamine (Dibutylamine) |
| Export product                      | Exp. Qty.                                                                                                                                                                                                                                                                                                         | Sl.No.                               | Import items                               | Qty. allowed                    |                |           |        |              |              |                                     |      |    |                                |
| Copper Dibutyl Dithicabamate (CDBC) | 1 kg                                                                                                                                                                                                                                                                                                              | 1.                                   | Di-N-Butylamine (Dibutylamine)             | 0.600 kg                        |                |           |        |              |              |                                     |      |    |                                |
|                                     | RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                                                                                                            |                                      |                                            |                                 |                |           |        |              |              |                                     |      |    |                                |

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| 12 | <b>Case No.:</b> 38/32/82-ALC4/2011                                                                                      | Party Name:GRANULES INDIA LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Rejected</b> |
|    | HQ File :01/82/050/00919/AM12/                                                                                           | RLA File :09/24/040/00239/AM12/   | Lic.No/Date:0910048379<br>25.08.2011       | Defer Date:                 |
|    | <b>Decision :</b> It was decided to close the case as the firm has not furnished information despite repeated reminders. |                                   |                                            |                             |

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| 13 | <b>Case No.:</b> 39/31/82-ALC4/2011                                                                              | Party Name:SAURAV CHEMICALS LTD, | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/82/050/00865/AM12/                                                                                   | RLA File :22/24/040/00039/AM12/  | Lic.No/Date:2210011843<br>01.09.2011       | Defer<br>Date:05.09.2013        |
|    | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                  |                                            |                                 |

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| 14 | <b>Case No.:</b> 90/42/82-ALC4/2011                                                                   | Party Name:VIVIMED LABS LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/82/050/01125/AM12/                                                                        | RLA File :09/24/040/00318/AM12/ | Lic.No/Date:0910049191<br>30.09.2011       | Defer<br>Date:05.09.2013        |
|    | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of C&PC. |                                 |                                            |                                 |

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| 15 | <b>Case No.:</b> 7/45/82-ALC4/2011 | Party Name:SANO MEDICAL KITS PVT. LTD., | Meet No/Date:10/82-ALC4/2013 | <b>Status:Case</b> |
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|                                                                                                                  |                                |                                 | 22.08.2013                           | <b>Deferred</b>          |
|                                                                                                                  | HQ File :01/82/050/01184/AM12/ | RLA File :04/24/040/00244/AM12/ | Lic.No/Date:0410131205<br>01.12.2011 | Defer<br>Date:05.09.2013 |
| <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                |                                 |                                      |                          |

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| 16 | <b>Case No.:2/39/82-ALC4/2011</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Party Name:BILCARE LIMITED      | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Approved</b> |
|    | HQ File :01/82/050/00994/AM12/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | RLA File :31/83/040/00167/AM12/ | Lic.No/Date:3110051868<br>13.12.2011       | Defer Date:            |
|    | Decision : <ul style="list-style-type: none"> <li>Shri Chhanda Das, VP-QA &amp; Regulatory and Shri Vinod Mulay (Head Operations from M/s Bilcare appeared before the Committee.</li> <li>They have clarified that they are importing the tablets and capsules in the finished form and only repacking it to conceal the identity of the medicines from the patients during the clinical trials.</li> <li>The permission for clinical trials is given by CDSCO (Central Drug Standard Control Organization) Zonal Office..</li> <li>No wastage is envisaged in the entire operation hence, it was decided to take the approval of DGFT that RLA may consider their application with nil wastage on the recommendation of CDSCO, Zonal Office.</li> </ul> |                                 |                                            |                        |

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| 17 | <b>Case No.:196/10/82-ALC4/2013</b>                                                                                                                     | Party Name:BOSTIK INDIA PRIVATE LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00379/AM14/                                                                                                                          | RLA File :07/24/040/00380/AM12/         | Lic.No/Date:0710085024<br>28.12.2011       | Defer<br>Date:05.09.2013    |
|    | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Petrochemicals Division of Department of Chemicals and Petrochemicals |                                         |                                            |                             |

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| 18 | <b>Case No.:38/3/82-ALC4/2012</b>                                                                                        | Party Name:BROOKS LABORATORIES LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Rejected</b> |
|    | HQ File :01/82/050/00042/AM13/                                                                                           | RLA File :22/24/040/00068/AM12/      | Lic.No/Date:2210012375<br>29.12.2011       | Defer Date:                 |
|    | <b>Decision :</b> It was decided to close the case as the firm has not furnished information despite repeated reminders. |                                      |                                            |                             |

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| 19 | <b>Case No.:76/4/82-ALC4/2012</b>                                                                                | Party Name:CADILA HEALTHCARE LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00156/AM13/                                                                                   | RLA File :08/24/040/00301/AM12/    | Lic.No/Date:0810110001<br>22.03.2012       | Defer<br>Date:05.09.2013    |
|    | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                    |                                            |                             |

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| 20 | <b>Case No.:9/11/82-ALC4/2012</b>                                                                                                                              | Party Name:CHEMCON SPECIALITY CHEMICALS P LTD | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00276/AM13/                                                                                                                                 | RLA File :34/24/040/00298/AM12/               | Lic.No/Date:3410033741<br>29.03.2012       | Defer<br>Date:05.09.2013    |
|    | <b>Decision :</b> It was decided to send a copy of application again to Department of Pharmaceuticals for their comments. The case was deferred for 05.09.2013 |                                               |                                            |                             |

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| 21 | <b>Case No.:1/2/82-ALC4/2012</b>                                                                              | Party Name:PIRAMAL HEALTHCARE LTD.<br>(FORMERLY NICHOLAS PIRAMAL) | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00001/AM13/                                                                                | RLA File :03/95/040/00970/AM12/                                   | Lic.No/Date:0310688849<br>30.03.2012       | Defer<br>Date:05.09.2013    |
|    | <b>Decision :</b> was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                                                   |                                            |                             |

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| 22 | <b>Case No.:4/7/82-ALC4/2012</b>                                                                              | Party Name:PROMED EXPORTS PVT.LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00188/AM13/                                                                                | RLA File :05/24/040/00471/AM12/    | Lic.No/Date:0510321506<br>30.03.2012       | Defer<br>Date:05.09.2013    |
|    | <b>Decision :</b> was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                    |                                            |                             |

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| 23 | <b>Case No.:38/16/82-ALC4/2012</b>                                                                            | Party Name:BRILLIANT BIO PHARMA LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00474/AM13/                                                                                | RLA File :09/24/040/00664/AM12/         | Lic.No/Date:0910052111<br>11.04.2012       | Defer<br>Date:05.09.2013    |
|    | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Biotechnology |                                         |                                            |                             |

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| 24 | <b>Case No.:3/11/82-ALC4/2012</b>                                                                                | Party Name:HERBERT BROWN<br>PHARMACEUTICAL & RESEARCH LABS | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00270/AM13/                                                                                   | RLA File :03/94/040/00007/AM13/                            | Lic.No/Date:0310690582<br>12.04.2012       | Defer<br>Date:05.09.2013    |
|    | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                                            |                                            |                             |

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| 25 | <b>Case No.:50/3/83-ALC1/2012</b>                                                                    | Party Name:PIRAMAL HEALTHCARE LTD.<br>(FORMERLY NICHOLAS PIRAMAL) | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|    | HQ File :01/83/050/00053/AM13/                                                                       | RLA File :03/95/040/01118/AM12/                                   | Lic.No/Date:0310690527<br>12.04.2012       | Defer<br>Date:05.09.2013    |
|    | <b>Decision :</b> It was decided to remind the firm to furnish the following information immediately |                                                                   |                                            |                             |

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|  | Copy of Drug Manufacturing License.<br>Copy of Batch Manufacturing Record duly approved by QA<br>Manufacturing process flow diagram of export product showing the wastage involved.<br><br>The case was deferred for 05.09.2013. |
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| 26                                                                     | Case No.:77/4/82-ALC4/2013                                                                                                                                              |  | Party Name:IOL CHEMICALS AND PHARMACEUTICALS LIMITED |        | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 |  | Status:Case<br>Approved |  |
|                                                                        | HQ File :01/82/050/00118/AM14/                                                                                                                                          |  | RLA File :30/21/040/00003/AM13/                      |        | Lic.No/Date:3010085321<br>20.04.2012       |  | Defer Date:             |  |
|                                                                        | Decision : It was decided to ratify norms in line with SION A -1335 under Para 4.7 of HBP v 1 as per details given below or as applied by the firm , whichever is less: |  |                                                      |        |                                            |  |                         |  |
|                                                                        | Export product                                                                                                                                                          |  | Exp. Qty.                                            | Sl.No. | Import items                               |  | Qty. allowed            |  |
|                                                                        | Ethyl Acetate with minimum 99% purity                                                                                                                                   |  | 1 kg                                                 | 1      | Acetic Acid                                |  | 0.716 kg                |  |
| RA may take appropriate action as per the decision of Norms Committee. |                                                                                                                                                                         |  |                                                      |        |                                            |  |                         |  |

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|----|----------------------------------------------------------------------------------------------|---------------------------------------|--------------------------------------------|--------------------------|
| 27 | Case No.:30/13/82-ALC4/2012                                                                  | Party Name:HALDIA PETROCHEMICALS LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00365/AM13/                                                               | RLA File :02/24/040/00029/AM13/       | Lic.No/Date:0210177518<br>14.05.2012       | Defer<br>Date:05.09.2013 |
|    | Decision :It was decided to defer the case for 05.09.2013 for comments of Department of C&PC |                                       |                                            |                          |

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|----|----------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|--------------------------|
| 28 | Case No.:3/16/82-ALC4/2012                                                                               | Party Name:ADCOCK INGRAM LTD,   | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00439/AM13/                                                                           | RLA File :07/24/040/00075/AM13/ | Lic.No/Date:0710088327<br>21.05.2012       | Defer<br>Date:05.09.2013 |
|    | Decision :It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                 |                                            |                          |

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|----|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------|--------------------------------------------|--------------------------|
| 29 | Case No.:11/13/82-ALC4/2012                                                                                                                                                | Party Name:PROMED EXPORTS PVT.LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | Status:Case<br>Deferred  |
|    | HQ File :01/82/050/00346/AM13/                                                                                                                                             | RLA File :05/24/040/00048/AM13/    | Lic.No/Date:0510325611<br>23.05.2012       | Defer<br>Date:05.09.2013 |
|    | Decision :Copy of application has already been sent to D/O Pharmaceuticals. It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                    |                                            |                          |

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|----|-----------------------------------|--|---------------------------------|--|--------------------------------------------|-----------------------------|
| 30 | <b>Case No.:4/16/82-ALC4/2012</b> |  | Party Name:ADCOCK INGRAM LTD,   |  | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00440/AM13/    |  | RLA File :07/24/040/00078/AM13/ |  | Lic.No/Date:0710088441<br>24.05.2012       | Defer                       |

|                                                                                                                  |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |                                              |                                            |                                        |
|------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------|--------------------------------------------|----------------------------------------|
| <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |                                              |                                            | Date:05.09.2013                        |
| 31                                                                                                               | <b>Case No.:</b> 12/13/82-ALC4/2012                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | Party Name:RANBAXY LABORATORIES LTD          | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|                                                                                                                  | HQ File :01/82/050/00347/AM13/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | RLA File :05/24/040/00061/AM13/              | Lic.No/Date:0510325945<br>25.05.2012       | Defer<br>Date:05.09.2013               |
|                                                                                                                  | <b>Decision :</b> It was decided to remind the firm to furnish complete technical details mainly Mol. Wt. of all input/output product, % yield on molar basis and solvent details as per Appendix 33. The case was deferred for 05.09.2013.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |                                              |                                            |                                        |
| 32                                                                                                               | <b>Case No.:</b> 53/14/82-ALC4/2012                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | Party Name:ALCON BIOSCIENCES PRIVATE LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|                                                                                                                  | HQ File :01/82/050/00430/AM13/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | RLA File :03/94/040/00888/AM12/              | Lic.No/Date:0310697981<br>08.06.2012       | Defer<br>Date:05.09.2013               |
|                                                                                                                  | <b>Decision :</b> The consultant from Department of Pharmaceuticals have pointed out that the reply received from the firm is not as per the deficiency letter issued by them. It was decided to remind the firm to furnish reply to the points raised in the deficiency letter sent earlier. The case was deferred for 05.09.2013.                                                                                                                                                                                                                                                                                                                                                                                                                             |                                              |                                            |                                        |
| 33                                                                                                               | <b>Case No.:</b> 2/23/82-ALC4/2012                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Party Name:IND-SWIFT LABORATORIES LTD.,      | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|                                                                                                                  | HQ File :01/82/050/00802/AM13/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | RLA File :22/24/040/00012/AM13/              | Lic.No/Date:2210013015<br>14.06.2012       | Defer<br>Date:05.09.2013               |
|                                                                                                                  | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                |                                              |                                            |                                        |
| 34                                                                                                               | <b>Case No.:</b> 87/18/82-ALC4/2012                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | Party Name:BILCARE LIMITED                   | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> <b>Approved</b>         |
|                                                                                                                  | HQ File :01/82/050/00582/AM13/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | RLA File :31/83/040/00051/AM13/              | Lic.No/Date:3110054688<br>15.06.2012       | Defer Date                             |
|                                                                                                                  | <ul style="list-style-type: none"> <li><b>Decision :</b> Shri Chhanda Das, VP-QA &amp; Regulatory and Shri Vinod Mulay (Head Operations from M/s Bilocare appeared before the Committee.</li> <li>They have clarified that they are importing the tablets and capsules in the finished form and only repacking it to conceal the identity of the medicines from the patients during the clinical trials.</li> <li>The permission for clinical trials is given by CDSCO (Central Drug Standard Control Organization) Zonal Office.</li> <li>No wastage is envisaged in the entire operation hence, it was decided to take the approval of DGFT that RLA may consider their application with nil wastage on the recommendation of CDSCO, Zonal Office.</li> </ul> |                                              |                                            |                                        |
| 35                                                                                                               | <b>Case No.:</b> 3/12/82-ALC4/2012                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Party Name:BILCARE LIMITED                   | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> <b>Approved</b>         |

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| HQ File :01/82/050/00333/AM13/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | RLA File :31/83/040/00057/AM13/ | Lic.No/Date:3110054717<br>18.06.2012 | Defer Date: |
| <ul style="list-style-type: none"> <li><b>Decision :</b> Shri Chhanda Das, VP-QA &amp; Regulatory and Shri Vinod Mulay (Head Operations from M/s Bilcare appeared before the Committee.</li> <li>They have clarified that they are importing the tablets and capsules in the finished form and only repacking it to conceal the identity of the medicines from the patients during the clinical trials.</li> <li>The permission for clinical trials is given by CDSCO (Central Drug Standard Control Organization) Zonal Office.</li> <li>No wastage is envisaged in the entire operation hence, it was decided to take the approval of DGFT that RLA may consider their application with nil wastage on the recommendation of CDSCO Zonal Office.</li> </ul> |                                 |                                      |             |

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|----|------------------------------------------------------------------------------------------------------------------|--------------------------------------------|--------------------------------------------|-----------------------------|
| 36 | <b>Case No.:109/18/82-ALC4/2012</b>                                                                              | Party Name:FRESENIUS KABI ONCOLOGY LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00604/AM13/                                                                                   | RLA File :05/23/040/00491/AM12/            | Lic.No/Date:0510328334<br>27.06.2012       | Defer<br>Date:05.09.2013    |
|    | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                            |                                            |                             |

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| Case No.:31/13/82-ALC4/2012                                                                                                                                                                                                                                                                                                    | Party Name:PALADIN PAINTS AND CHEMICALS PVT. LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | Status:Case<br>Approved |              |
| HQ File :01/82/050/00366/AM13/                                                                                                                                                                                                                                                                                                 | RLA File :03/95/040/00055/AM13/                    | Lic.No/Date:0310699970<br>27.06.2012       | Defer Date:             |              |
| <b>Decision :</b> In the light of written comments received from Petrochemicals Division of Department of Chemicals and Petrochemicals vide their OM No. 46011/98/2012-PC II dated 19.8.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                                    |                                            |                         |              |
| Export product                                                                                                                                                                                                                                                                                                                 | Exp. Qty.                                          | Sl.No.                                     | Import items            | Qty. allowed |
| Phenalkamines Epoxy Hardeners<br>PPA-7062 Net Weight: 60800 kgs<br>gross weight: 66560 Kgs                                                                                                                                                                                                                                     | 1 kg                                               | 1                                          | Ethylenediamine         | 0.1210 kg    |
|                                                                                                                                                                                                                                                                                                                                |                                                    | 2.                                         | Paraformaldehyde        | 0.0948 kg    |
| Phenalkamines Epoxy Hardeners<br>PPA-7041X90 Net Weight: 374400<br>Kgs Gross Weight: 408960 kgs                                                                                                                                                                                                                                | 1 kg                                               | 1                                          | Ethylenediamine         | 0.2061 kg    |
|                                                                                                                                                                                                                                                                                                                                |                                                    | 2.                                         | Paraformaldehyde        | 0.1556 kg    |
| Phenalkamines Epoxy Hardeners<br>PPA-7558 Net Weight: 31200 kgs<br>Gross Weight: 34080 kgs                                                                                                                                                                                                                                     | 1 kg                                               | 1                                          | Ethylenediamine         | 0.2593 kg    |
|                                                                                                                                                                                                                                                                                                                                |                                                    | 2.                                         | Paraformaldehyde        | 0.1592 kg    |
| RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                                                                                                                         |                                                    |                                            |                         |              |



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|----|------------------------------------------------------------------------------------------------------------------|----------------------------------------|--------------------------------------------|----------------------------------------|
| 38 | <b>Case No.:</b> 35/18/82-ALC4/2012                                                                              | Party Name:INTAS PHARMACEUTICALS LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/82/050/00530/AM13/                                                                                   | RLA File :08/24/040/00128/AM13/        | Lic.No/Date:0810113566<br>20.07.2012       | Defer<br>Date:05.09.2013               |
|    | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                        |                                            |                                        |

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|----|-------------------------------------------------------------------------------------------------------|---------------------------------------|--------------------------------------------|----------------------------------------|
| 39 | <b>Case No.:</b> 35/21/82-ALC4/2012                                                                   | Party Name:PADMINI AROMATICS PVT. LTD | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/82/050/00665/AM13/                                                                        | RLA File :07/24/040/00177/AM13/       | Lic.No/Date:0710090045<br>03.08.2012       | Defer Date<br>19.9.2013:               |
|    | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of C&PC. |                                       |                                            |                                        |

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|----|----------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------|--------------------------------------------|----------------------------------------|
| 40 | <b>Case No.:</b> 41/21/82-ALC4/2012                                                                                                                      | Party Name:MEDLEY PHARMACEUTICALS<br>LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/82/050/00671/AM13/                                                                                                                           | RLA File :03/95/040/00273/AM13/              | Lic.No/Date:0310705411<br>17.08.2012       | Defer Date<br>5.9.2013:                |
|    | <b>Decision :</b> It was decided to give final reminder to the firm to furnish the requisite information immediately. The case was deferred for 5.9.2013 |                                              |                                            |                                        |

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|----|--------------------------------------------------------------------------------------------------------------------------|---------------------------------------|--------------------------------------------|----------------------------------------|
| 41 | <b>Case No.:</b> 64/21/82-ALC4/2012                                                                                      | Party Name:ECOLOGIC CHEMICALS LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Rejected</b> |
|    | HQ File :01/82/050/00694/AM13/                                                                                           | RLA File :09/24/040/00199/AM13/       | Lic.No/Date:0910053533<br>17.08.2012       | Defer Date:                            |
|    | <b>Decision :</b> It was decided to close the case as the firm has not furnished information despite repeated reminders. |                                       |                                            |                                        |

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|----|--------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------|--------------------------------------------|----------------------------------------|
| 42 | <b>Case No.:</b> 41/24/82-ALC4/2012                                                                                      | Party Name:DISTO PHARMACEUTICALS PRIVATE<br>LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Rejected</b> |
|    | HQ File :01/82/050/00845/AM13/                                                                                           | RLA File :09/24/040/00256/AM13/                     | Lic.No/Date:0910053578<br>27.08.2012       | Defer Date:                            |
|    | <b>Decision :</b> It was decided to close the case as the firm has not furnished information despite repeated reminders. |                                                     |                                            |                                        |

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|----|----------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|----------------------------------------|
| 43 | <b>Case No.:</b> 5/22/82-ALC4/2012                                                                                                                             | Party Name:SANOFI INDIA LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/82/050/00708/AM13/                                                                                                                                 | RLA File :03/95/040/00318/AM13/ | Lic.No/Date:0310706473<br>27.08.2012       | Defer<br>Date:05.09.2013               |
|    | <b>Decision :</b> It was decided to send a copy of application again to Department of Pharmaceuticals for their comments. The case was deferred for 05.09.2013 |                                 |                                            |                                        |

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| 44 | <b>Case No.:4/20/82-ALC4/2012</b>                                                                                                                              | Party Name:RANBAXY LABORATORIES LTD | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/82/050/00615/AM13/                                                                                                                                 | RLA File :05/24/040/00323/AM12/     | Lic.No/Date:0510333154<br>30.08.2012       | Defer<br>Date:05.09.2013        |
|    | <b>Decision :</b> It was decided to send a copy of application again to Department of Pharmaceuticals for their comments. The case was deferred for 05.09.2013 |                                     |                                            |                                 |

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| 45 | <b>Case No.:40/22/82-ALC4/2012</b>                                                                               | Party Name:CALYX CHEMICALS &<br>PHARMACEUTICALS LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/82/050/00743/AM13/                                                                                   | RLA File :03/94/040/00109/AM13/                      | Lic.No/Date:0310707803<br>05.09.2012       | Defer<br>Date:05.09.2013        |
|    | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                                      |                                            |                                 |

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|----|------------------------------------------------------------------------------------------------------------------|------------------------------------------------------|--------------------------------------------|---------------------------------|
| 46 | <b>Case No.:58/22/82-ALC4/2012</b>                                                                               | Party Name:CALYX CHEMICALS &<br>PHARMACEUTICALS LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/82/050/00761/AM13/                                                                                   | RLA File :03/94/040/00113/AM13/                      | Lic.No/Date:0310707983<br>06.09.2012       | Defer<br>Date:05.09.2013        |
|    | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                                      |                                            |                                 |

| 47                   | <b>Case No.:81/22/82-ALC4/2012</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Party Name:BHARAT CHEMICALS     | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Approved</b> |                |           |        |              |              |                      |      |    |                   |
|----------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|---------------------------------|----------------|-----------|--------|--------------|--------------|----------------------|------|----|-------------------|
|                      | HQ File :01/82/050/00784/AM13/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | RLA File :03/94/040/00433/AM13/ | Lic.No/Date:0310707963<br>06.09.2012       | Defer Date:                     |                |           |        |              |              |                      |      |    |                   |
|                      | <b>Decision :</b> In line with SION A-347 , the Committee decided to ratify norms under para 4.7 of HBP v 1 as per details given below or as applied by the firm, whichever is less: <table border="1"> <thead> <tr> <th>Export product</th><th>Exp. Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty. allowed</th></tr> </thead> <tbody> <tr> <td>Acetaminophen DC 90%</td><td>1 kg</td><td>1.</td><td>Para Amino Phenol</td><td>0.80 kg</td></tr> </tbody> </table> RA may take appropriate action as per the decision of Norms Committee. |                                 |                                            |                                 | Export product | Exp. Qty. | Sl.No. | Import items | Qty. allowed | Acetaminophen DC 90% | 1 kg | 1. | Para Amino Phenol |
| Export product       | Exp. Qty.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Sl.No.                          | Import items                               | Qty. allowed                    |                |           |        |              |              |                      |      |    |                   |
| Acetaminophen DC 90% | 1 kg                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 1.                              | Para Amino Phenol                          | 0.80 kg                         |                |           |        |              |              |                      |      |    |                   |

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|----|-------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------|--------------------------------------------|---------------------------------|
| 48 | <b>Case No.:24/26/82-ALC4/2012</b>                                                                                                        | Party Name:ECOLOGIC CHEMICALS LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/82/050/00932/AM13/                                                                                                            | RLA File :09/24/040/00296/AM13/       | Lic.No/Date:0910053811<br>14.09.2012       | Defer Date:<br>5.9.2013         |
|    | <b>Decision :</b> It was decided to remind the firm to furnish the requisite information immediately. The case was deferred for 5.9.2013. |                                       |                                            |                                 |

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| 49 | <b>Case No.:77/24/82-ALC4/2012</b> | Party Name:ASHISH LIFE SCIENCE PVT.LTD. | Meet No/Date:10/82-ALC4/2013 | <b>Status:Case</b> |
|----|------------------------------------|-----------------------------------------|------------------------------|--------------------|

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|                                                                                                                                                                |                                |                                 | 22.08.2013                           | <b>Deferred</b>          |
|                                                                                                                                                                | HQ File :01/82/050/00881/AM13/ | RLA File :03/94/040/00378/AM13/ | Lic.No/Date:0310709108<br>14.09.2012 | Defer<br>Date:05.09.2013 |
| <b>Decision :</b> It was decided to send a copy of application again to Department of Pharmaceuticals for their comments. The case was deferred for 05.09.2013 |                                |                                 |                                      |                          |

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| 50                                                                                                   | <b>Case No.:10/24/82-ALC4/2012</b> | Party Name:VASISTA LIFE SCIENCES PVT LTD | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|                                                                                                      | HQ File :01/82/050/00814/AM13/     | RLA File :09/24/040/00308/AM13/          | Lic.No/Date:0910053881<br>21.09.2012       | Defer<br>Date:05.09.2013        |
| <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of C&PC |                                    |                                          |                                            |                                 |

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| 51                                                                                                                                                                                                                                                                            | <b>Case No.:16/24/82-ALC4/2012</b> | Party Name:OGENE SYSTEMS INDIA PVT. LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|                                                                                                                                                                                                                                                                               | HQ File :01/82/050/00820/AM13/     | RLA File :09/24/040/00312/AM13/          | Lic.No/Date:0910053896<br>25.09.2012       | Defer<br>Date:05.09.2013        |
| <b>Decision :</b> Shri D.N. Mathur, Consultant from Department of Pharmaceuticals has stated that the export product is a pre-cursor for polymer and hence requested to transfer this case to Department of Chemicals and Petrochemicals. The case was deferred for 5.9.2013. |                                    |                                          |                                            |                                 |

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| Case No.:85/24/82-ALC4/2012                                                                                                                                                                                                                                                                                              |  | Party Name:MAKSON INDUSTRIES PVT. LTD. |        | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 |              | Status:Case<br>Approved |  |
| HQ File :01/82/050/00889/AM13/                                                                                                                                                                                                                                                                                           |  | RLA File :03/95/040/00394/AM13/        |        | Lic.No/Date:0310710561<br>26.09.2012       |              | Defer Date:             |  |
| <b>Decision :</b> In the light of written comments received from Office of the Development Commissioner (Micro, Small and Medium Enterprises) U.O No. 23(2)/2013-Chem. Dated 29.7.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |  |                                        |        |                                            |              |                         |  |
| Export product                                                                                                                                                                                                                                                                                                           |  | Exp. Qty.                              | Sl.No. | Import items                               | Qty. allowed |                         |  |
| VICKS VAPORUB (IN PACKS)<br>05 GMS. Jars 10 GMS. Jars 25<br>GMS. Jars 50 GMS. Jars 100<br>GMS.Jars                                                                                                                                                                                                                       |  | 1 kg                                   | 1.     | DL-Camphor (Synthetic Camphor)             | 0.05365 kg   |                         |  |
|                                                                                                                                                                                                                                                                                                                          |  |                                        | 2.     | Eucalyptus Oil                             | 0.01356 kg   |                         |  |
|                                                                                                                                                                                                                                                                                                                          |  |                                        | 3.     | Nutmeg Oil                                 | 0.00703 kg   |                         |  |
|                                                                                                                                                                                                                                                                                                                          |  |                                        | 4.     | Turpentine Oil                             | 0.04773 kg   |                         |  |
|                                                                                                                                                                                                                                                                                                                          |  |                                        | 5.     | Cedar Leaf Oil                             | 0.00448 kg   |                         |  |
|                                                                                                                                                                                                                                                                                                                          |  |                                        | 6      | White Petrolatum (White soft<br>paraffin)  | 0.82300 kg   |                         |  |
|                                                                                                                                                                                                                                                                                                                          |  |                                        | 7.     | Thymol                                     | 0.000916 kg  |                         |  |
| RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                                                                                                                   |  |                                        |        |                                            |              |                         |  |

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| 53 | <b>Case No.:96/24/82-ALC4/2012</b> | Party Name:TIDE INDUSTRIES | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
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|  | HQ File :01/82/050/00900/AM13/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | RLA File :34/24/040/00158/AM13/ | Lic.No/Date:3410035264<br>01.10.2012 | Defer<br>Date:05.09.2013 |
|  | <b>Decision :</b> it was decided to remind the firm to furnish the following technical details: <ul style="list-style-type: none"> <li>• Details of manufacturing process with chemical equations molecular formula , molecular weights.</li> <li>• Yield obtained in each step</li> <li>• Authentic technical literature in support of yield obtained</li> <li>• CA certificate certifying the production of export item achieved by you for the past three years and corresponding consumption of each input.</li> </ul> <p>The case was deferred for 05.09.2013.</p> |                                 |                                      |                          |

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| 54 | <b>Case No.:12/26/82-ALC4/2012</b>                                                                               | Party Name:CALYX CHEMICALS &<br>PHARMACEUTICALS LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/82/050/00920/AM13/                                                                                   | RLA File :03/94/040/00522/AM13/                      | Lic.No/Date:0310711393<br>03.10.2012       | Defer<br>Date:05.09.2013        |
|    | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                                      |                                            |                                 |

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| 55 | <b>Case No.:14/28/82-ALC4/2012</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Party Name:BILCARE LIMITED      | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status: Approved</b> |
|    | HQ File :01/82/050/00981/AM13/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | RLA File :31/83/040/00123/AM13/ | Lic.No/Date:3110056018<br>09.10.2012       | Defer Date:             |
|    | <ul style="list-style-type: none"> <li>• <b>Decision :</b> Shri Chhanda Das, VP-QA &amp; Regulatory and Shri Vinod Mulay (Head Operations from M/s Bilcare appeared before the Committee.</li> <li>• They have clarified that they are importing the tablets and capsules in the finished form and only repacking it to conceal the identity of the medicines from the patients during the clinical trials.</li> <li>• The permission for clinical trials is given by CDSCO (Central Drug Standard Control Organization) Zonal Office.</li> <li>• No wastage is envisaged in the entire operation hence, it was decided to take the approval of DGFT that RLA may consider their application with nil wastage on the recommendation of CDSCO, Zonal Office.</li> </ul> |                                 |                                            |                         |

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| 56 | <b>Case No.:91/24/82-ALC4/2012</b>                                                                   | Party Name:SMB MEDICAL DEVICES PVT. LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/82/050/00895/AM13/                                                                       | RLA File :03/95/040/00446/AM13/          | Lic.No/Date:0310712446<br>11.10.2012       | Defer<br>Date:05.09.2013        |
|    | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of C&PC |                                          |                                            |                                 |

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| 57 | <b>Case No.:54/24/82-ALC4/2012</b> | Party Name:RANBAXY LABORATORIES LTD | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
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|  | HQ File :01/82/050/00858/AM13/                                                                                                                                                                                                            | RLA File :05/24/040/00252/AM13/ | Lic.No/Date:0510337284<br>16.10.2012 | Defer<br>Date:05.09.2013 |
|  | <b>Decision :</b> It was decided to remind the firm to furnish complete technical details mainly Mol. Wt. of all input/output product, % yield on molar basis and solvent details as per Appendix 33 The case was deferred for 05.09.2013 |                                 |                                      |                          |

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| 58 | <b>Case No.:9/24/82-ALC4/2012</b>                                                                                                                                                 | Party Name:WEST BENGAL CHEMICAL INDUSTRIES LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00813/AM13/                                                                                                                                                    | RLA File :02/24/040/00119/AM13/                    | Lic.No/Date:0210183299<br>17.10.2012       | Defer<br>Date:05.09.2013    |
|    | <b>Decision :</b> it was decided to remind the firm to furnish technical details as per Appendix 33 and copy of Drug Manufacturing License. The case was deferred for 05.09.2013. |                                                    |                                            |                             |

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| 59 | <b>Case No.:3/23/82-ALC4/2012</b>                                                                                       | Party Name:TITAN LABORATORIES PVT. LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Rejected</b> |
|    | HQ File :01/82/050/00803/AM13/                                                                                          | RLA File :03/95/040/00544/AM13/         | Lic.No/Date:0310713360<br>22.10.2012       | Defer Date:                 |
|    | <b>Decision :</b> It was decided to close the case as the firm has not furnished information despite repeated reminders |                                         |                                            |                             |

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| 60 | <b>Case No.:1/24/82-ALC4/2012</b>                                                                                | Party Name:AUROBINDO PHARMA LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00805/AM13/                                                                                   | RLA File :09/24/040/00371/AM13/     | Lic.No/Date:0910054177<br>29.10.2012       | Defer<br>Date:05.09.2013    |
|    | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                     |                                            |                             |

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| 61 | <b>Case No.:3/24/82-ALC4/2012</b>                                                                                | Party Name:AUROBINDO PHARMA LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00807/AM13/                                                                                   | RLA File :09/24/040/00332/AM13/     | Lic.No/Date:0910054196<br>30.10.2012       | Defer<br>Date:05.09.2013    |
|    | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                     |                                            |                             |

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| 62 | <b>Case No.:95/24/82-ALC4/2012</b>                                                                               | Party Name:SOLARIS CHEMTECH INDUSTRIES LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00899/AM13/                                                                                   | RLA File :34/24/040/00188/AM13/             | Lic.No/Date:3410035412<br>01.11.2012       | Defer<br>Date:05.09.2013    |
|    | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                             |                                            |                             |

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| 63 | <b>Case No.:7/31/82-ALC4/2012</b> | Party Name:RANBAXY LABORATORIES LTD | Meet No/Date:10/82-ALC4/2013 | <b>Status:Case</b> |
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|                                                                                                                                                                                                                                                                                                                                                                                                                           | HQ File :01/82/050/01047/AM13/ | RLA File :05/24/040/00277/AM13/ | Lic.No/Date:0510338116<br>02.11.2012 | Defer<br>Date:05.09.2013 |
| <b>Decision :</b> it was decided to remind the firm the firm to furnish following technical details:<br><br>Complete and balanced chemical reaction, stepwise molar requirement and % yield on molar basis.<br>Requirement and Recovery of Solvent at each stage.<br>Past production actual consumption of all imported inputs duly certified by Central Excise Authorities.<br><br>The case was deferred for 05.09.2013. |                                |                                 |                                      |                          |

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| 64 | <b>Case No.:89/33/82-ALC4/2012</b>                                                                               | Party Name:RA CHEM PHARMA LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/82/050/01236/AM13/                                                                                   | RLA File :09/24/040/00376/AM13/   | Lic.No/Date:0910054253<br>05.11.2012       | Defer<br>Date:05.09.2013        |
|    | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                   |                                            |                                 |

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| 65 | <b>Case No.:15/33/82-ALC4/2012</b>                                                                               | Party Name:IND-SWIFT LABORATORIES LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/82/050/01162/AM13/                                                                                   | RLA File :22/24/040/00039/AM13/         | Lic.No/Date:2210013390<br>09.11.2012       | Defer<br>Date:05.09.2013        |
|    | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                         |                                            |                                 |

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| 66 | <b>Case No.:170/33/82-ALC4/2012</b>                                                                              | Party Name:RANTUS PHARMA PVT LTD | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/82/050/01317/AM13/                                                                                   | RLA File :09/24/040/00367/AM13/  | Lic.No/Date:0910054294<br>09.11.2012       | Defer<br>Date:05.09.2013        |
|    | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                  |                                            |                                 |

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| 67 | <b>Case No.:148/33/82-ALC4/2012</b>                                                                              | Party Name:MYLAN LABORATORIES LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/82/050/01295/AM13/                                                                                   | RLA File :09/24/040/00359/AM13/       | Lic.No/Date:0910054335<br>15.11.2012       | Defer<br>Date:05.09.2013        |
|    | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                       |                                            |                                 |

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| 68 | <b>Case No.:179/33/82-ALC4/2012</b> | Party Name:SRINI PHARMACEUTICALS LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
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|    | HQ File :01/82/050/01326/AM13/                                                                                                                                                                                                                                                                                                                                                                           | RLA File :09/24/040/00393/AM13/                       | Lic.No/Date:0910054348<br>20.11.2012       | Defer<br>Date:05.09.2013               |
|    | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals.                                                                                                                                                                                                                                                                                         |                                                       |                                            |                                        |
| 69 | <b>Case No.:</b> 181/33/82-ALC4/2012                                                                                                                                                                                                                                                                                                                                                                     | Party Name:RA CHEM PHARMA LIMITED                     | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/82/050/01328/AM13/                                                                                                                                                                                                                                                                                                                                                                           | RLA File :09/24/040/00401/AM13/                       | Lic.No/Date:0910054361<br>22.11.2012       | Defer<br>Date:05.09.2013               |
|    | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals.                                                                                                                                                                                                                                                                                         |                                                       |                                            |                                        |
| 70 | <b>Case No.:</b> 166/33/82-ALC4/2012                                                                                                                                                                                                                                                                                                                                                                     | Party Name:PERKIN LABORATORIES                        | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/82/050/01313/AM13/                                                                                                                                                                                                                                                                                                                                                                           | RLA File :09/24/040/00382/AM13/                       | Lic.No/Date:0910054386<br>27.11.2012       | Defer<br>Date:05.09.2013               |
|    | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals.                                                                                                                                                                                                                                                                                         |                                                       |                                            |                                        |
| 71 | <b>Case No.:</b> 50/4/82-ALC4/2013                                                                                                                                                                                                                                                                                                                                                                       | Party Name:NECTAR LIFESCIENCES LIMITED,               | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/82/050/00091/AM14/                                                                                                                                                                                                                                                                                                                                                                           | RLA File :22/24/040/00046/AM13/                       | Lic.No/Date:2210013412<br>27.11.2012       | Defer<br>Date:05.09.2013               |
|    | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals.                                                                                                                                                                                                                                                                                         |                                                       |                                            |                                        |
| 72 | <b>Case No.:</b> 185/10/82-ALC4/2013                                                                                                                                                                                                                                                                                                                                                                     | Party Name:INDO GERMAN ALKALOIDS                      | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/82/050/00368/AM14/                                                                                                                                                                                                                                                                                                                                                                           | RLA File :03/94/040/00709/AM13/                       | Lic.No/Date:0310715913<br>29.11.2012       | Defer<br>Date:05.09.2013               |
|    | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of DC(MSME).                                                                                                                                                                                                                                                                                                              |                                                       |                                            |                                        |
| 73 | <b>Case No.:</b> 9/31/82-ALC4/2012                                                                                                                                                                                                                                                                                                                                                                       | Party Name:MALLADI DRUGS &<br>PHARMACEUTICALS LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/82/050/01049/AM13/                                                                                                                                                                                                                                                                                                                                                                           | RLA File :04/24/040/00182/AM13/                       | Lic.No/Date:0410141372<br>29.11.2012       | Defer<br>Date:05.09.2013               |
|    | <b>Decision :</b> it was decided to remind the firm to furnish following technical details:<br><br>Yields claimed by the firm appears to very much on lower side. The firm to be requested to furnish copy of technical literature in support of the yields envisaged in the application.<br><br>Past Production vis-a-vis Actual consumption of the inputs duly certified by Central Excise Authorities |                                                       |                                            |                                        |

The case was deferred for 05.09.2013.

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| 74 | <b>Case No.:</b> 109/33/82-ALC4/2012                                                                            | Party Name:AUCTUS PHARMA LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/82/050/01256/AM13/                                                                                  | RLA File :09/24/040/00409/AM13/  | Lic.No/Date:0910054415<br>30.11.2012       | Defer<br>Date:05.09.2013               |
|    | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals |                                  |                                            |                                        |

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| 75 | <b>Case No.:</b> 123/33/82-ALC4/2012                                                                            | Party Name:MYLAN LABORATORIES LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/82/050/01270/AM13/                                                                                  | RLA File :09/24/040/00405/AM13/       | Lic.No/Date:0910054430<br>03.12.2012       | Defer<br>Date:05.09.2013               |
|    | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals |                                       |                                            |                                        |

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| 76 | <b>Case No.:</b> 128/33/82-ALC4/2012                                                                            | Party Name:CADILA HEALTHCARE LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/82/050/01275/AM13/                                                                                  | RLA File :08/24/040/00304/AM13/    | Lic.No/Date:0810116598<br>03.12.2012       | Defer<br>Date:05.09.2013               |
|    | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals |                                    |                                            |                                        |

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| 77 | <b>Case No.:</b> 112/33/82-ALC4/2012                                                                                      | Party Name:STERICAT GUTSTRINGS PVT. LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/82/050/01259/AM13/                                                                                            | RLA File :05/24/040/00304/AM13/          | Lic.No/Date:0510340033<br>04.12.2012       | Defer<br>Date:05.09.2013               |
|    | <b>Decision :</b> The case was deferred for 05.09.2013 for the comments of Department of Industrial Policy and Promotion. |                                          |                                            |                                        |

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| 78 | <b>Case No.:</b> 14/33/82-ALC4/2012                                                                             | Party Name:RANBAXY LABORATORIES LTD | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/82/050/01161/AM13/                                                                                  | RLA File :05/24/040/00324/AM13/     | Lic.No/Date:0510340056<br>04.12.2012       | Defer<br>Date:05.09.2013               |
|    | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals |                                     |                                            |                                        |

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| 79 | <b>Case No.:</b> 18/33/82-ALC4/2012 | Party Name:RANBAXY LABORATORIES LTD | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/82/050/01165/AM13/      | RLA File :05/24/040/00325/AM13/     | Lic.No/Date:0510340057                     | Defer                                  |
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|    |                                                                                                                                                                                                                                                                                                                                                                                                                                        |                                              | 04.12.2012                                 | Date:05.09.2013                        |
|    | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals                                                                                                                                                                                                                                                                                                                        |                                              |                                            |                                        |
| 80 | <b>Case No.:</b> 185/33/82-ALC4/2012                                                                                                                                                                                                                                                                                                                                                                                                   | Party Name:S.M. HERBALS PVT.LTD.             | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/82/050/01332/AM13/                                                                                                                                                                                                                                                                                                                                                                                                         | RLA File :05/24/040/00331/AM13/              | Lic.No/Date:0510340123<br>05.12.2012       | Defer<br>Date:05.09.2013               |
|    | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals.                                                                                                                                                                                                                                                                                                                       |                                              |                                            |                                        |
| 81 | <b>Case No.:</b> 187/33/82-ALC4/2012                                                                                                                                                                                                                                                                                                                                                                                                   | Party Name:MICRO LABS LTD                    | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/82/050/01334/AM13/                                                                                                                                                                                                                                                                                                                                                                                                         | RLA File :07/24/040/00344/AM13/              | Lic.No/Date:0710092287<br>05.12.2012       | Defer<br>Date:05.09.2013               |
|    | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals.                                                                                                                                                                                                                                                                                                                       |                                              |                                            |                                        |
| 82 | <b>Case No.:</b> 73/33/82-ALC4/2012                                                                                                                                                                                                                                                                                                                                                                                                    | Party Name:SRINI PHARMACEUTICALS LTD.,       | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/82/050/01220/AM13/                                                                                                                                                                                                                                                                                                                                                                                                         | RLA File :09/24/040/00429/AM13/              | Lic.No/Date:0910054448<br>05.12.2012       | Defer Date:<br>5.9.2013                |
|    | <b>Decision :</b> It was decided to defer the case for 5.9.2013 for comments of Department of Pharmaceuticals.                                                                                                                                                                                                                                                                                                                         |                                              |                                            |                                        |
| 83 | <b>Case No.:</b> 93/33/82-ALC4/2012                                                                                                                                                                                                                                                                                                                                                                                                    | Party Name:DR REDDYS LABORATORIES<br>LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|    | HQ File :01/82/050/01240/AM13/                                                                                                                                                                                                                                                                                                                                                                                                         | RLA File :09/24/040/00237/AM13/              | Lic.No/Date:0910054437<br>05.12.2012       | Defer<br>Date:05.09.2013               |
|    | <b>Decision :</b> it was decided to remind the firm to furnish the following technical details:<br><br>% yield on molar basis achieved by the firm.<br>Molar requirement of each reactant along with technical justification.<br>Requirement and Recovery of solvents.<br>Past production vis-a-vis actual consumption of inputs in 2012-13 duly certified by Central Excise Authorities.<br><br>The case was deferred for 05.09.2013. |                                              |                                            |                                        |
| 84 | <b>Case No.:</b> 127/33/82-ALC4/2012                                                                                                                                                                                                                                                                                                                                                                                                   | Party Name:CADILA HEALTHCARE LTD.,           | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Approved</b> |
|    | HQ File :01/82/050/01274/AM13/                                                                                                                                                                                                                                                                                                                                                                                                         | RLA File :08/24/040/00155/AM13/              | Lic.No/Date:0810116730                     | Defer Date:                            |

**Decision :** In the light of earlier decision taken in meeting no. 45/82 dated 2.2.2010, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

| Export product              | Exp. Qty. | Sl.No. | Import items                                                                         | Qty. allowed          |
|-----------------------------|-----------|--------|--------------------------------------------------------------------------------------|-----------------------|
| Benzonatate 100 mg Capsules | 1 Million | 1.     | Benzonate USP                                                                        | 102 kg                |
|                             |           | 2.     | Gelatin NF                                                                           | 168 kg                |
|                             |           | 3.     | Glycerin USP                                                                         | 24 kg                 |
|                             |           | 4.     | Noncrystallizing Sorbitol Solution NF                                                | 72 kg                 |
|                             |           | 5.     | Triethyl Nitrate NF                                                                  | 75 kg                 |
|                             |           | 6.     | Bottles and Caps (packing material in finished form a. 60 CC White HDPE Round Bottle | As per packing policy |
|                             |           | 7.     | 75 CC White HDPE Round Bottle                                                        | -do-                  |
|                             |           | 8.     | 33 MM White PP NCRC CAP                                                              | -do-                  |
| Benzonatate 200 mg Capsules | 1 million | 1.     | Benzonate                                                                            | 204 kg                |
|                             |           | 2.     | Gelatin NF                                                                           | 231 kg                |
|                             |           | 3.     | Glycerin USP                                                                         | 33 kg                 |
|                             |           | 4.     | Noncrystallizing Sorbitol Solution NF                                                | 99 kg                 |
|                             |           | 5.     | Triethyl Nitrate NF                                                                  | 75 kg                 |
|                             |           | 6.     | 225 CC white HDPE CRC Bottle                                                         | As per packing policy |
|                             |           | 7.     | 45 MM white NCRC Cap                                                                 | -do-                  |

RA may take appropriate action as per the decision of Norms Committee.

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| 85 | <b>Case No.:168/33/82-ALC4/2012</b>                                                                            | Party Name:CADILA HEALTHCARE LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/82/050/01315/AM13/                                                                                 | RLA File :08/24/040/00253/AM13/    | Lic.No/Date:0810116731<br>07.12.2012       | Defer Date:<br>5.9.2013         |
|    | <b>Decision :</b> It was decided to defer the case for 5.9.2013 for comments of Department of Pharmaceuticals. |                                    |                                            |                                 |

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| 86 | <b>Case No.:172/33/82-ALC4/2012</b>                                                                                                                                              | Party Name:CADILA PHARMACEUTICALS LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/82/050/01319/AM13/                                                                                                                                                   | RLA File :08/24/040/00303/AM13/        | Lic.No/Date:0810116727<br>07.12.2012       | Defer<br>Date:05.09.2013        |
|    | <b>Decision :</b> it was decided to remind the firm to furnish the production consumption data duly certified by Central Excise Authority. The case was deferred for 05.09.2013. |                                        |                                            |                                 |

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| 87 | <b>Case No.:176/33/82-ALC4/2012</b> | Party Name:CADILA HEALTHCARE LTD., | Meet No/Date:10/82-ALC4/2013 | <b>Status:Case</b> |
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|                                                                                                                                                                                                                             |                                 | 22.08.2013                                                        | Approved                                    |             |              |
| HQ File :01/82/050/01323/AM13/                                                                                                                                                                                              | RLA File :08/24/040/00301/AM13/ | Lic.No/Date:0810116729<br>07.12.2012                              | Defer Date:                                 |             |              |
| <b>Decision :</b> In the light of earlier decision taken in meeting no. 6 dated 13.6.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                 |                                                                   |                                             |             |              |
| Export Product                                                                                                                                                                                                              | S.No                            | Import item                                                       | For Export of 1 million Tablets (Qty in kg) |             |              |
| Losartan Potassium                                                                                                                                                                                                          |                                 |                                                                   | 25 mg                                       | 50 mg       | 100 mg       |
|                                                                                                                                                                                                                             | 1.                              | Toulene                                                           | 36.72                                       | 73.44       | 146.88       |
|                                                                                                                                                                                                                             | 2.                              | 1-Triethyl-5-[4'-(Bromomethyl) {1,1'-Biphenyl}4-yl] 1 H-Tetrazole | 37.23                                       | 74.46       | 148.92       |
|                                                                                                                                                                                                                             | 3.                              | 2-Butyl-4-Chloro-5-Formyl Imidazole (BFCI)                        | 12.75                                       | 25.50       | 51.0         |
|                                                                                                                                                                                                                             | 4.                              | Aceto Nitrile                                                     | 81.60                                       | 163.20      | 326.40       |
|                                                                                                                                                                                                                             | 5.                              | Methylene Chloride (MDC)                                          | 43.605                                      | 87.21       | 174.42       |
|                                                                                                                                                                                                                             | 6.                              | N-Heptane                                                         | 31.62 Ltrs.                                 | 63.24 Ltrs. | 126.48 Ltrs. |
| RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                      |                                 |                                                                   |                                             |             |              |

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| 88 | <b>Case No.:188/33/82-ALC4/2012</b>                                                                                                                                                                                                                                                                                                                                                                | Party Name:JUBILANT LIFE SCIENCES LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/01335/AM13/                                                                                                                                                                                                                                                                                                                                                                     | RLA File :05/23/040/00345/AM13/           | Lic.No/Date:0510340432<br>07.12.2012       | Defer Date:05.09.2013       |
|    | <b>Decision :</b> it was decided to call remind the firm to furnish the following technical details:<br><br>Copy of Master Batch formula duly certified by Quality Control Incharge for each export product.<br>Past production vis-a-vis actual consumption of imported inputs for each export product duly certified by Central Excise Authorities.<br><br>The case was deferred for 05.09.2013. |                                           |                                            |                             |

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| 89 | <b>Case No.:4/27/82-ALC4/2012</b>                                                                                | Party Name:PORUS LABORATORIES PVT LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00959/AM13/                                                                                   | RLA File :09/24/040/00408/AM13/        | Lic.No/Date:0910054464<br>07.12.2012       | Defer Date:05.09.2013       |
|    | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                        |                                            |                             |

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| 90 | <b>Case No.:43/33/82-ALC4/2012</b> | Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED, | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
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|    | HQ File :01/82/050/01190/AM13/                                                                                                                                 | RLA File :03/94/040/00727/AM13/       | Lic.No/Date:0310716674<br>07.12.2012       | Defer<br>Date:05.09.2013        |
|    | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of C&PC                                                           |                                       |                                            |                                 |
| 91 | <b>Case No.:175/33/82-ALC4/2012</b>                                                                                                                            | Party Name:DHANUKA LABORATORIES LTD.  | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/82/050/01322/AM13/                                                                                                                                 | RLA File :05/23/040/00356/AM13/       | Lic.No/Date:0510340518<br>10.12.2012       | Defer<br>Date:05.09.2013        |
|    | <b>Decision :</b> It was decided to send a copy of application again to Department of Pharmaceuticals for their comments. The case was deferred for 05.09.2013 |                                       |                                            |                                 |
| 92 | <b>Case No.:76/33/82-ALC4/2012</b>                                                                                                                             | Party Name:MYLAN LABORATORIES LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/82/050/01223/AM13/                                                                                                                                 | RLA File :09/24/040/00411/AM13/       | Lic.No/Date:0910054467<br>10.12.2012       | Defer<br>Date:05.09.2013        |
|    | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals.                                               |                                       |                                            |                                 |
| 93 | <b>Case No.:10/27/82-ALC4/2012</b>                                                                                                                             | Party Name:AUROBINDO PHARMA LIMITED   | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/82/050/00965/AM13/                                                                                                                                 | RLA File :09/24/040/00416/AM13/       | Lic.No/Date:0910054496<br>12.12.2012       | Defer<br>Date:05.09.2013        |
|    | <b>Decision :</b> It was decided to send a copy of application again to Department of Pharmaceuticals for their comments. The case was deferred for 05.09.2013 |                                       |                                            |                                 |
| 94 | <b>Case No.:66/33/82-ALC4/2012</b>                                                                                                                             | Party Name:AUCTUS PHARMA LIMITED      | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/82/050/01213/AM13/                                                                                                                                 | RLA File :09/24/040/00443/AM13/       | Lic.No/Date:0910054499<br>12.12.2012       | Defer<br>Date:05.09.2013        |
|    | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals.                                               |                                       |                                            |                                 |
| 95 | <b>Case No.:126/33/82-ALC4/2012</b>                                                                                                                            | Party Name:CADILA HEALTHCARE LTD.,    | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|    | HQ File :01/82/050/01273/AM13/                                                                                                                                 | RLA File :08/24/040/00315/AM13/       | Lic.No/Date:0810116862<br>13.12.2012       | Defer<br>Date:05.09.2013        |
|    | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals.                                               |                                       |                                            |                                 |
| 96 | <b>Case No.:77/33/82-ALC4/2012</b>                                                                                                                             | Party Name:GRANULES INDIA LIMITED     | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |

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|     | HQ File :01/82/050/01224/AM13/                                                                                                                                                                                                                                                                                                                                                                          | RLA File :09/24/040/00404/AM13/            | Lic.No/Date:0910054501<br>13.12.2012       | Defer<br>Date:05.09.2013               |
|     | <b>Decision :</b> It was decided to send a copy of application again to Department of Pharmaceuticals for their comments. The case was deferred for 05.09.2013                                                                                                                                                                                                                                          |                                            |                                            |                                        |
| 97  | <b>Case No.:</b> 64/31/82-ALC4/2012                                                                                                                                                                                                                                                                                                                                                                     | Party Name:CONCEPT PHARMACEUTICALS LTD.,   | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/01104/AM13/                                                                                                                                                                                                                                                                                                                                                                          | RLA File :03/94/040/00700/AM13/            | Lic.No/Date:0310717229<br>14.12.2012       | Defer<br>Date:05.09.2013               |
|     | <b>Decision :</b> it was decided to remind the firm to furnish the following technical details:<br><br>Complete description and composition of export product<br>Copy of relevant DML<br>Whether the import item is Enrofloxacin or Capreomycin Sulphate. To be clarified by firm as both have been shown imported at different places in the application.<br><br>The case was deferred for 05.09.2013. |                                            |                                            |                                        |
| 98  | <b>Case No.:</b> 85/31/82-ALC4/2012                                                                                                                                                                                                                                                                                                                                                                     | Party Name:SANOFI INDIA LIMITED            | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/01125/AM13/                                                                                                                                                                                                                                                                                                                                                                          | RLA File :03/95/040/00465/AM13/            | Lic.No/Date:0310717240<br>14.12.2012       | Defer<br>Date:19.09.2013               |
|     | <b>Decision :</b> It was decided to put up the case on file. The case was deferred for 19.09.2013.                                                                                                                                                                                                                                                                                                      |                                            |                                            |                                        |
| 99  | <b>Case No.:</b> 11/27/82-ALC4/2012                                                                                                                                                                                                                                                                                                                                                                     | Party Name:IND-SWIFT LABORATORIES LTD.,    | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00966/AM13/                                                                                                                                                                                                                                                                                                                                                                          | RLA File :22/24/040/00051/AM13/            | Lic.No/Date:2210013450<br>17.12.2012       | Defer<br>Date:05.09.2013               |
|     | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals.                                                                                                                                                                                                                                                                                        |                                            |                                            |                                        |
| 100 | <b>Case No.:</b> 104/33/82-ALC4/2012                                                                                                                                                                                                                                                                                                                                                                    | Party Name:FRESENIUS KABI ONCOLOGY LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/01251/AM13/                                                                                                                                                                                                                                                                                                                                                                          | RLA File :05/23/040/00239/AM13/            | Lic.No/Date:0510341177<br>18.12.2012       | Defer<br>Date:05.09.2013               |
|     | <b>Decision :</b> it was decided to remind the firm to furnish the following technical details:<br><br>Stepwise complete & balanced chemical reaction along with molar requirement.<br>% yield on molar basis for each step.<br>Copy of technical literature in support of the yields envisaged above.                                                                                                  |                                            |                                            |                                        |

The case was deferred for 05.09.2013.

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| 101 | <b>Case No.:</b> 131/33/82-ALC4/2012                                                                                                                     | Party Name:ACEBRIGHT (INDIA) PHARMA PVT LTD, | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01278/AM13/                                                                                                                           | RLA File :07/24/040/00377/AM13/              | Lic.No/Date:0710092564<br>18.12.2012       | Defer<br>Date:05.09.2013    |
|     | <b>Decision :</b> it was decided to remind the firm to furnish the following technical details as per Appendix 33. The case was deferred for 05.09.2013. |                                              |                                            |                             |

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| 102 | <b>Case No.:</b> 169/33/82-ALC4/2012                                                                                                                     | Party Name:FRESENIUS KABI ONCOLOGY LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01316/AM13/                                                                                                                           | RLA File :05/23/040/00238/AM13/            | Lic.No/Date:0510341172<br>18.12.2012       | Defer<br>Date:05.09.2013    |
|     | <b>Decision :</b> it was decided to remind the firm to furnish the following technical details as per Appendix 33. The case was deferred for 05.09.2013. |                                            |                                            |                             |

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| 103 | <b>Case No.:</b> 184/33/82-ALC4/2012                                                                             | Party Name:RANBAXY LABORATORIES LTD | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01331/AM13/                                                                                   | RLA File :05/24/040/00347/AM13/     | Lic.No/Date:0510341261<br>19.12.2012       | Defer<br>Date:05.09.2013    |
|     | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                     |                                            |                             |

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| 104 | <b>Case No.:</b> 182/33/82-ALC4/2012                                                                             | Party Name:IND-SWIFT LABORATORIES LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01329/AM13/                                                                                   | RLA File :22/24/040/00055/AM13/         | Lic.No/Date:2210013463<br>20.12.2012       | Defer<br>Date:05.09.2013    |
|     | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                         |                                            |                             |

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| 105 | <b>Case No.:</b> 186/33/82-ALC4/2012                                                                             | Party Name:ACEBRIGHT (INDIA) PHARMA PVT LTD, | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01333/AM13/                                                                                   | RLA File :07/24/040/00387/AM13/              | Lic.No/Date:0710092620<br>20.12.2012       | Defer<br>Date:05.09.2013    |
|     | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                              |                                            |                             |

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| 106 | <b>Case No.:</b> 45/33/82-ALC4/2012 | Party Name:CONCEPT PHARMACEUTICALS LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01192/AM13/      | RLA File :03/94/040/00421/AM13/          | Lic.No/Date:0310717803                     | Defer                       |

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|     |                                                                                                                                                                |                                           | 20.12.2012                                 | Date:05.09.2013                        |
|     | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals.                                               |                                           |                                            |                                        |
| 107 | <b>Case No.:</b> 46/33/82-ALC4/2012                                                                                                                            | Party Name:IPCA LABORATORIES LIMITED      | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/01193/AM13/                                                                                                                                 | RLA File :03/94/040/00769/AM13/           | Lic.No/Date:0310717816<br>20.12.2012       | Defer<br>Date:05.09.2013               |
|     | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals.                                               |                                           |                                            |                                        |
| 108 | <b>Case No.:</b> 183/33/82-ALC4/2012                                                                                                                           | Party Name:S.M. HERBALS PVT.LTD.          | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/01330/AM13/                                                                                                                                 | RLA File :05/24/040/00366/AM13/           | Lic.No/Date:0510342102<br>01.01.2013       | Defer<br>Date:05.09.2013               |
|     | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals.                                               |                                           |                                            |                                        |
| 109 | <b>Case No.:</b> 33/4/82-ALC4/2013                                                                                                                             | Party Name:SUVEN LIFE SCIENCES LIMITED    | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00074/AM14/                                                                                                                                 | RLA File :09/24/040/00439/AM13/           | Lic.No/Date:0910054647<br>01.01.2013       | Defer<br>Date:05.09.2013               |
|     | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals.                                               |                                           |                                            |                                        |
| 110 | <b>Case No.:</b> 70/33/82-ALC4/2012                                                                                                                            | Party Name:RAY CHEMICALS PRIVATE LIMITED, | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/01217/AM13/                                                                                                                                 | RLA File :07/24/040/00398/AM13/           | Lic.No/Date:0710092831<br>01.01.2013       | Defer<br>Date:05.09.2013               |
|     | <b>Decision :</b> It was decided to send a copy of application again to Department of Pharmaceuticals for their comments. The case was deferred for 05.09.2013 |                                           |                                            |                                        |
| 111 | <b>Case No.:</b> 165/33/82-ALC4/2012                                                                                                                           | Party Name:CADILA HEALTHCARE LTD.,        | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/01312/AM13/                                                                                                                                 | RLA File :08/24/040/00257/AM13/           | Lic.No/Date:0810117317<br>02.01.2013       | Defer<br>Date:05.09.2013               |
|     | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals.                                               |                                           |                                            |                                        |
| 112 | <b>Case No.:</b> 129/33/82-ALC4/2012                                                                                                                           | Party Name:CADILA HEALTHCARE LTD.,        | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/01276/AM13/                                                                                                                                 | RLA File :08/24/040/00336/AM13/           | Lic.No/Date:0810117326                     | Defer                                  |

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|  |                                                                                                                  |  | 02.01.2013 | Date:05.09.2013 |
|  | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |  |            |                 |

  

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| 113 | <b>Case No.:</b> 171/33/82-ALC4/2012                                                                             | Party Name:CADILA HEALTHCARE LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/01318/AM13/                                                                                   | RLA File :08/24/040/00256/AM13/    | Lic.No/Date:0810117315<br>02.01.2013       | Defer<br>Date:05.09.2013               |
|     | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                    |                                            |                                        |

  

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| 114 | <b>Case No.:</b> 32/4/82-ALC4/2013                                                                               | Party Name:AUROBINDO PHARMA LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00073/AM14/                                                                                   | RLA File :09/24/040/00465/AM13/     | Lic.No/Date:0910054683<br>03.01.2013       | Defer<br>Date:05.09.2013               |
|     | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                     |                                            |                                        |

  

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| 115 | <b>Case No.:</b> 49/4/82-ALC4/2013                                                                               | Party Name:ALEKHYA DRUGS PVT LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00090/AM14/                                                                                   | RLA File :09/24/040/00157/AM13/   | Lic.No/Date:0910054675<br>03.01.2013       | Defer<br>Date:05.09.2013               |
|     | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                   |                                            |                                        |

  

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| 116 | <b>Case No.:</b> 37/4/82-ALC4/2013                                                                               | Party Name:MYLAN LABORATORIES LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00078/AM14/                                                                                   | RLA File :09/24/040/00458/AM13/       | Lic.No/Date:0910054697<br>04.01.2013       | Defer<br>Date:05.09.2013               |
|     | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                       |                                            |                                        |

  

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| 117 | <b>Case No.:</b> 132/33/82-ALC4/2012                                                                             | Party Name:JUBILANT LIFE SCIENCES LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/01279/AM13/                                                                                   | RLA File :05/23/040/00410/AM13/           | Lic.No/Date:0510342696<br>08.01.2013       | Defer<br>Date:05.09.2013               |
|     | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                           |                                            |                                        |

  

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| 118 | <b>Case No.:</b> 31/4/82-ALC4/2013 | Party Name:HETERO LABS LIMITED  | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00072/AM14/     | RLA File :09/24/040/00478/AM13/ | Lic.No/Date:0910054718                     | Defer                                  |



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|                                                                                                                  |  | 08.01.2013 | Date:05.09.2013 |
| <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |  |            |                 |

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| 119 | <b>Case No.:96/33/82-ALC4/2012</b>                                                                               | Party Name:ACEBRIGHT (INDIA) PHARMA PVT LTD, | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01243/AM13/                                                                                   | RLA File :07/24/040/00419/AM13/              | Lic.No/Date:0710092979<br>08.01.2013       | Defer<br>Date:05.09.2013    |
|     | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                              |                                            |                             |

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| 120 | <b>Case No.:38/4/82-ALC4/2013</b>                                                                                | Party Name:AUCTUS PHARMA LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00079/AM14/                                                                                   | RLA File :09/24/040/00473/AM13/  | Lic.No/Date:0910054734<br>09.01.2013       | Defer<br>Date:22.08.2013    |
|     | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                  |                                            |                             |

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| 121 | <b>Case No.:117/33/82-ALC4/2012</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | Party Name:MAHESHRAJ CHEMICALS PVT.LTD | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01264/AM13/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | RLA File :08/24/040/00339/AM13/        | Lic.No/Date:0810117495<br>10.01.2013       | Defer<br>Date:05.09.2013    |
|     | <b>Decision :</b> it was decided to remind the firm to furnish the following technical details:<br>1. Details of manufacturing process of copper Formazone indicating use of Ortho Amino Phenol and 4 Sulpho Anthranilic Acid with chemical equations, molecular formula, molecular weights.<br>2. Yield obtained in each step.<br>3. Authentic technical literature in support of yield obtained.<br>4. Material balance.<br>5.CA certificate certifying the production of export item achieved by firm for the past three years and corresponding consumption of each input.<br>6. Detailed calculations, arriving at the norms applied for.<br><br>It was decided to remind the firm to furnish the information immediately. The case was deferred for 05.09.2013. |                                        |                                            |                             |

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| 122 | <b>Case No.:203/33/82-ALC4/2012</b>                                                                                      | Party Name:SUBHASH CHEMICAL INDUSTRIES PVT LTD | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Rejected</b> |
|     | HQ File :01/82/050/01350/AM13/                                                                                           | RLA File :31/83/040/00137/AM13/                | Lic.No/Date:3110056802<br>11.01.2013       | Defer Date:                 |
|     | <b>Decision :</b> It was decided to close the case as the firm has not furnished information despite repeated reminders. |                                                |                                            |                             |

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| 123 | <b>Case No.:4/29/82-ALC4/2012</b> | Party Name:GLAND PHARMA LIMITED | Meet No/Date:10/82-ALC4/2013 | <b>Status:Case</b> |
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|                                                                                                                  |                                |                                 | 22.08.2013                           | <b>Deferred</b>          |
|                                                                                                                  | HQ File :01/82/050/01036/AM13/ | RLA File :09/24/040/00497/AM13/ | Lic.No/Date:0910054771<br>11.01.2013 | Defer<br>Date:05.09.2013 |
| <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                |                                 |                                      |                          |

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| 124 | <b>Case No.:44/4/82-ALC4/2013</b>                                                                                | Party Name:SUVEN LIFE SCIENCES LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00085/AM14/                                                                                   | RLA File :09/24/040/00480/AM13/        | Lic.No/Date:0910054759<br>11.01.2013       | Defer<br>Date:05.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                        |                                            |                                 |

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| 125 | <b>Case No.:48/4/82-ALC4/2013</b>                                                                                  | Party Name:SRINI PHARMACEUTICALS LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00089/AM14/                                                                                     | RLA File :09/24/040/00463/AM13/        | Lic.No/Date:0910054762<br>11.01.2013       | Defer<br>Date:05.09.2013        |
|     | <b>Decision :</b> : It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                        |                                            |                                 |

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| 126 | <b>Case No.:11/31/82-ALC4/2012</b>                                                                               | Party Name:MALLADI DRUGS &<br>PHARMACEUTICALS LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/01051/AM13/                                                                                   | RLA File :04/24/040/00217/AM13/                       | Lic.No/Date:0410142687<br>18.01.2013       | Defer<br>Date:05.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                                       |                                            |                                 |

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| 127 | <b>Case No.:87/33/82-ALC4/2012</b>                                                                               | Party Name:R L FINE CHEM        | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/01234/AM13/                                                                                   | RLA File :07/24/040/00428/AM13/ | Lic.No/Date:0710093201<br>21.01.2013       | Defer<br>Date:05.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                 |                                            |                                 |

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| 128            | Case No.:88/33/82-ALC4/2012                                                                                                                                                                                                      |           | Party Name:R L FINE CHEM        |              | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 |              | Status:Case<br>Approved |  |
|                | HQ File :01/82/050/01235/AM13/                                                                                                                                                                                                   |           | RLA File :07/24/040/00425/AM13/ |              | Lic.No/Date:0710093199<br>21.01.2013       |              | Defer Date:             |  |
|                | <b>Decision :</b> In the light of earlier decision taken in meeting no. 28/82 dated 12.10.2010, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |           |                                 |              |                                            |              |                         |  |
| Export product |                                                                                                                                                                                                                                  | Exp. Qty. | Sl.No.                          | Import items |                                            | Qty. allowed |                         |  |

|  |                                                                                           |      |    |                                   |         |
|--|-------------------------------------------------------------------------------------------|------|----|-----------------------------------|---------|
|  | Methane Sulfonate of 10,11, Dihydro-N,N Betatrimethyl5H Benzo (B,F) Azepine-5 Propanamine | 1 kg | 1. | 1 Bromo 3 Chloro 2 Methyl Propane | 0.72 kg |
|  |                                                                                           |      | 2. | Iminodibenzyl                     | 0.74 kg |
|  | RA may take appropriate action as per the decision of Norms Committee.                    |      |    |                                   |         |

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| Case No.:91/33/82-ALC4/2012                                                                                                                                                                 |  | Party Name:JUBILANT LIFE SCIENCES LIMITED |        | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 |                           | Status:Case<br>Approved |  |
| HQ File :01/82/050/01238/AM13/                                                                                                                                                              |  | RLA File :05/23/040/00415/AM13/           |        | Lic.No/Date:0510343812<br>21.01.2013       |                           | Defer Date:             |  |
| <b>Decision :</b> The Committee decided to ratify norms as per SION A 412 i.e.2% wastage, under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |  |                                           |        |                                            |                           |                         |  |
| Export product                                                                                                                                                                              |  | Exp. Qty.                                 | Sl.No. | Import items                               | Qty. allowed<br>mg/tablet |                         |  |
| Enrofloxacin flavoured 22.7 mg Tablets US                                                                                                                                                   |  | 1 tablet                                  | 1.     | Enrofloxacin                               | 23.154                    |                         |  |
| Enrofloxacin flavoured 68 mg Tablets US                                                                                                                                                     |  | 1 tablet                                  | 1.     | Enrofloxacin                               | 69.36                     |                         |  |
| Enrofloxacin flavoured 136 mg Tablets US                                                                                                                                                    |  | 1 tablet                                  | 1      | Enrofloxacin                               | 138.72                    |                         |  |
| RA may take appropriate action as per the decision of Norms Committee.                                                                                                                      |  |                                           |        |                                            |                           |                         |  |

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| 130 | Case No.:107/1/82-ALC4/2013                                                                              | Party Name:SUVEN LIFE SCIENCES LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | Status:Case<br>Deferred  |
|     | HQ File :01/82/050/01465/AM13/                                                                           | RLA File :09/24/040/00471/AM13/        | Lic.No/Date:0910054824<br>23.01.2013       | Defer<br>Date:05.09.2013 |
|     | Decision :It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                        |                                            |                          |

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| 131 | Case No.:3/30/82-ALC4/2012                                                                               | Party Name:MOREPEN LABORATORIES LTD.& MOREPEN INTERNATION | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | Status:Case<br>Deferred  |
|     | HQ File :01/82/050/01039/AM13/                                                                           | RLA File :05/24/040/00393/AM13/                           | Lic.No/Date:0510343986<br>23.01.2013       | Defer<br>Date:05.09.2013 |
|     | Decision :It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                                           |                                            |                          |

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| 132 | <b>Case No.:158/33/82-ALC4/2012</b> |  | Party Name:FERMENTA BIOTECH LTD., |  | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
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| HQ File :01/82/050/01305/AM13/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | RLA File :03/94/040/00683/AM13/ | Lic.No/Date:0310721893<br>24.01.2013 | Defer<br>Date:19.09.2013 |
| <b>Decision :</b> It was decided to remind the firm to furnish following technical details:<br>a) 2,4,6-Colidine is not required from the cholesteryl stage. Technical justification for applying this.<br>b) The firm has given the chemistry again from chloesteryl Acetate whereas they have applied cholesterol as starting material.<br>The firm may, therefore, be advised to furnish complete technical details as per Appendix 33 from Cholesterol Stage.<br>© Recovery of Cholesterol in the process may be quantified along with copy of relevant technical literature.<br>Copy of Post production vis-à-vis actual consumption of inputs duly certified by Central Excise Authority maybe furnished.<br>The case was deferred for 19.09.2013. |                                 |                                      |                          |

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| 133 | <b>Case No.:38/33/82-ALC4/2012</b>                                                                               | Party Name:R L FINE CHEM        | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01185/AM13/                                                                                   | RLA File :07/24/040/00449/AM13/ | Lic.No/Date:0710093355<br>28.01.2013       | Defer Date:19.09.2013       |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                 |                                            |                             |

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| 134 | <b>Case No.:153/33/82-ALC4/2012</b>                                                                            | Party Name:ZYTEX BIOTECH PVT. LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01300/AM13/                                                                                 | RLA File :03/95/040/00816/AM13/    | Lic.No/Date:0310722230<br>29.01.2013       | Defer<br>Date:05.09.2013    |
|     | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Biotechnology. |                                    |                                            |                             |

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| 135 | <b>Case No.:197/33/82-ALC4/2012</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Party Name:FERMENTA BIOTECH LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01344/AM13/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | RLA File :03/94/040/00917/AM13/   | Lic.No/Date:0310722266<br>29.01.2013       | Defer<br>Date:19.09.2013    |
|     | <b>Decision :</b> It was decided to remind the firm to furnish following technical details:<br>a) 2,4,6-Colidine is not required from the cholesteryl stage. Technical justification for applying this.<br>b) The firm has given the chemistry again from chloesteryl Acetate whereas they have applied cholesterol as starting material.<br>The firm may, therefore, be advised to furnish complete technical details as per Appendix 33 from Cholesterol Stage.<br>© Recovery of Chloestrol in the process may be quantified along with copy of relevant technical literature.<br>Copy of Post production vis-à-vis actual consumption of inputs duly certified by Central Excise Authority maybe furnished.<br>The case was deferred for 19.09.2013. |                                   |                                            |                             |

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| 136 | <b>Case No.:35/4/82-ALC4/2013</b> | Party Name:RAMPEX LABS PVT. LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00076/AM14/    | RLA File :09/24/040/00490/AM13/  | Lic.No/Date:0910054869<br>31.01.2013       | Defer<br>Date:05.09.2013    |
|     |                                   |                                  |                                            |                             |

**Decision :**It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals.

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| <b>Case No.:75/4/82-ALC4/2013</b>                                                                                                                                                                                                                                                                    | Party Name:ESTEEM INDUSTRIES PVT. LTD, | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Approved</b>                                   |              |
| HQ File :01/82/050/00116/AM14/                                                                                                                                                                                                                                                                       | RLA File :17/24/040/00080/AM13/        | Lic.No/Date:1710005220<br>31.01.2013       | Defer Date:                                                       |              |
| <b>Decision :</b> In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/69/2011/Ch. II/dated 5.8.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                        |                                            |                                                                   |              |
| Export product                                                                                                                                                                                                                                                                                       | Exp. Qty.                              | Sl.No.                                     | Import items                                                      | Qty. allowed |
| Product-GP-2-OT(Polyethylene Glycol 200 Mono Oleate)<br>(appearance @50 Deg C: Clear Liquid)                                                                                                                                                                                                         | 1 kg                                   | 1                                          | Oleic Acid<br>(Appearance at 50 Deg C: Yellow to red oily liquid) | 0.561 kg     |
|                                                                                                                                                                                                                                                                                                      |                                        | 2.                                         | Ethylene Oxide<br>(Colourless clear liquid)                       | 0.438 kg     |
| RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                                                                                               |                                        |                                            |                                                                   |              |

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| 138 | Case No.:9/4/82-ALC4/2013                                                                                | Party Name:GOPALDAS VISRAM & CO.LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | Status:Case<br>Deferred  |
|     | HQ File :01/82/050/00050/AM14/                                                                           | RLA File :03/94/040/00945/AM13/      | Lic.No/Date:0310722715<br>01.02.2013       | Defer<br>Date:05.09.2013 |
|     | Decision :It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                      |                                            |                          |

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| <b>Case No.:209/33/82-ALC4/2012</b>                                                                                                                                                                                             | Party Name:MANGALAM DRUGS & ORGANICS LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Approved</b> |                          |
| HQ File :01/82/050/01356/AM13/                                                                                                                                                                                                  | RLA File :03/95/040/00804/AM13/              | Lic.No/Date:0310722788<br>04.02.2013       | Defer Date:                     |                          |
| <b>Decision :</b> In the light of earlier decision taken in meeting no. 16/82 dated 16.8.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                              |                                            |                                 |                          |
| Export Product                                                                                                                                                                                                                  | Export Qty.                                  | Sl.No.                                     | Import items                    | Qty. allowed             |
| Artemether                                                                                                                                                                                                                      | 1 Kg.                                        | 1.                                         | Artemisinin                     | 1.235 kg                 |
|                                                                                                                                                                                                                                 |                                              | 2.                                         | Sodium Borohydride              | 0.188 kg                 |
|                                                                                                                                                                                                                                 |                                              | 3.                                         | Trimethyl Ortho Acetate         | Not shown in the process |
| RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                          |                                              |                                            |                                 |                          |

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| 140 | <b>Case No.:27/4/82-ALC4/2013</b> |  | Party Name:NEULAND LABORATORIES LTD |  | Meet No/Date:10/82-ALC4/2013 | <b>Status:Case</b> |
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|                                                                                                                  |                                |                                 | 22.08.2013                           | <b>Deferred</b>          |
|                                                                                                                  | HQ File :01/82/050/00068/AM14/ | RLA File :09/24/040/00519/AM13/ | Lic.No/Date:0910054938<br>05.02.2013 | Defer<br>Date:05.09.2013 |
| <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                |                                 |                                      |                          |

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| 141 | <b>Case No.:28/4/82-ALC4/2013</b>                                                                                | Party Name:MYLAN LABORATORIES LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00069/AM14/                                                                                   | RLA File :09/24/040/00520/AM13/       | Lic.No/Date:0910054940<br>05.02.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                       |                                            |                                 |

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|-----|------------------------------------------------------------------------------------------------------------------|----------------------------------------------|--------------------------------------------|---------------------------------|
| 142 | <b>Case No.:67/33/82-ALC4/2012</b>                                                                               | Party Name:ACEBRIGHT (INDIA) PHARMA PVT LTD, | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/01214/AM13/                                                                                   | RLA File :07/24/040/00461/AM13/              | Lic.No/Date:0710093544<br>05.02.2013       | Defer<br>Date:05.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                              |                                            |                                 |

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|-----|----------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------|--------------------------------------------|---------------------------------|
| 143 | <b>Case No.:151/33/82-ALC4/2012</b>                                                                                                                      | Party Name:FORACE POLYMERS (P) LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/01298/AM13/                                                                                                                           | RLA File :05/23/040/00459/AM13/     | Lic.No/Date:0510345208<br>07.02.2013       | Defer<br>Date:05.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Petrochemicals Division of Department of Chemicals and Petrochemicals. |                                     |                                            |                                 |

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| 144 | <b>Case No.:26/4/82-ALC4/2013</b>                                                                                | Party Name:S M S PHARMACEUTICALS LTD | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00067/AM14/                                                                                   | RLA File :09/24/040/00501/AM13/      | Lic.No/Date:0910055023<br>12.02.2013       | Defer<br>Date:05.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                      |                                            |                                 |

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| 145 | <b>Case No.:4/4/82-ALC4/2013</b>                                                                     | Party Name:SABERO ORGANICS GUJARAT LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00045/AM14/                                                                       | RLA File :03/95/040/00880/AM13/            | Lic.No/Date:0310724136<br>14.02.2013       | Defer<br>Date:05.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of C&PC |                                            |                                            |                                 |

| 146            | <b>Case No.:8/4/82-ALC4/2013</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | Party Name:ARIHANTANAM LIFECARE PVT. LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013                  | <b>Status:Case Approved</b> |                |           |        |              |                   |              |      |    |                                                             |
|----------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------|-------------------------------------------------------------|-----------------------------|----------------|-----------|--------|--------------|-------------------|--------------|------|----|-------------------------------------------------------------|
|                | HQ File :01/82/050/00049/AM14/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | RLA File :03/94/040/00986/AM13/           | Lic.No/Date:0310724200<br>14.02.2013                        | Defer Date:                 |                |           |        |              |                   |              |      |    |                                                             |
|                | <b>Decision :</b> In the light of earlier decision taken in meeting no. 8/82 dated 11.7.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: <table border="1"> <thead> <tr> <th>Export product</th><th>Exp. Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty. allowed (kg)</th></tr> </thead> <tbody> <tr> <td>Lumefantrine</td><td>1 kg</td><td>1.</td><td>(Dibutylamine Methyl)-2,7-Dichloro-4-fluoren Methanol (DBA)</td><td>0.8693 kg</td></tr> </tbody> </table> RA may take appropriate action as per the decision of Norms Committee. |                                           |                                                             |                             | Export product | Exp. Qty. | Sl.No. | Import items | Qty. allowed (kg) | Lumefantrine | 1 kg | 1. | (Dibutylamine Methyl)-2,7-Dichloro-4-fluoren Methanol (DBA) |
| Export product | Exp. Qty.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | Sl.No.                                    | Import items                                                | Qty. allowed (kg)           |                |           |        |              |                   |              |      |    |                                                             |
| Lumefantrine   | 1 kg                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 1.                                        | (Dibutylamine Methyl)-2,7-Dichloro-4-fluoren Methanol (DBA) | 0.8693 kg                   |                |           |        |              |                   |              |      |    |                                                             |

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| 147 | <b>Case No.:7/4/82-ALC4/2013</b>                                                                                 | Party Name:POLYDRUG LABORATORIES PVT.LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00048/AM14/                                                                                   | RLA File :03/95/040/00892/AM13/           | Lic.No/Date:0310724239<br>15.02.2013       | Defer<br>Date:05.09.2013    |
|     | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                           |                                            |                             |

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|-----|---------------------------------------------------------------------------------------------------------------------------|------------------------------------------|--------------------------------------------|-----------------------------|
| 148 | <b>Case No.:79/1/82-ALC4/2013</b>                                                                                         | Party Name:STERICAT GUTSTRINGS PVT. LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01437/AM13/                                                                                            | RLA File :05/24/040/00420/AM13/          | Lic.No/Date:0510346353<br>18.02.2013       | Defer<br>Date:05.09.2013    |
|     | <b>Decision :</b> The case was deferred for 05.09.2013 for the comments of Department of Industrial Policy and Promotion. |                                          |                                            |                             |

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| 149 | <b>Case No.:31/8/82-ALC4/2013</b>                                                                                | Party Name:MYLAN LABORATORIES LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00162/AM14/                                                                                   | RLA File :09/24/040/00537/AM13/       | Lic.No/Date:0910055106<br>19.02.2013       | Defer<br>Date:05.09.2013    |
|     | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                       |                                            |                             |

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|-----|-----------------------------------|--------------------------------------|--------------------------------------------|-----------------------------|
| 150 | <b>Case No.:36/4/82-ALC4/2013</b> | Party Name:ASTRIX LABORATORIES LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00077/AM14/    | RLA File :09/24/040/00532/AM13/      | Lic.No/Date:0910055090<br>19.02.2013       | Defer<br>Date:22.08.2013    |
|     |                                   |                                      |                                            |                             |

**Decision :**It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals.

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| 151 | <b>Case No.:</b> 45/1/82-ALC4/2013                                                                                                | Party Name:GLOBAL CALCIUM PRIVATE LIMITED, | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/01403/AM13/                                                                                                    | RLA File :07/24/040/00466/AM13/            | Lic.No/Date:0710093775<br>19.02.2013       | Defer<br>Date:05.09.2013               |
|     | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Chemicals&Petrochemical Chemicals |                                            |                                            |                                        |

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| 152 | <b>Case No.:</b> 30/8/82-ALC4/2013                                                                               | Party Name:SUVEN LIFE SCIENCES LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00161/AM14/                                                                                   | RLA File :09/24/040/00531/AM13/        | Lic.No/Date:0910055114<br>20.02.2013       | Defer<br>Date:05.09.2013               |
|     | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                        |                                            |                                        |

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| 153 | <b>Case No.:</b> 10/10/82-ALC4/2013                                                                              | Party Name:VIVIMED LABS LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00193/AM14/                                                                                   | RLA File :09/24/040/00550/AM13/ | Lic.No/Date:0910055120<br>21.02.2013       | Defer<br>Date:05.09.2013               |
|     | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                 |                                            |                                        |

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| 154 | <b>Case No.:</b> 5/4/82-ALC4/2013                                                                                                                                                                                                                                                                                                                                                                                             | Party Name:ZIM LABORATORIES LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00046/AM14/                                                                                                                                                                                                                                                                                                                                                                                                | RLA File :03/95/040/00692/AM13/  | Lic.No/Date:0310725029<br>21.02.2013       | Defer<br>Date:05.09.2013               |
|     | <b>Decision :</b> it was decided to remind the firm to furnish the following technical details:<br><br>From the DML furnished by the firm, the export item appears to be formulation product and the export obligation should be in NOs. of packs and not in Kgs.<br>The firm has shown NIL wastage in the application. Detailed working on import requirement may be furnished.<br><br>The case was deferred for 05.09.2013. |                                  |                                            |                                        |

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|-----|-------------------------------------------------------------------------------------------------|----------------------------------|--------------------------------------------|----------------------------------------|
| 155 | <b>Case No.:</b> 6/4/82-ALC4/2013                                                               | Party Name:ZIM LABORATORIES LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00047/AM14/                                                                  | RLA File :03/95/040/00600/AM13/  | Lic.No/Date:0310725026<br>21.02.2013       | Defer<br>Date:22.08.2013               |
|     | <b>Decision :</b> it was decided to remind the firm to furnish the following technical details: |                                  |                                            |                                        |



From the DML furnished by the firm, the export item appears to be formulation product and the export obligation should be in NOs. of packs and not in Kgs. The firm has shown NIL wastage in the application. Detailed working on import requirement may be furnished.

The case was deferred for 05.09.2013.

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| 156 | <b>Case No.:8/10/82-ALC4/2013</b>                                                                                                                                                                                                                                                                                                  | Party Name:VIVIMED LABS LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00191/AM14/                                                                                                                                                                                                                                                                                                     | RLA File :09/24/040/00554/AM13/ | Lic.No/Date:0910055119<br>21.02.2013       | Defer<br>Date:05.09.2013    |
|     | <b>Decision :</b> Shri Jasbir Singh, Consultant from Department of Chemicals and Petrochemicals clarified that the export product is a pharma intermediate and therefore need to dealt by Department of Pharmaceuticals. It was decided to transfer the case to Department of Pharmaceuticals. The case was deferred for 5.9.2013. |                                 |                                            |                             |

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| Case No.:16/10/82-ALC4/2013                                                                                                                                                                                                                                                                           |  | Party Name:VIVIMED LABS LIMITED |        | Meet No/Date:10/82-ALC4/2013<br>22.08.2013                |                   | Status:Case<br>Approved |  |
| HQ File :01/82/050/00199/AM14/                                                                                                                                                                                                                                                                        |  | RLA File :09/24/040/00565/AM13/ |        | Lic.No/Date:0910055179<br>25.02.2013                      |                   | Defer Date:             |  |
| <b>Decision :</b> In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/102/2012-Ch. II dated 7.3.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |  |                                 |        |                                                           |                   |                         |  |
| Export product                                                                                                                                                                                                                                                                                        |  | Exp.<br>Qty.                    | Sl.No. | Import items                                              | Qty. allowed (kg) |                         |  |
| Sodium Ascorbyl Phosphate<br>or C-Vite                                                                                                                                                                                                                                                                |  | 1 kg                            | 1      | (2R)-2-[(1S)-1,2-Dihydroxyethyl]-4,5-Dihydroxyfuran-3-one | 1.110 kg          |                         |  |
|                                                                                                                                                                                                                                                                                                       |  |                                 | 2.     | Methanol                                                  | 2.664 kg          |                         |  |
|                                                                                                                                                                                                                                                                                                       |  |                                 | 3.     | Potassium Carbonate Powder                                | 4.610 kg          |                         |  |
| RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                                                                                                |  |                                 |        |                                                           |                   |                         |  |

|                                                                                                                            |                                                                                                                                                                                                                                 |                                        |                                            |                         |                |           |        |              |              |
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| 158                                                                                                                        | Case No.:28/10/82-ALC4/2013                                                                                                                                                                                                     | Party Name:SUVEN LIFE SCIENCES LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | Status:Case<br>Approved |                |           |        |              |              |
|                                                                                                                            | HQ File :01/82/050/00211/AM14/                                                                                                                                                                                                  | RLA File :09/24/040/00561/AM13/        | Lic.No/Date:0910055215<br>28.02.2013       | Defer Date:             |                |           |        |              |              |
|                                                                                                                            | <b>Decision :</b> In the light of earlier decision taken in meeting no. 20/82 dated 16.8.2011, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                        |                                            |                         |                |           |        |              |              |
| <table><tr><td>Export product</td><td>Exp. Qty.</td><td>Sl.No.</td><td>Import items</td><td>Qty. allowed</td></tr></table> |                                                                                                                                                                                                                                 |                                        |                                            |                         | Export product | Exp. Qty. | Sl.No. | Import items | Qty. allowed |
| Export product                                                                                                             | Exp. Qty.                                                                                                                                                                                                                       | Sl.No.                                 | Import items                               | Qty. allowed            |                |           |        |              |              |

|                                                                        |       |    |                            |         |
|------------------------------------------------------------------------|-------|----|----------------------------|---------|
| 3,5-Diacetoxy Acetophenone                                             | 1 Kg. | 1. | 3,5-Dihydroxy Acetophenone | 0.89 kg |
| RA may take appropriate action as per the decision of Norms Committee. |       |    |                            |         |

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| Case No.:29/10/82-ALC4/2013                                                                                                                                                                                                      |  | Party Name:EYTAN LABS LIMITED   |        | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 |                       | Status:Case<br>Approved |  |
| HQ File :01/82/050/00212/AM14/                                                                                                                                                                                                   |  | RLA File :09/24/040/00569/AM13/ |        | Lic.No/Date:0910055262<br>01.03.2013       |                       | Defer Date:             |  |
| <b>Decision :</b> In the light of earlier decision taken in meeting no. 24/82 dated 15.11.2012, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |  |                                 |        |                                            |                       |                         |  |
| Export Product                                                                                                                                                                                                                   |  | Export Qty.                     | Sl.No. | Import items                               | Qty. allowed<br>kg/kg |                         |  |
| (2R,5R)-5-Hydroxy-[1,3]-Oxathiolane-2-carboxylic acid, 2S Isopropyl-5R-Methyl-1R Cyclohexyl Ester (ECE)                                                                                                                          |  | 1 kg                            | 1.     | 2,5-Dihydroxy-1,4-diathiane                | 0.30                  |                         |  |
|                                                                                                                                                                                                                                  |  |                                 | 2.     | Cyclohexane                                | 1.104                 |                         |  |
|                                                                                                                                                                                                                                  |  |                                 | 3.     | Glyoxalic Acid                             | 0.3585                |                         |  |
|                                                                                                                                                                                                                                  |  |                                 | 4.     | n-Hexane                                   | 1.10                  |                         |  |
| RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                           |  |                                 |        |                                            |                       |                         |  |

|     |                                                                                                          |                                    |                                            |                          |
|-----|----------------------------------------------------------------------------------------------------------|------------------------------------|--------------------------------------------|--------------------------|
| 160 | Case No.:3/33/82-ALC4/2012                                                                               | Party Name:UNITED BIOTECH PVT.LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | Status:Case<br>Deferred  |
|     | HQ File :01/82/050/01150/AM13/                                                                           | RLA File :05/24/040/00448/AM13/    | Lic.No/Date:0510347967<br>01.03.2013       | Defer<br>Date:05.09.2013 |
|     | Decision :It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                    |                                            |                          |

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| 161 | Case No.:33/8/82-ALC4/2013                                                                               | Party Name:HETERO LABS LIMITED  | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | Status:Case<br>Deferred  |
|     | HQ File :01/82/050/00164/AM14/                                                                           | RLA File :09/24/040/00580/AM13/ | Lic.No/Date:0910055248<br>01.03.2013       | Defer<br>Date:05.09.2013 |
|     | Decision :It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                 |                                            |                          |

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|-----|----------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|--------------------------|
| 162 | Case No.:37/8/82-ALC4/2013                                                                               | Party Name:HETERO LABS LIMITED  | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | Status:Case<br>Deferred  |
|     | HQ File :01/82/050/00168/AM14/                                                                           | RLA File :09/24/040/00579/AM13/ | Lic.No/Date:0910055253<br>01.03.2013       | Defer<br>Date:05.09.2013 |
|     | Decision :It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                 |                                            |                          |

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|-----|------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|----------------------------------------|
| 163 | <b>Case No.:</b> 34/8/82-ALC4/2013                                                                               | Party Name:EYTAN LABS LIMITED   | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00165/AM14/                                                                                   | RLA File :09/24/040/00578/AM13/ | Lic.No/Date:0910055279<br>04.03.2013       | Defer<br>Date:05.09.2013               |
|     | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                 |                                            |                                        |

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|-----|------------------------------------------------------------------------------------------------------------------|----------------------------------|--------------------------------------------|----------------------------------------|
| 164 | <b>Case No.:</b> 21/10/82-ALC4/2013                                                                              | Party Name:AUCTUS PHARMA LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00204/AM14/                                                                                   | RLA File :09/24/040/00568/AM13/  | Lic.No/Date:0910055280<br>05.03.2013       | Defer<br>Date:19.09.2013               |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                  |                                            |                                        |

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|-----|------------------------------------------------------------------------------------------------------------------|-------------------------------------|--------------------------------------------|----------------------------------------|
| 165 | <b>Case No.:</b> 56/4/82-ALC4/2013                                                                               | Party Name:DIVIS LABORATORIES LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00097/AM14/                                                                                   | RLA File :09/24/040/00577/AM13/     | Lic.No/Date:0910055286<br>05.03.2013       | Defer<br>Date:05.09.2013               |
|     | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                     |                                            |                                        |

| 166                                                                                                                                                      | <b>Case No.:</b> 136/10/82-ALC4/2013                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | Party Name:DORF-KETAL CHEMICALS INDIA<br>PVT.LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013          | <b>Status:</b> Case<br><b>Approved</b> |                |           |        |              |              |                                                                                                                                                          |       |    |                            |          |    |                         |          |    |                                                     |
|----------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------|-----------------------------------------------------|----------------------------------------|----------------|-----------|--------|--------------|--------------|----------------------------------------------------------------------------------------------------------------------------------------------------------|-------|----|----------------------------|----------|----|-------------------------|----------|----|-----------------------------------------------------|
|                                                                                                                                                          | HQ File :01/82/050/00319/AM14/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | RLA File :03/94/040/01031/AM13/                   | Lic.No/Date:0310727056<br>06.03.2013                | Defer Date:                            |                |           |        |              |              |                                                                                                                                                          |       |    |                            |          |    |                         |          |    |                                                     |
|                                                                                                                                                          | <b>Decision :</b> In the light of earlier decision taken in meeting no. 27/82 dated 4.10.2011, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: <table border="1"> <thead> <tr> <th>Export product</th><th>Exp. Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty. allowed</th></tr> </thead> <tbody> <tr> <td rowspan="3">Chemical-Polymer Additives-<br/>N,N,Dialkylamino-<br/>Diphenylmethane/4,4-Bis(Sec-<br/>Butylamino)Diphenylmethane<br/>Trade Name: UOP<br/>No.225/Unilink 4200</td><td rowspan="3">1 Kg.</td><td>1.</td><td>4,4-Methylenedianiline/MDA</td><td>0.642 kg</td></tr> <tr> <td>2.</td><td>Methyl Ethyl Ketone/MEK</td><td>0.700 kg</td></tr> <tr> <td>3.</td><td>Catalyst-3% Platinum on Carbon Power<br/>(Dry Basis)</td><td>0.00025 kg</td></tr> </tbody> </table> RA may take appropriate action as per the decision of Norms Committee. |                                                   |                                                     |                                        | Export product | Exp. Qty. | Sl.No. | Import items | Qty. allowed | Chemical-Polymer Additives-<br>N,N,Dialkylamino-<br>Diphenylmethane/4,4-Bis(Sec-<br>Butylamino)Diphenylmethane<br>Trade Name: UOP<br>No.225/Unilink 4200 | 1 Kg. | 1. | 4,4-Methylenedianiline/MDA | 0.642 kg | 2. | Methyl Ethyl Ketone/MEK | 0.700 kg | 3. | Catalyst-3% Platinum on Carbon Power<br>(Dry Basis) |
| Export product                                                                                                                                           | Exp. Qty.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | Sl.No.                                            | Import items                                        | Qty. allowed                           |                |           |        |              |              |                                                                                                                                                          |       |    |                            |          |    |                         |          |    |                                                     |
| Chemical-Polymer Additives-<br>N,N,Dialkylamino-<br>Diphenylmethane/4,4-Bis(Sec-<br>Butylamino)Diphenylmethane<br>Trade Name: UOP<br>No.225/Unilink 4200 | 1 Kg.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 1.                                                | 4,4-Methylenedianiline/MDA                          | 0.642 kg                               |                |           |        |              |              |                                                                                                                                                          |       |    |                            |          |    |                         |          |    |                                                     |
|                                                                                                                                                          |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 2.                                                | Methyl Ethyl Ketone/MEK                             | 0.700 kg                               |                |           |        |              |              |                                                                                                                                                          |       |    |                            |          |    |                         |          |    |                                                     |
|                                                                                                                                                          |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 3.                                                | Catalyst-3% Platinum on Carbon Power<br>(Dry Basis) | 0.00025 kg                             |                |           |        |              |              |                                                                                                                                                          |       |    |                            |          |    |                         |          |    |                                                     |

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|-----|--------------------------------------|--------------------------------------------------|--------------------------------------------|----------------------------------------|
| 167 | <b>Case No.:</b> 137/10/82-ALC4/2013 | Party Name:CAMPBOR & ALLIED PRODUCTS<br>LIMITED, | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Approved</b> |
|     | HQ File :01/82/050/00320/AM14/       | RLA File :03/94/040/00990/AM13/                  | Lic.No/Date:0310727051                     | Defer Date:                            |

06.03.2013

**Decision :** In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/20/2012-Ch. II dated 13.3.2013, it was decided to ratify norms under Para 4.7 of HBP v 1 as per details given below or as applied by the firm, whichever is less:

| Export product | Exp. Qty. | Sl.No. | Import items | Qty. allowed |
|----------------|-----------|--------|--------------|--------------|
| Camphor USP    | 1 kg      | 1      | Alpha Pinene | 1.146 kg     |

RA may take appropriate action as per the decision of Norms Committee.

|     |                                                                                                                  |                                 |                                            |                                 |
|-----|------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|---------------------------------|
| 168 | <b>Case No.:19/8/82-ALC4/2013</b>                                                                                | Party Name:HETERO LABS LIMITED  | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00150/AM14/                                                                                   | RLA File :09/24/040/00584/AM13/ | Lic.No/Date:0910055296<br>06.03.2013       | Defer<br>Date:05.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                 |                                            |                                 |

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|-----|------------------------------------------------------------------------------------------------------------------|-------------------------------------------|--------------------------------------------|---------------------------------|
| 169 | <b>Case No.:55/4/82-ALC4/2013</b>                                                                                | Party Name:SHREE GANESH REMEDIES PVT.LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00096/AM14/                                                                                   | RLA File :34/24/040/00287/AM13/           | Lic.No/Date:3410036329<br>06.03.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                           |                                            |                                 |

|     |                                                                                                                  |                                         |                                            |                                 |
|-----|------------------------------------------------------------------------------------------------------------------|-----------------------------------------|--------------------------------------------|---------------------------------|
| 170 | <b>Case No.:58/4/82-ALC4/2013</b>                                                                                | Party Name:NECTAR LIFESCIENCES LIMITED, | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00099/AM14/                                                                                   | RLA File :22/24/040/00077/AM13/         | Lic.No/Date:2210013693<br>06.03.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                         |                                            |                                 |

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|-----|------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|---------------------------------|
| 171 | <b>Case No.:18/8/82-ALC4/2013</b>                                                                                | Party Name:VIVIMED LABS LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00149/AM14/                                                                                   | RLA File :09/24/040/00572/AM13/ | Lic.No/Date:0910055306<br>07.03.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                 |                                            |                                 |

|     |                                    |                                 |                                            |                                 |
|-----|------------------------------------|---------------------------------|--------------------------------------------|---------------------------------|
| 172 | <b>Case No.:27/10/82-ALC4/2013</b> | Party Name:VIVIMED LABS LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00210/AM14/     | RLA File :09/24/040/00589/AM13/ | Lic.No/Date:0910055307<br>07.03.2013       | Defer<br>Date:19.09.2013        |
|     |                                    |                                 |                                            |                                 |

**Decision :**It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals.

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|-----|------------------------------------------------------------------------------------------------------|---------------------------------------------------|--------------------------------------------|----------------------------------------|
| 173 | <b>Case No.:</b> 114/10/82-ALC4/2013                                                                 | Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED, | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00297/AM14/                                                                       | RLA File :03/94/040/00991/AM13/                   | Lic.No/Date:0310727451<br>08.03.2013       | Defer<br>Date:19.09.2013               |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of C&PC |                                                   |                                            |                                        |

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|-----|--------------------------------------|---------------------------------|--------------------------------------------|----------------------------------------|
| 174 | <b>Case No.:</b> 138/10/82-ALC4/2013 | Party Name:CIPLA LIMITED        | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Approved</b> |
|     | HQ File :01/82/050/00321/AM14/       | RLA File :03/94/040/01064/AM13/ | Lic.No/Date:0310727445<br>08.03.2013       | Defer Date:                            |

**Decision :** In the light of earlier decision taken in meeting no. 28/82 dated 10.1.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

| S. No | Export Product                                                                     | Import Recommended            |                  |
|-------|------------------------------------------------------------------------------------|-------------------------------|------------------|
|       |                                                                                    | Tenofovir Disoproxil Fumarate | Emtricitabine    |
| 1.    | Tenofovir Disoproxil Fumarate 300 mg Tablets                                       | 306.0 mg/tablets              | Nil              |
| 2.    | Tenofovir Disoproxil Fumarate 300 mg+Emtricitabine 200 mg Tablets                  | 306.0 mg/tablets              | 204.0 mg/tablets |
| 3.    | Efavirenz 600 mg+Tenofovir Disoproxil Fumarate 300 mg+Emtricitabine 200 mg Tablets | 306.0 mg/tablets              | 204.0 mg/tablets |

| S. No | Import Item                               | Norms allowed for Tenofovir Disoproxil Fumarate kg/kg |
|-------|-------------------------------------------|-------------------------------------------------------|
| 1.    | 9-[2-(Phosphonyl Methoxy) Propyl] Adenine | 0.8026                                                |
| 2.    | Chloromethyl Isopropyl Carbonate          | 2.0867                                                |
| 3.    | N-Methyl 2-Pyrrolidone                    | 3.297                                                 |
| 4.    | Fumaric Acid                              | 0.304                                                 |
| 5.    | Methylene Dichloride                      | 6.70                                                  |
| 6.    | Isopropyl Acetate                         | 2.35                                                  |

| S. No | Import Item | Norms allowed for Emtricitabine kg/kg |
|-------|-------------|---------------------------------------|
|-------|-------------|---------------------------------------|

|    |                                                                                                                                                      |       |
|----|------------------------------------------------------------------------------------------------------------------------------------------------------|-------|
| 1. | (2R,5R)-5-(4-amino-5-fluoro-2-oxo-2H-Pyrimidin-1-yl)-[1,3] oxathiolane-2-carboxylic acid, 2S-isopropyl-5R-Methyl-1R-cyclohexyl ester (FCME Compound) | 2.50  |
| 2. | Sodium Borohydride                                                                                                                                   | 0.510 |
| 3. | Dipotassium Hydrogen Phosphate                                                                                                                       | 3.425 |

RA may take appropriate action as per the decision of Norms Committee.

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|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--|--------------------------------------------|--------|--------------------------------------------|--------------|-------------------------|--|
| Case No.:134/10/82-ALC4/2013                                                                                                                                                                                                    |  | Party Name:ELPPE CHEMICALS PRIVATE LIMITED |        | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 |              | Status:Case<br>Approved |  |
| HQ File :01/82/050/00317/AM14/                                                                                                                                                                                                  |  | RLA File :03/94/040/01032/AM13/            |        | Lic.No/Date:0310727699<br>11.03.2013       |              | Defer Date:             |  |
| <b>Decision :</b> In the light of earlier decision taken in meeting no. 20/82 dated 16.8.2011, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |  |                                            |        |                                            |              |                         |  |
| Export product                                                                                                                                                                                                                  |  | Exp. Qty.                                  | Sl.No. | Import items                               | Qty. allowed |                         |  |
| 5 Hydroxy Isophthalic Acid                                                                                                                                                                                                      |  | 1 kg                                       | 1.     | Isophthalic Acid                           | 2.248824 kg  |                         |  |
|                                                                                                                                                                                                                                 |  |                                            | 2.     | Caustic Soda Flakes                        | 2.00 kg      |                         |  |
|                                                                                                                                                                                                                                 |  |                                            | 3.     | Caustic Potash Flakes                      | 1.8 kg       |                         |  |
| RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                          |  |                                            |        |                                            |              |                         |  |

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| <b>Case No.:18/10/82-ALC4/2013</b>                                                                                                                                                                                             | Party Name:AUCTUS PHARMA LIMITED |      | Meet No/Date:10/82-ALC4/2013<br>22.08.2013                | <b>Status:Case<br/>Approved</b> |
| HQ File :01/82/050/00201/AM14/                                                                                                                                                                                                 | RLA File :09/24/040/00582/AM13/  |      | Lic.No/Date:0910055331<br>11.03.2013                      | Defer Date:                     |
| <b>Decision :</b> In the light of earlier decision taken in meeting no. 2/82 dated 18.4.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                  |      |                                                           |                                 |
| Export Product                                                                                                                                                                                                                 | Export Quantity                  | S.No | Import Product                                            | Quantity Allowed                |
| Clopidogrel Hydrochloride                                                                                                                                                                                                      | 1 kg                             | 1.   | 2-Thiophene ethylamine<br>(or) thiophene-2-Ethyl<br>Amine | 1.76 kg                         |
|                                                                                                                                                                                                                                |                                  | 2.   | L(-) Camphor Sulphonic<br>Acid                            | 0.828 kg                        |
|                                                                                                                                                                                                                                |                                  | 3.   | Methylene Di Chloride<br>(MDC)                            | 7.62 kg                         |
| RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                         |                                  |      |                                                           |                                 |

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| <b>Case No.:194/10/82-ALC4/2013</b>                                                                                                                                                                                            | Party Name:ADCOCK INGRAM LTD,   | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Approved</b>         |                       |
| HQ File :01/82/050/00377/AM14/                                                                                                                                                                                                 | RLA File :07/24/040/00498/AM13/ | Lic.No/Date:0710094151<br>11.03.2013       | Defer Date:                             |                       |
| <b>Decision :</b> In the light of earlier decision taken in meeting no. 4/82 dated 16.5.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                 |                                            |                                         |                       |
| Export product                                                                                                                                                                                                                 | Exp. Qty.                       | Sl.No.                                     | Import items                            | Qty. allowed          |
| Syndol Tabs – Paracetamol 450 mg + Caffeine 30 mg + Doxylamine Succinate 5 mg +Codeine Phosphate 10 mg Tablets                                                                                                                 | 1 million tablets               | 1.                                         | Doxylamine Succinate USP/Ph. EUr Grade  | 5.10 kg               |
|                                                                                                                                                                                                                                |                                 | 2.                                         | Codiene Phosphate BP/EP/USP/PH.EUR      | 10.2 kg               |
|                                                                                                                                                                                                                                |                                 | 3.                                         | Colour Yellow 14037 1H                  | 1.632 kg              |
| Adco Dol Tab – Paracetamol 450 mg+ Codeine Phosphate 10 mg+Caffeine 45 mg+Doxylamine Succinate 5 mg                                                                                                                            | 1 million tablets               | 1.                                         | Doxylamine Succinate USP/Ph. Eur Grade  | 5.10 kg               |
|                                                                                                                                                                                                                                |                                 | 2.                                         | Codiene Phosphate BP/EP/USP/PH.EUR      | 10.2 kg               |
|                                                                                                                                                                                                                                |                                 | 3.                                         | Colour Yellow 14037 1H                  | 2.43 kg               |
|                                                                                                                                                                                                                                |                                 | 4.                                         | Colour Quinoline Yellow WS (spectracol) | 4.56 kg               |
| Betapyn Tabs – Tablets containing Paracetamol 450 mg +Caffeine 50 mg +Doxylamine Succinate 5 mg+ Codeine Phosphate 10 mg                                                                                                       | 1 million tablets               | 1.                                         | Doxylamine Succinate USP/Ph. EUr Grade  | 5.10 kg               |
|                                                                                                                                                                                                                                |                                 | 2.                                         | Codiene Phosphate BP/EP/USP/PH.EUR      | 10.2 kg               |
|                                                                                                                                                                                                                                |                                 | 3.                                         | Colour Yellow 14037 1H                  | Do not match with MBF |
| Pynstop Tabs – tablets containing Paracetamol 450 mg+Caffeine 45 mg+Doxylamine Succinate 5 mg+Codeine Phosphate 10 mg                                                                                                          | 1 million tablets               | 1.                                         | Doxylamine Succinate USP/Ph. EUr Grade  | 5.10 kg               |
|                                                                                                                                                                                                                                |                                 | 2.                                         | Codiene Phosphate BP/EP/USP/PH.EUR      | 10.2 kg               |
| RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                         |                                 |                                            |                                         |                       |

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|-----|------------------------------------------------------------------------------------------------------------------|--------------------------------------------------|--------------------------------------------|---------------------------------|
| 178 | <b>Case No.:30/10/82-ALC4/2013</b>                                                                               | Party Name:COVALENT LABORATORIES PRIVATE LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00213/AM14/                                                                                   | RLA File :09/24/040/00548/AM13/                  | Lic.No/Date:0910055356<br>11.03.2013       | Defer Date:19.09.2013           |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                                  |                                            |                                 |

|     |                                     |                                           |                              |                    |
|-----|-------------------------------------|-------------------------------------------|------------------------------|--------------------|
| 179 | <b>Case No.:214/10/82-ALC4/2013</b> | Party Name:SHREE GANESH REMEDIES PVT.LTD. | Meet No/Date:10/82-ALC4/2013 | <b>Status:Case</b> |
|-----|-------------------------------------|-------------------------------------------|------------------------------|--------------------|

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|--|------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------|--------------------------|
|  |                                                                                                                  |                                 | 22.08.2013                           | Deferred                 |
|  | HQ File :01/82/050/00397/AM14/                                                                                   | RLA File :34/24/040/00299/AM13/ | Lic.No/Date:3410036377<br>12.03.2013 | Defer<br>Date:22.08.2013 |
|  | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                 |                                      |                          |

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|-----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------|--------------------------------------------|---------------------------------|
| 180 | <b>Case No.:215/10/82-ALC4/2013</b>                                                                                                                                                                                           |                                 | Party Name:ENVEE DRUGS PVT LTD       | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Approved</b> |
|     | HQ File :01/82/050/00398/AM14/                                                                                                                                                                                                | RLA File :34/24/040/00298/AM13/ | Lic.No/Date:3410036378<br>12.03.2013 | Defer Date:                                |                                 |
|     | <b>Decision :</b> In the light of earlier decision taken in meeting no. 1/82 dated 4.4.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                 |                                      |                                            |                                 |
|     | Export product                                                                                                                                                                                                                | Export Quantity                 | S.No                                 | Import items                               | Quantity Allowed<br>kg/kg       |
|     | Clobetasole Propionate BP/USP                                                                                                                                                                                                 | 1 kg                            | 1                                    | Betamethasone BP/USP/IP                    | 1.04                            |
|     | RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                        |                                 |                                      |                                            |                                 |

|     |                                                                                                                  |                                 |                                                  |                                            |                                 |
|-----|------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------------|--------------------------------------------|---------------------------------|
| 181 | <b>Case No.:31/10/82-ALC4/2013</b>                                                                               |                                 | Party Name:COVALENT LABORATORIES PRIVATE LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00214/AM14/                                                                                   | RLA File :09/24/040/00593/AM13/ | Lic.No/Date:0910055380<br>13.03.2013             | Defer<br>Date:19.09.2013                   |                                 |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                 |                                                  |                                            |                                 |

|     |                                                                                                                  |                                 |                                      |                                            |                                 |
|-----|------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------|--------------------------------------------|---------------------------------|
| 182 | <b>Case No.:35/8/82-ALC4/2013</b>                                                                                |                                 | Party Name:AUROBINDO PHARMA LIMITED  | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00166/AM14/                                                                                   | RLA File :09/24/040/00591/AM13/ | Lic.No/Date:0910055383<br>13.03.2013 | Defer<br>Date:19.09.2013                   |                                 |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                 |                                      |                                            |                                 |

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|-----|------------------------------------------------------------------------------------------------------------------|---------------------------------|------------------------------------------|--------------------------------------------|---------------------------------|
| 183 | <b>Case No.:141/10/82-ALC4/2013</b>                                                                              |                                 | Party Name:EUROLIFE HEALTHCARE PVT. LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00324/AM14/                                                                                   | RLA File :03/94/040/00982/AM13/ | Lic.No/Date:0310728214<br>14.03.2013     | Defer<br>Date:19.09.2013                   |                                 |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                 |                                          |                                            |                                 |

|     |                                    |  |                                       |                              |                    |
|-----|------------------------------------|--|---------------------------------------|------------------------------|--------------------|
| 184 | <b>Case No.:59/10/82-ALC4/2013</b> |  | Party Name:MYLAN LABORATORIES LIMITED | Meet No/Date:10/82-ALC4/2013 | <b>Status:Case</b> |
|-----|------------------------------------|--|---------------------------------------|------------------------------|--------------------|



|  |                                                                                                                  |                                 |                                      |                          |
|--|------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------|--------------------------|
|  |                                                                                                                  |                                 | 22.08.2013                           | <b>Deferred</b>          |
|  | HQ File :01/82/050/00242/AM14/                                                                                   | RLA File :09/24/040/00585/AM13/ | Lic.No/Date:0910055390<br>14.03.2013 | Defer<br>Date:19.09.2013 |
|  | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                 |                                      |                          |

|     |                                                                                                                  |                                    |                                            |                                 |
|-----|------------------------------------------------------------------------------------------------------------------|------------------------------------|--------------------------------------------|---------------------------------|
| 185 | <b>Case No.:10/8/82-ALC4/2013</b>                                                                                | Party Name:CADILA HEALTHCARE LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00141/AM14/                                                                                   | RLA File :08/24/040/00439/AM13/    | Lic.No/Date:0810119457<br>15.03.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                    |                                            |                                 |

| 186                  | <b>Case No.:112/10/82-ALC4/2013</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | Party Name:GLENMARK GENERICS LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Approved</b> |              |              |                      |       |    |                                 |         |    |            |         |    |          |         |    |         |         |    |                    |          |    |              |         |    |                 |         |  |  |  |
|----------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------|--------------------------------------------|---------------------------------|--------------|--------------|----------------------|-------|----|---------------------------------|---------|----|------------|---------|----|----------|---------|----|---------|---------|----|--------------------|----------|----|--------------|---------|----|-----------------|---------|--|--|--|
|                      | HQ File :01/82/050/00295/AM14/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | RLA File :03/94/040/00904/AM13/      | Lic.No/Date:0310728269<br>15.03.2013       | Defer Date:                     |              |              |                      |       |    |                                 |         |    |            |         |    |          |         |    |         |         |    |                    |          |    |              |         |    |                 |         |  |  |  |
|                      | <b>Decision :</b> In the light of earlier decision taken in meeting no. 32/82 dated 3.11.2009, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:                                                                                                                                                                                                                                                                                                                                                                                                                                                              |                                      |                                            |                                 |              |              |                      |       |    |                                 |         |    |            |         |    |          |         |    |         |         |    |                    |          |    |              |         |    |                 |         |  |  |  |
|                      | <table border="1"> <thead> <tr> <th>Export product</th><th>Exp. Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty. allowed</th></tr> </thead> <tbody> <tr> <td rowspan="7">Perindopril Erbumine</td><td rowspan="7">1 Kg.</td><td>1.</td><td>2(S)-Indoline-2-carboxylic acid</td><td>1.00 kg</td></tr> <tr> <td>2.</td><td>L-novoline</td><td>1.60 kg</td></tr> <tr> <td>3.</td><td>Methanol</td><td>1.43 kg</td></tr> <tr> <td>4.</td><td>Toluene</td><td>3.22 kg</td></tr> <tr> <td>5.</td><td>Methylene Chloride</td><td>15.19 kg</td></tr> <tr> <td>6.</td><td>Acetonitrile</td><td>3.57 kg</td></tr> <tr> <td>7.</td><td>Sodium Pyruvate</td><td>1.50 kg</td></tr> </tbody> </table> | Export product                       | Exp. Qty.                                  | Sl.No.                          | Import items | Qty. allowed | Perindopril Erbumine | 1 Kg. | 1. | 2(S)-Indoline-2-carboxylic acid | 1.00 kg | 2. | L-novoline | 1.60 kg | 3. | Methanol | 1.43 kg | 4. | Toluene | 3.22 kg | 5. | Methylene Chloride | 15.19 kg | 6. | Acetonitrile | 3.57 kg | 7. | Sodium Pyruvate | 1.50 kg |  |  |  |
| Export product       | Exp. Qty.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | Sl.No.                               | Import items                               | Qty. allowed                    |              |              |                      |       |    |                                 |         |    |            |         |    |          |         |    |         |         |    |                    |          |    |              |         |    |                 |         |  |  |  |
| Perindopril Erbumine | 1 Kg.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 1.                                   | 2(S)-Indoline-2-carboxylic acid            | 1.00 kg                         |              |              |                      |       |    |                                 |         |    |            |         |    |          |         |    |         |         |    |                    |          |    |              |         |    |                 |         |  |  |  |
|                      |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 2.                                   | L-novoline                                 | 1.60 kg                         |              |              |                      |       |    |                                 |         |    |            |         |    |          |         |    |         |         |    |                    |          |    |              |         |    |                 |         |  |  |  |
|                      |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 3.                                   | Methanol                                   | 1.43 kg                         |              |              |                      |       |    |                                 |         |    |            |         |    |          |         |    |         |         |    |                    |          |    |              |         |    |                 |         |  |  |  |
|                      |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 4.                                   | Toluene                                    | 3.22 kg                         |              |              |                      |       |    |                                 |         |    |            |         |    |          |         |    |         |         |    |                    |          |    |              |         |    |                 |         |  |  |  |
|                      |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 5.                                   | Methylene Chloride                         | 15.19 kg                        |              |              |                      |       |    |                                 |         |    |            |         |    |          |         |    |         |         |    |                    |          |    |              |         |    |                 |         |  |  |  |
|                      |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 6.                                   | Acetonitrile                               | 3.57 kg                         |              |              |                      |       |    |                                 |         |    |            |         |    |          |         |    |         |         |    |                    |          |    |              |         |    |                 |         |  |  |  |
|                      |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 7.                                   | Sodium Pyruvate                            | 1.50 kg                         |              |              |                      |       |    |                                 |         |    |            |         |    |          |         |    |         |         |    |                    |          |    |              |         |    |                 |         |  |  |  |
|                      | RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |                                      |                                            |                                 |              |              |                      |       |    |                                 |         |    |            |         |    |          |         |    |         |         |    |                    |          |    |              |         |    |                 |         |  |  |  |

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|-----|------------------------------------------------------------------------------------------------------------------|-----------------------------------------|--------------------------------------------|---------------------------------|
| 187 | <b>Case No.:13/10/82-ALC4/2013</b>                                                                               | Party Name:NECTAR LIFESCIENCES LIMITED, | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00196/AM14/                                                                                   | RLA File :22/24/040/00075/AM13/         | Lic.No/Date:2210013720<br>15.03.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                         |                                            |                                 |

|     |                                   |                                        |                                            |                                 |
|-----|-----------------------------------|----------------------------------------|--------------------------------------------|---------------------------------|
| 188 | <b>Case No.:17/8/82-ALC4/2013</b> | Party Name:CADILA PHARMACEUTICALS LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00148/AM14/    | RLA File :08/24/040/00446/AM13/        | Lic.No/Date:0810119459<br>15.03.2013       | Defer<br>Date:19.09.2013        |

**Decision :**It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals.

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|-----|------------------------------------------------------------------------------------------------------------------|-------------------------------------|--------------------------------------------|-----------------------------|
| 189 | <b>Case No.:25/8/82-ALC4/2013</b>                                                                                | Party Name:RANBAXY LABORATORIES LTD | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00156/AM14/                                                                                   | RLA File :05/24/040/00469/AM13/     | Lic.No/Date:0510349278<br>15.03.2013       | Defer<br>Date:19.09.2013    |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                     |                                            |                             |

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|-----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------|--------------------------------------------|-----------------------------|
| 190 | <b>Case No.:113/10/82-ALC4/2013</b>                                                                                                                                                                                                                                                                   | Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED, | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Approved</b> |
|     | HQ File :01/82/050/00296/AM14/                                                                                                                                                                                                                                                                        | RLA File :03/94/040/01028/AM13/                   | Lic.No/Date:0310728406<br>18.03.2013       | Defer Date:                 |
|     | <b>Decision :</b> In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/29/2011/Ch. II dated 12.5.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                                   |                                            |                             |

| Export product                                          | Export Quantity | S.No | Import items             | Quantity Allowed<br>kg/kg |
|---------------------------------------------------------|-----------------|------|--------------------------|---------------------------|
| 3-Chloro Benzyl Chloride or Meta Chloro Benzyl Chloride | 1 kg            | 1    | Meta Chloro toluene      | 0.982 kg                  |
|                                                         |                 | 2.   | Azo Bis Isobutyronitrile | 0.011 kg                  |

RA may take appropriate action as per the decision of Norms Committee

|     |                                                                                                                                                                                                                                                                                                      |                                      |                                            |                             |
|-----|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------|--------------------------------------------|-----------------------------|
| 191 | <b>Case No.:122/10/82-ALC4/2013</b>                                                                                                                                                                                                                                                                  | Party Name:YASHO INDUSTRIES PVT.LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Approved</b> |
|     | HQ File :01/82/050/00305/AM14/                                                                                                                                                                                                                                                                       | RLA File :03/95/040/01017/AM13/      | Lic.No/Date:0310728498<br>18.03.2013       | Defer Date:                 |
|     | <b>Decision :</b> In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/95/2011-Ch. II dated 2.4.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                      |                                            |                             |

| Export product | Export Quantity | S.No | Import items                         | Quantity Allowed<br>kg/kg |
|----------------|-----------------|------|--------------------------------------|---------------------------|
| Methyl Eugenol | 1 kg            | 1    | Clove Leaf Oil (Eugenol Content 78%) | 1.40                      |

RA may take appropriate action as per the decision of Norms Committee.

|     |                                     |                                      |                                            |                             |
|-----|-------------------------------------|--------------------------------------|--------------------------------------------|-----------------------------|
| 192 | <b>Case No.:123/10/82-ALC4/2013</b> | Party Name:YASHO INDUSTRIES PVT.LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Approved</b> |
|     | HQ File :01/82/050/00306/AM14/      | RLA File :03/95/040/01016/AM13/      | Lic.No/Date:0310728490<br>18.03.2013       | Defer Date:                 |

**Decision :** In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/95/2011-Ch. II dated 12.1.2012, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

| Export product                             | Export Quantity | S.No | Import items   | Quantity kg/kg | Allowed |
|--------------------------------------------|-----------------|------|----------------|----------------|---------|
| Aromatic Derivative of Diphenylamine (ADA) | 1 kg            | 1.   | Diphenyl Amine | 0.464 kg       |         |

RA may take appropriate action as per the decision of Norms Committee.

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|-----|-------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------|--------------------------------------------|-----------------------------|
| 193 | <b>Case No.:135/10/82-ALC4/2013</b>                                                                                           | Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED, | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00318/AM14/                                                                                                | RLA File :03/94/040/01048/AM13/               | Lic.No/Date:0310728565<br>18.03.2013       | Defer Date:19.09.2013       |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Chemicals and Petrochemicals. |                                               |                                            |                             |

|     |                                                                                                                 |                                    |                                            |                             |
|-----|-----------------------------------------------------------------------------------------------------------------|------------------------------------|--------------------------------------------|-----------------------------|
| 194 | <b>Case No.:3/8/82-ALC4/2013</b>                                                                                | Party Name:BHARAT PARENTERALS LTD, | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00134/AM14/                                                                                  | RLA File :34/24/040/00303/AM13/    | Lic.No/Date:3410036435<br>18.03.2013       | Defer Date:<br>19.9.2013    |
|     | <b>Decision :</b> It was decided to defer the case for 19.9.2013 for comments of Department of Pharmaceuticals. |                                    |                                            |                             |

|     |                                                                                                                                                                                                                                                                                                       |                                      |                                            |                                  |
|-----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------|--------------------------------------------|----------------------------------|
| 195 | <b>Case No.:65/4/82-ALC4/2013</b>                                                                                                                                                                                                                                                                     | Party Name:MELZER CHEMICALS PVT. LTD | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Approved</b>      |
|     | HQ File :01/82/050/00106/AM14/                                                                                                                                                                                                                                                                        | RLA File :31/83/040/00204/AM13/      | Lic.No/Date:3110057485<br>18.03.2013       | Defer Date:                      |
|     | <b>Decision :</b> In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/72/2012-Ch. II dated 22.8.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                      |                                            |                                  |
|     | Export product                                                                                                                                                                                                                                                                                        | Exp. Qty.                            | Sl.No.                                     | Import items Qty. allowed        |
|     | Hexahydro-1,3,5-Tris(2-Hydroxyethyl)-S-triazine                                                                                                                                                                                                                                                       | 1 kg                                 | 1                                          | Monoethanol amine 0.671 kg       |
|     |                                                                                                                                                                                                                                                                                                       |                                      | 2.                                         | Paraformaldehyde 91-93% 0.326 kg |
|     | RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                                                                                                |                                      |                                            |                                  |

|     |                                     |                                               |                                            |                             |
|-----|-------------------------------------|-----------------------------------------------|--------------------------------------------|-----------------------------|
| 196 | <b>Case No.:139/10/82-ALC4/2013</b> | Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED, | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|-----|-------------------------------------|-----------------------------------------------|--------------------------------------------|-----------------------------|

|  |                                                                                                                               |                                 |                                      |                          |
|--|-------------------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------|--------------------------|
|  | HQ File :01/82/050/00322/AM14/                                                                                                | RLA File :03/94/040/01097/AM13/ | Lic.No/Date:0310728798<br>19.03.2013 | Defer<br>Date:19.09.2013 |
|  | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Chemicals and Petrochemicals. |                                 |                                      |                          |

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|-----|------------------------------------------------------------------------------------------------------------------|------------------------------------------|--------------------------------------------|----------------------------------------|
| 197 | <b>Case No.:</b> 140/10/82-ALC4/2013                                                                             | Party Name:EUROLIFE HEALTHCARE PVT. LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00323/AM14/                                                                                   | RLA File :03/94/040/00981/AM13/          | Lic.No/Date:0310728713<br>19.03.2013       | Defer<br>Date:19.09.2013               |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                          |                                            |                                        |

|     |                                                                                                                  |                                 |                                            |                                        |
|-----|------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|----------------------------------------|
| 198 | <b>Case No.:</b> 21/8/82-ALC4/2013                                                                               | Party Name:HETERO LABS LIMITED  | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00152/AM14/                                                                                   | RLA File :09/24/040/00597/AM13/ | Lic.No/Date:0910055419<br>19.03.2013       | Defer<br>Date:19.09.2013               |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                 |                                            |                                        |

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|-----|----------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|----------------------------------------|
| 199 | <b>Case No.:</b> 32/8/82-ALC4/2013                                                                             | Party Name:BIOLOGICAL E LTD     | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00163/AM14/                                                                                 | RLA File :09/24/040/00607/AM13/ | Lic.No/Date:0910055421<br>19.03.2013       | Defer<br>Date:19.09.2013               |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Biotechnology. |                                 |                                            |                                        |

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|-----|------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|----------------------------------------|
| 200 | <b>Case No.:</b> 57/10/82-ALC4/2013                                                                              | Party Name:BIOLOGICAL E LTD     | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00240/AM14/                                                                                   | RLA File :09/24/040/00606/AM13/ | Lic.No/Date:0910055420<br>19.03.2013       | Defer<br>Date:19.09.2013               |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                 |                                            |                                        |

|     |                                                                                                                  |                                 |                                            |                                        |
|-----|------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|----------------------------------------|
| 201 | <b>Case No.:</b> 12/10/82-ALC4/2013                                                                              | Party Name:KUDOS CHEMIE LTD.,   | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00195/AM14/                                                                                   | RLA File :22/24/040/00082/AM13/ | Lic.No/Date:2210013723<br>20.03.2013       | Defer<br>Date:19.09.2013               |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                 |                                            |                                        |

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|-----|--------------------------------------|-------------------------------------------|--------------------------------------------|----------------------------------------|
| 202 | <b>Case No.:</b> 125/10/82-ALC4/2013 | Party Name:LAXMI ORGANIC INDUSTRIES LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|-----|--------------------------------------|-------------------------------------------|--------------------------------------------|----------------------------------------|

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|------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------|--------------------------|
| HQ File :01/82/050/00308/AM14/                                                                                   | RLA File :03/95/040/00911/AM13/ | Lic.No/Date:0310728818<br>20.03.2013 | Defer<br>Date:19.09.2013 |
| <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                 |                                      |                          |

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|-----|------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|---------------------------------|
| 203 | <b>Case No.:24/10/82-ALC4/2013</b>                                                                               | Party Name:KUDOS CHEMIE LTD.,   | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00207/AM14/                                                                                   | RLA File :22/24/040/00083/AM13/ | Lic.No/Date:2210013724<br>20.03.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                 |                                            |                                 |

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|-----|---------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|---------------------------------|
| 204 | <b>Case No.:52/4/82-ALC4/2013</b>                                                                                                                       | Party Name:CHIRAG ENTERPRISE    | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00093/AM14/                                                                                                                          | RLA File :24/24/040/00017/AM13/ | Lic.No/Date:2410038507<br>20.03.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Petrochemicals Division of Department of Chemicals and Petrochemicals |                                 |                                            |                                 |

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|-----|---------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|---------------------------------|
| 205 | <b>Case No.:53/4/82-ALC4/2013</b>                                                                                                                       | Party Name:CHIRAG ENTERPRISE    | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00094/AM14/                                                                                                                          | RLA File :24/24/040/00014/AM13/ | Lic.No/Date:2410038508<br>20.03.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Petrochemicals Division of Department of Chemicals and Petrochemicals |                                 |                                            |                                 |

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| 206 | <b>Case No.:6/8/82-ALC4/2013</b>                                                                                 | Party Name:CADILA HEALTHCARE LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00137/AM14/                                                                                   | RLA File :08/24/040/00459/AM13/    | Lic.No/Date:0810119610<br>20.03.2013       | Defer<br>Date:05.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 05.09.2013 for comments of Department of Pharmaceuticals. |                                    |                                            |                                 |

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|----------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------|------------------------------------------|-------------------|--------------------------------------------|--|-------------------------|--|
| 207                              | Case No.:8/8/82-ALC4/2013                                                                                                                                                                                                        |           | Party Name:STERILE INDIA PRIVATE LIMITED |                   | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 |  | Status:Case<br>Approved |  |
|                                  | HQ File :01/82/050/00139/AM14/                                                                                                                                                                                                   |           | RLA File :05/24/040/00428/AM13/          |                   | Lic.No/Date:0510349762<br>20.03.2013       |  | Defer Date:             |  |
|                                  | <b>Decision :</b> In the light of earlier decision taken in meeting no. 30/82 dated 25.10.2011, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |           |                                          |                   |                                            |  |                         |  |
| Export product                   |                                                                                                                                                                                                                                  | Exp. Qty. | Sl.No.                                   | Import items      | Qty. allowed                               |  |                         |  |
| Piperacillin Sodium + Tazobactam |                                                                                                                                                                                                                                  | 1 Kg.     | 1.                                       | Piperacillin Acid | 0.9153 kg                                  |  |                         |  |

|  |                                                                        |  |    |                 |           |
|--|------------------------------------------------------------------------|--|----|-----------------|-----------|
|  | Sodium (8:1) Sterile                                                   |  | 2. | Tazobactum Acid | 0.1130 kg |
|  | RA may take appropriate action as per the decision of Norms Committee. |  |    |                 |           |

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| <b>Case No.:</b> 116/10/82-ALC4/2013                                                                                                                                                                                            | Party Name:NANDOLIA ORGANIC CHEMICALS PVT.LTD |        | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case Approved |
| HQ File :01/82/050/00299/AM14/                                                                                                                                                                                                  | RLA File :03/95/040/01009/AM13/               |        | Lic.No/Date:0310729022<br>21.03.2013       | Defer Date:                  |
| <b>Decision :</b> In the light of earlier decision taken in meeting no. 31/82 dated 21.2.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                               |        |                                            |                              |
| Export product                                                                                                                                                                                                                  | Exp. Qty.                                     | Sl.No. | Import items                               | Qty. allowed                 |
| Anisyl Alcohol (para Anisic Alcohol)                                                                                                                                                                                            | 1 kg                                          | 1.     | Para Cresol                                | 1.368 kg                     |
|                                                                                                                                                                                                                                 |                                               | 2.     | Caustic Soda Flakes                        | 0.500 kg                     |
|                                                                                                                                                                                                                                 |                                               | 3.     | Toluene                                    | 0.550 kg                     |
| RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                          |                                               |        |                                            |                              |

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|-----|----------------------------------------------------------------------------------------------------------|------------------------------------|--------------------------------------------|--------------------------|
| 209 | Case No.:29/8/82-ALC4/2013                                                                               | Party Name:CADILA HEALTHCARE LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | Status:Case<br>Deferred  |
|     | HQ File :01/82/050/00160/AM14/                                                                           | RLA File :08/24/040/00454/AM13/    | Lic.No/Date:0810119673<br>21.03.2013       | Defer<br>Date:19.09.2013 |
|     | Decision :It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                    |                                            |                          |

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| <b>Case No.:26/10/82-ALC4/2013</b>                                                                                                                                                                                            | Party Name:GRANULES INDIA LIMITED | Meet No/Date: 10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Approved</b> |              |
| HQ File :01/82/050/00209/AM14/                                                                                                                                                                                                | RLA File :09/24/040/00608/AM13/   | Lic.No/Date:0910055480<br>21.03.2013        | Defer Date:                     |              |
| <b>Decision :</b> In the light of earlier decision taken in meeting no. 3/82 dated 2.5.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                   |                                             |                                 |              |
| Export product                                                                                                                                                                                                                | Exp. Qty.                         | Sl.No.                                      | Import items                    | Qty. allowed |
| Compresso CIP 65                                                                                                                                                                                                              | 1 kg                              | 1.                                          | Ciprofloxacin HCL               | 0.757 kg     |
|                                                                                                                                                                                                                               |                                   | 2.                                          | Maize Starch                    | 0.159 kg     |
|                                                                                                                                                                                                                               |                                   | 3.                                          | Sodium Starch Glycollate        | 0.040 kg     |
|                                                                                                                                                                                                                               |                                   |                                             |                                 |              |

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|  |                                                                        | 4. | Povidone K-30              | 0.005 kg |
|  |                                                                        | 5. | Pregalatinised Starch      | 0.025 kg |
|  |                                                                        | 6. | Magnesium Stearate         | 0.009 kg |
|  |                                                                        | 7. | Silica Colloidal Anhydrous | 0.005 kg |
|  | RA may take appropriate action as per the decision of Norms Committee. |    |                            |          |

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|-----|------------------------------------------------------------------------------------------------------------------|------------------------------------------|--------------------------------------------|-----------------------------|
| 211 | <b>Case No.:27/8/82-ALC4/2013</b>                                                                                | Party Name:STERILE INDIA PRIVATE LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00158/AM14/                                                                                   | RLA File :05/24/040/00477/AM13/          | Lic.No/Date:0510349855<br>21.03.2013       | Defer<br>Date:19.09.2013    |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                          |                                            |                             |

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|-----|------------------------------------------------------------------------------------------------------------------|---------------------------------------|--------------------------------------------|-----------------------------|
| 212 | <b>Case No.:58/10/82-ALC4/2013</b>                                                                               | Party Name:MYLAN LABORATORIES LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00241/AM14/                                                                                   | RLA File :09/24/040/00583/AM13/       | Lic.No/Date:0910055475<br>21.03.2013       | Defer<br>Date:19.09.2013    |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                       |                                            |                             |

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| 213 | <b>Case No.:60/10/82-ALC4/2013</b>                                                                               | Party Name:MYLAN LABORATORIES LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00243/AM14/                                                                                   | RLA File :09/24/040/00586/AM13/       | Lic.No/Date:0910055474<br>21.03.2013       | Defer<br>Date:19.09.2013    |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                       |                                            |                             |

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|-----|------------------------------------------------------------------------------------------------------------------|-----------------------------------------|--------------------------------------------|-----------------------------|
| 214 | <b>Case No.:11/10/82-ALC4/2013</b>                                                                               | Party Name:NECTAR LIFESCIENCES LIMITED, | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00194/AM14/                                                                                   | RLA File :22/24/040/00085/AM13/         | Lic.No/Date:2210013739<br>22.03.2013       | Defer<br>Date:19.09.2013    |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                         |                                            |                             |

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|-----|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------|--------------------------------------------|-----------------------------|
| 215 | <b>Case No.:22/10/82-ALC4/2013</b>                                                                                                                                                                                             | Party Name:TORRENT PHARMACEUTICALS LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Approved</b> |
|     | HQ File :01/82/050/00205/AM14/                                                                                                                                                                                                 | RLA File :08/24/040/00463/AM13/         | Lic.No/Date:0810119708<br>22.03.2013       | Defer Date:                 |
|     | <b>Decision :</b> In the light of earlier decision taken in meeting no. 49/82 dated 6.3.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                         |                                            |                             |

|                             |           |        |                    |              |
|-----------------------------|-----------|--------|--------------------|--------------|
| Export product              | Exp. Qty. | Sl.No. | Import items       | Qty. allowed |
| Clindamycin Capsules 150 mg | 1 No.     | 1.     | Clindamycin Hcl BP | 173.53 mg    |
| Clindamycin Capsules 300 mg | 1 No.     | 1.     | Clindamycin Hcl BP | 347.06 mg    |

RA may take appropriate action as per the decision of Norms Committee.

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| 216 | <b>Case No.:25/10/82-ALC4/2013</b>                                                                               | Party Name:ANUS LABORATORIES LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00208/AM14/                                                                                   | RLA File :09/24/040/00186/AM12/    | Lic.No/Date:0910055523<br>22.03.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                    |                                            |                                 |

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| 217 | <b>Case No.:6/10/82-ALC4/2013</b>                                                                                | Party Name:RANBAXY LABORATORIES LTD | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00189/AM14/                                                                                   | RLA File :05/24/040/00480/AM13/     | Lic.No/Date:0510350030<br>22.03.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                     |                                            |                                 |

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|-----|------------------------------------------------------------------------------------------------------------------|-----------------------------------|--------------------------------------------|---------------------------------|
| 218 | <b>Case No.:61/10/82-ALC4/2013</b>                                                                               | Party Name:GRANULES INDIA LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00244/AM14/                                                                                   | RLA File :09/24/040/00610/AM13/   | Lic.No/Date:0910055505<br>22.03.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                   |                                            |                                 |

| 219                                | <b>Case No.:133/10/82-ALC4/2013</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | Party Name:AVA CHEMICALS PVT.LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Approved</b> |                |           |        |              |                         |                                    |      |   |                                           |
|------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------|--------------------------------------------|---------------------------------|----------------|-----------|--------|--------------|-------------------------|------------------------------------|------|---|-------------------------------------------|
|                                    | HQ File :01/82/050/00316/AM14/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | RLA File :03/94/040/01095/AM13/    | Lic.No/Date:0310729490<br>25.03.2013       | Defer Date:                     |                |           |        |              |                         |                                    |      |   |                                           |
|                                    | <p><b>Decision :</b> In the light of earlier decision taken in meeting no. 40/82 dated 3.1.2012, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:</p> <table border="1"> <thead> <tr> <th>Export product</th><th>Exp. Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty. allowed<br/>(kg/kg)</th></tr> </thead> <tbody> <tr> <td>Copper EDTA, Cu Content 14% (+/-1)</td><td>1 kg</td><td>1</td><td>Ethylene Diamine Tetra Acetic Acid (EDTA)</td><td>0.710</td></tr> </tbody> </table> |                                    |                                            |                                 | Export product | Exp. Qty. | Sl.No. | Import items | Qty. allowed<br>(kg/kg) | Copper EDTA, Cu Content 14% (+/-1) | 1 kg | 1 | Ethylene Diamine Tetra Acetic Acid (EDTA) |
| Export product                     | Exp. Qty.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | Sl.No.                             | Import items                               | Qty. allowed<br>(kg/kg)         |                |           |        |              |                         |                                    |      |   |                                           |
| Copper EDTA, Cu Content 14% (+/-1) | 1 kg                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 1                                  | Ethylene Diamine Tetra Acetic Acid (EDTA)  | 0.710                           |                |           |        |              |                         |                                    |      |   |                                           |

RA may take appropriate action as per the decision of Norms Committee.



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| 220 | <b>Case No.:19/10/82-ALC4/2013</b>                                                                               | Party Name:BHARAT BIOTECH INTERNATIONAL LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00202/AM14/                                                                                   | RLA File :09/24/040/00601/AM13/               | Lic.No/Date:0910055530<br>25.03.2013       | Defer<br>Date:19.09.2013    |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                               |                                            |                             |

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|-----|------------------------------------------------------------------------------------------------------------------|-----------------------------------------------|--------------------------------------------|-----------------------------|
| 221 | <b>Case No.:20/10/82-ALC4/2013</b>                                                                               | Party Name:BHARAT BIOTECH INTERNATIONAL LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00203/AM14/                                                                                   | RLA File :09/24/040/00605/AM13/               | Lic.No/Date:0910055537<br>25.03.2013       | Defer<br>Date:19.09.2013    |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                               |                                            |                             |

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| 222 | <b>Case No.:55/10/82-ALC4/2013</b>                                                                               | Party Name:BHARAT BIOTECH INTERNATIONAL LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00238/AM14/                                                                                   | RLA File :09/24/040/00602/AM13/               | Lic.No/Date:0910055529<br>25.03.2013       | Defer<br>Date:19.09.2013    |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                               |                                            |                             |

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| 223 | <b>Case No.:7/10/82-ALC4/2013</b>                                                                                                                                                                                             | Party Name:DHANUKA LABORATORIES LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Approved</b> |
|     | HQ File :01/82/050/00190/AM14/                                                                                                                                                                                                | RLA File :05/23/040/00515/AM13/      | Lic.No/Date:0510350091<br>25.03.2013       | Defer Date:                 |
|     | <b>Decision :</b> In the light of earlier decision taken in meeting no. 1/82 dated 4.4.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                      |                                            |                             |

| Export product     | Exp. Qty. | Sl.No. | Import items                                                                              | Qty. allowed (kg/kg) |
|--------------------|-----------|--------|-------------------------------------------------------------------------------------------|----------------------|
| Cefditoren Pivoxil | 1 kg      | 1      | 7-Phenylacetamideo -3- Chloromethyl Cephalosporanic Acid Para Methoxy Benzyl Ester (GCLE) | 3.12                 |
|                    |           | 2      | TRIPHENYL PHOSPHINE                                                                       | 1.626                |
|                    |           | 3      | SODIUM IODIDE                                                                             | 1.612                |
|                    |           | 4      | MTHA (4-Methyl,5-Formyl thiazol) or (4 methyl thiazole -5-                                | 1.722                |

|    |                                                                                     |       |
|----|-------------------------------------------------------------------------------------|-------|
|    | aldehyde)                                                                           |       |
| 5  | PROPAN-1-ol ( n-Propanol)                                                           | 1.44  |
| 6  | CHLOROFORM                                                                          | 9.51  |
| 7  | METHANOL                                                                            | 8.35  |
| 8  | POTASSIUM METABISULPHITE                                                            | 5.27  |
| 9  | PHENOL                                                                              | 1.984 |
| 10 | TRIFLUORO ACETIC ACID (TFA)                                                         | 0.75  |
| 11 | ACETONE                                                                             | 22.50 |
| 12 | MAEM (2-Mercaptobenzothiazolyl (Z)-2-(2-Aminothaizole -4-YL)-2-Methoxyimino Acetate | 1.166 |
| 13 | TRIETHYLAMINE (TEA)                                                                 | 0.30  |
| 14 | SODIUM-2-ETHYL HEXANOATE                                                            | 2.40  |
| 15 | N-N-DIMETHYL FORMAMIDE (DMF)                                                        | 1.53  |
| 16 | TETRABUTYL AMMONIUM BROMIDE                                                         | 0.064 |
| 17 | Dichloro Methane (Methylene Chloride)                                               | 2.53  |
| 18 | CHLOROMETHYL PIVALATE                                                               | 0.548 |
| 19 | ACTIVATED CARBON                                                                    | 0.200 |

RA may take appropriate action as per the decision of Norms Committee.

|     |                                                                                                                  |                                    |                                            |                             |
|-----|------------------------------------------------------------------------------------------------------------------|------------------------------------|--------------------------------------------|-----------------------------|
| 224 | <b>Case No.:7/8/82-ALC4/2013</b>                                                                                 | Party Name:CADILA HEALTHCARE LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00138/AM14/                                                                                   | RLA File :08/24/040/00465/AM13/    | Lic.No/Date:0810119781<br>25.03.2013       | Defer<br>Date:19.09.2013    |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                    |                                            |                             |

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|-----|----------------------------------|--------------------------------------|------------------------------|--------------------|
| 225 | <b>Case No.:9/8/82-ALC4/2013</b> | Party Name:GULBRANDSEN CHEMICALS PVT | Meet No/Date:10/82-ALC4/2013 | <b>Status:Case</b> |
|-----|----------------------------------|--------------------------------------|------------------------------|--------------------|

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|                                                                                                                               | LTD                             | 22.08.2013                           | Deferred                 |
| HQ File :01/82/050/00140/AM14/                                                                                                | RLA File :34/24/040/00311/AM13/ | Lic.No/Date:3410036520<br>25.03.2013 | Defer<br>Date:19.09.2013 |
| <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Chemicals and Petrochemicals. |                                 |                                      |                          |

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|------------------------------------------------------------------------------------------------------------------|--------------------------------------|---------------------------------|--------------------------------------------|---------------------------------|
| 226                                                                                                              | <b>Case No.:</b> 119/10/82-ALC4/2013 | Party Name:MICRO ORGO-CHEM      | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br>Deferred |
|                                                                                                                  | HQ File :01/82/050/00302/AM14/       | RLA File :03/95/040/00672/AM13/ | Lic.No/Date:0310729719<br>26.03.2013       | Defer<br>Date:19.09.2013        |
| <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                      |                                 |                                            |                                 |

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|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------|--------------------------------------------|----------------------------------------|--------------|
| <b>Case No.:</b> 132/10/82-ALC4/2013                                                                                                                                                                                                                                                                   | Party Name:CROWN CHEMICALS PVT.LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Approved</b> |              |
| HQ File :01/82/050/00315/AM14/                                                                                                                                                                                                                                                                         | RLA File :03/94/040/01125/AM13/      | Lic.No/Date:0310729728<br>26.03.2013       | Defer Date:                            |              |
| <b>Decision :</b> In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/175/2011-Ch. II dated 12.6.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                      |                                            |                                        |              |
| Export product                                                                                                                                                                                                                                                                                         | Exp. Qty.                            | Sl.No.                                     | Import items                           | Qty. allowed |
| Piperonal Min.<br>Purity 98%                                                                                                                                                                                                                                                                           | 1 kg                                 | 1.                                         | Catechol (Min. purity 99%)             | 1.355 kg     |
|                                                                                                                                                                                                                                                                                                        |                                      | 2.                                         | Dichloro Methane (purity 99%)          | 1.375 kg     |
|                                                                                                                                                                                                                                                                                                        |                                      | 3.                                         | Dimethyl Sulfoxide (purity 99%)        | 0.875 kg     |
|                                                                                                                                                                                                                                                                                                        |                                      | 4.                                         | Hexamine (purity 96%)                  | 1.000 kg     |
|                                                                                                                                                                                                                                                                                                        |                                      | 5.                                         | Toluene (purity 97%)                   | 0.232 kg     |
|                                                                                                                                                                                                                                                                                                        |                                      | 6.                                         | Isopropyl Alcohol (purity 99%)         | 0.250 kg     |
| RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                                                                                                 |                                      |                                            |                                        |              |

| 228                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | <b>Case No.:</b> 14/10/82-ALC4/2013 | Party Name:IND-SWIFT LABORATORIES LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013      | <b>Status:</b> Case<br>Approved |                |           |        |              |              |                         |       |    |                           |          |    |              |          |    |                                                 |          |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------|-----------------------------------------|-------------------------------------------------|---------------------------------|----------------|-----------|--------|--------------|--------------|-------------------------|-------|----|---------------------------|----------|----|--------------|----------|----|-------------------------------------------------|----------|
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | HQ File :01/82/050/00197/AM14/      | RLA File :22/24/040/00087/AM13/         | Lic.No/Date:2210013753<br>26.03.2013            | Defer Date:                     |                |           |        |              |              |                         |       |    |                           |          |    |              |          |    |                                                 |          |
| <b>Decision :</b> In the light of earlier decision taken in meeting no. 33/82 dated 16.11.2010, it was decided to ratify norms under para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:                                                                                                                                                                                                                                                      |                                     |                                         |                                                 |                                 |                |           |        |              |              |                         |       |    |                           |          |    |              |          |    |                                                 |          |
| <table border="1"> <thead> <tr> <th>Export product</th><th>Exp. Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty. allowed</th></tr> </thead> <tbody> <tr> <td rowspan="3">Atorvastatin<br/>Calcium</td><td rowspan="3">1 Kg.</td><td>1.</td><td>Methyl Isobutyryl Acetate</td><td>1.646 kg</td></tr> <tr> <td>2.</td><td>Beta Alanine</td><td>0.100 kg</td></tr> <tr> <td>3.</td><td>3-Ethyl-5-(2-Hydroxy Ethyl)-4-Methyl Thiazolium</td><td>0.262 kg</td></tr> </tbody> </table> |                                     |                                         |                                                 |                                 | Export product | Exp. Qty. | Sl.No. | Import items | Qty. allowed | Atorvastatin<br>Calcium | 1 Kg. | 1. | Methyl Isobutyryl Acetate | 1.646 kg | 2. | Beta Alanine | 0.100 kg | 3. | 3-Ethyl-5-(2-Hydroxy Ethyl)-4-Methyl Thiazolium | 0.262 kg |
| Export product                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Exp. Qty.                           | Sl.No.                                  | Import items                                    | Qty. allowed                    |                |           |        |              |              |                         |       |    |                           |          |    |              |          |    |                                                 |          |
| Atorvastatin<br>Calcium                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 1 Kg.                               | 1.                                      | Methyl Isobutyryl Acetate                       | 1.646 kg                        |                |           |        |              |              |                         |       |    |                           |          |    |              |          |    |                                                 |          |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |                                     | 2.                                      | Beta Alanine                                    | 0.100 kg                        |                |           |        |              |              |                         |       |    |                           |          |    |              |          |    |                                                 |          |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |                                     | 3.                                      | 3-Ethyl-5-(2-Hydroxy Ethyl)-4-Methyl Thiazolium | 0.262 kg                        |                |           |        |              |              |                         |       |    |                           |          |    |              |          |    |                                                 |          |

|                                                                        |  |    |                                                                                     |          |
|------------------------------------------------------------------------|--|----|-------------------------------------------------------------------------------------|----------|
|                                                                        |  |    | Bromide                                                                             |          |
|                                                                        |  | 4. | Isopropyl Alcohol                                                                   | 8.375 kg |
|                                                                        |  | 5. | (4R-Cis)-1,1-Dimethylethyl-6-Cyanomethyl-2,2-Dimethyl-1-2-Dioxane-4-Acetate (ATS-8) | 1.003 kg |
|                                                                        |  | 6. | Tert. Butyl Methyl Ether                                                            | 4.151 kg |
| RA may take appropriate action as per the decision of Norms Committee. |  |    |                                                                                     |          |

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|-----|------------------------------------------------------------------------------------------------------------------|----------------------------------------|--------------------------------------------|---------------------------------|
| 229 | <b>Case No.:14/8/82-ALC4/2013</b>                                                                                | Party Name:SUVEN LIFE SCIENCES LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00145/AM14/                                                                                   | RLA File :09/24/040/00615/AM13/        | Lic.No/Date:0910055544<br>26.03.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                        |                                            |                                 |

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|-----|------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------|--------------------------------------------|---------------------------------|
| 230 | <b>Case No.:33/2/82-ALC4/2013</b>                                                                                | Party Name:MOREPEN LABORATORIES LTD.&<br>MOREPEN INTERNATION | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/01480/AM13/                                                                                   | RLA File :05/24/040/00481/AM13/                              | Lic.No/Date:0510350279<br>26.03.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                                              |                                            |                                 |

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|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|-----------------------------------------------------------|-------------------|
| Case No.:46/10/82-ALC4/2013                                                                                                                                                                                                                                                                           | Party Name:VIVIMED LABS LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | Status:Case<br>Approved                                   |                   |
| HQ File :01/82/050/00229/AM14/                                                                                                                                                                                                                                                                        | RLA File :09/24/040/00616/AM13/ | Lic.No/Date:0910055538<br>26.03.2013       | Defer Date:                                               |                   |
| <b>Decision :</b> In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/102/2012-Ch. II dated 7.3.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                 |                                            |                                                           |                   |
| Export product                                                                                                                                                                                                                                                                                        | Exp. Qty.                       | Sl.No.                                     | Import items                                              | Qty. allowed (kg) |
| Sodium Ascorbyl Phosphate or C-Vite                                                                                                                                                                                                                                                                   | 1 kg                            | 1                                          | (2R)-2-[(1S)-1,2-Dihydroxyethyl]-4,5-Dihydroxyfuran-3-one | 1.110 kg          |
|                                                                                                                                                                                                                                                                                                       |                                 | 2.                                         | Methanol                                                  | 2.664 kg          |
|                                                                                                                                                                                                                                                                                                       |                                 | 3.                                         | Potassium Carbonate Powder                                | 4.610 kg          |
| RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                                                                                                |                                 |                                            |                                                           |                   |

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|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------|--------|---------------------------------------------|--------------|----------------------------------------|
| <b>Case No.:</b> 66/10/82-ALC4/2013                                                                                                                                                                                                                                                                    | Party Name: BALAJI AMINES LIMITED |        | Meet No/Date: 10/82-ALC4/2013<br>22.08.2013 |              | <b>Status:</b> Case<br><b>Approved</b> |
| HQ File :01/82/050/00249/AM14/                                                                                                                                                                                                                                                                         | RLA File :31/83/040/00210/AM13/   |        | Lic.No/Date:3110057674<br>26.03.2013        |              | Defer Date:                            |
| <b>Decision :</b> In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/122/2011-Ch. II dated 12.4.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                   |        |                                             |              |                                        |
| Export product                                                                                                                                                                                                                                                                                         | Exp. Qty.                         | Sl.No. | Import items                                | Qty. allowed |                                        |
| N-Methyl-2-Pyrrolidone                                                                                                                                                                                                                                                                                 | 1 kg                              | 1      | Methanol                                    | 0.370 kg     |                                        |
|                                                                                                                                                                                                                                                                                                        |                                   | 2.     | Ammonia Anhydrous                           | 0.160 kg     |                                        |
|                                                                                                                                                                                                                                                                                                        |                                   | 3.     | 1,4 Butanediol                              | 1.044 kg     |                                        |
|                                                                                                                                                                                                                                                                                                        |                                   | 4.     | Methylamine                                 | 0.00080 kg   |                                        |
|                                                                                                                                                                                                                                                                                                        |                                   | 5.     | GBL Catalyst                                | 0.00075 kg   |                                        |
| RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                                                                                                 |                                   |        |                                             |              |                                        |

|     |                                                                                                          |                                 |                                            |                          |
|-----|----------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|--------------------------|
| 233 | Case No.:12/8/82-ALC4/2013                                                                               | Party Name:HETERO LABS LIMITED  | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | Status:Case<br>Deferred  |
|     | HQ File :01/82/050/00143/AM14/                                                                           | RLA File :09/24/040/00620/AM13/ | Lic.No/Date:0910055572<br>27.03.2013       | Defer<br>Date:19.09.2013 |
|     | Decision :It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                 |                                            |                          |

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|-----|----------------------------------------------------------------------------------------------------------|------------------------------------|--------------------------------------------|--------------------------|
| 234 | Case No.:13/8/82-ALC4/2013                                                                               | Party Name:SARACA LABORATORIES LTD | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | Status:Case<br>Deferred  |
|     | HQ File :01/82/050/00144/AM14/                                                                           | RLA File :09/24/040/00598/AM13/    | Lic.No/Date:0910055571<br>27.03.2013       | Defer<br>Date:19.09.2013 |
|     | Decision :It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                    |                                            |                          |

|     |                                                                                                                       |                                     |                                            |                          |
|-----|-----------------------------------------------------------------------------------------------------------------------|-------------------------------------|--------------------------------------------|--------------------------|
| 235 | Case No.:117/10/82-ALC4/2013                                                                                          | Party Name:PRASOL CHEMICALS LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | Status:Case<br>Deferred  |
|     | HQ File :01/82/050/00300/AM14/                                                                                        | RLA File :03/95/040/00881/AM13/     | Lic.No/Date:0310729886<br>28.03.2013       | Defer<br>Date:19.09.2013 |
|     | Decision :It was decided to defer the case for 19.09.2013 for comments of Department of Chemicals and Petrochemicals. |                                     |                                            |                          |

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|-----|-------------------------------------|------------------------------------------------------------|--|---------------------------------------------|----------------------------------------|
| 236 | <b>Case No.:</b> 15/10/82-ALC4/2013 | Party Name: DSM SINOCHAM<br>PHARMACEUTICALS INDIA PVT.LTD. |  | Meet No/Date: 10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Approved</b> |
|     | HQ File :01/82/050/00198/AM14/      | RLA File :22/24/040/00080/AM13/                            |  | Lic.No/Date:2210013760                      | Defer Date:                            |

28.03.2013

**Decision :** In the light of earlier decision taken in meeting no. 22/82 dated 18.10.2012, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

| Export product                                                     | Exp. Qty. | Sl.No. | Import items                               | Qty. allowed |
|--------------------------------------------------------------------|-----------|--------|--------------------------------------------|--------------|
| Amoxycillin Trihydrate Through 6-APA Route through Enzymatic Route | 1 kg      | 1.     | 6-Amino Pencillanic Acid                   | 0.568 kg     |
|                                                                    |           | 2.     | Elcolase Enzyme                            | 0.005 kg     |
|                                                                    |           | 3.     | D(-)-p-Hydroxy phenyl glycine methyl ester | 0.608 kg     |

RA may take appropriate action as per the decision of Norms Committee.

**Case No.:23/10/82-ALC4/2013**

Party Name:DSM SINOCEM  
PHARMACEUTICALS INDIA PVT.LTD.

Meet No/Date:10/82-ALC4/2013  
22.08.2013

**Status:Case  
Approved**

HQ File :01/82/050/00206/AM14/

RLA File :22/24/040/00073/AM13/

Lic.No/Date:2210013761  
28.03.2013

Defer Date:

**Decision :** In the light of earlier decision taken in meeting no. 22/82 dated 18.10.2012, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

| Export product                                                     | Exp. Qty. | Sl.No. | Import items                               | Qty. allowed |
|--------------------------------------------------------------------|-----------|--------|--------------------------------------------|--------------|
| Amoxycillin Trihydrate Through 6-APA Route through Enzymatic Route | 1 kg      | 1.     | 6-Amino Pencillanic Acid                   | 0.568 kg     |
|                                                                    |           | 2.     | Elcolase Enzyme                            | 0.005 kg     |
|                                                                    |           | 3.     | D(-)-p-Hydroxy phenyl glycine methyl ester | 0.608 kg     |

RA may take appropriate action as per the decision of Norms Committee.

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**Case No.:84/10/82-ALC4/2013**

Party Name:RA CHEM PHARMA LIMITED

Meet No/Date:10/82-ALC4/2013  
22.08.2013

**Status:Case  
Approved**

HQ File :01/82/050/00267/AM14/

RLA File :09/24/040/00617/AM13/

Lic.No/Date:0910055631  
28.03.2013

Defer Date:

**Decision :** In the light of earlier decision taken in meeting no. 24/82 dated 14.9.2010, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

| Export product        | Exp. Qty. | Sl.No. | Import items              | Qty. allowed |
|-----------------------|-----------|--------|---------------------------|--------------|
| Ethyl Methoxy Crylene | 1 kg      | 1.     | 4-methoxy<br>Benzophenone | 0767kg       |
|                       |           | 2      | Ethyl Cyano Acetate       | 0.409 kg     |
|                       |           | 3      | Toulene                   | 0.500kg      |

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|                                                                        |  |   |          |          |
|------------------------------------------------------------------------|--|---|----------|----------|
|                                                                        |  | 4 | Methanol | 0.400 kg |
| RA may take appropriate action as per the decision of Norms Committee. |  |   |          |          |

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|-----|------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|---------------------------------|
| 239 | <b>Case No.:9/10/82-ALC4/2013</b>                                                                                | Party Name:KUDOS CHEMIE LTD.,   | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00192/AM14/                                                                                   | RLA File :22/24/040/00081/AM13/ | Lic.No/Date:2210013759<br>28.03.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                 |                                            |                                 |

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|-----|-------------------------------------------------------------------------------------------------------------------------------|-------------------------------------|--------------------------------------------|---------------------------------|
| 240 | <b>Case No.:146/10/82-ALC4/2013</b>                                                                                           | Party Name:GALAXY SURFACTANTS LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00329/AM14/                                                                                                | RLA File :03/94/040/01113/AM13/     | Lic.No/Date:0310729942<br>01.04.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Chemicals and Petrochemicals. |                                     |                                            |                                 |

|     |                                                                                                                               |                                          |                                            |                                 |
|-----|-------------------------------------------------------------------------------------------------------------------------------|------------------------------------------|--------------------------------------------|---------------------------------|
| 241 | <b>Case No.:216/10/82-ALC4/2013</b>                                                                                           | Party Name:GULBRANDSEN CHEMICALS PVT LTD | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00399/AM14/                                                                                                | RLA File :34/24/040/00319/AM13/          | Lic.No/Date:3410036563<br>01.04.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Chemicals and Petrochemicals. |                                          |                                            |                                 |

|     |                                                                                                                                                                                                                 |                                                 |                                            |                                 |
|-----|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------|--------------------------------------------|---------------------------------|
| 242 | <b>Case No.:4/8/82-ALC4/2013</b>                                                                                                                                                                                | Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00135/AM14/                                                                                                                                                                                  | RLA File :03/95/040/00899/AM13/                 | Lic.No/Date:0310729960<br>01.04.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to call from the firm : <ul style="list-style-type: none"> <li>• Purity of Import product</li> <li>• Purity of Export Product.</li> </ul> The case was deferred for 19.9.2013. |                                                 |                                            |                                 |

|     |                                    |                                             |                                            |                                 |
|-----|------------------------------------|---------------------------------------------|--------------------------------------------|---------------------------------|
| 243 | <b>Case No.:67/10/82-ALC4/2013</b> | Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Approved</b> |
|     | HQ File :01/82/050/00250/AM14/     | RLA File :31/83/040/00180/AM13/             | Lic.No/Date:3110057722                     | Defer Date:                     |

01.04.2013

**Decision :** In the light of earlier decision taken in meeting no. 22/AM 13 dated 18.10.2012, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

| Export product               | Exp. Qty. | Sl.No. | Import items | Qty. allowed |
|------------------------------|-----------|--------|--------------|--------------|
| 2,3,6 Trimethyl Phenol (TMP) | 1 kg      | 1.     | Meta Cresol  | 0.882 kg     |
|                              |           | 2.     | Methanol     | 0.575kg      |
|                              |           | 3.     | Catalyst     | 0.027 kg     |

RA may take appropriate action as per the decision of Norms Committee.

**Case No.:**106/10/82-ALC4/2013

Party Name:NECTAR LIFESCIENCES LIMITED,

Meet No/Date:10/82-ALC4/2013  
22.08.2013

**Status:**Case  
**Approved**

HQ File :01/82/050/00289/AM14/

RLA File :22/24/040/00003/AM14/

Lic.No/Date:2210013766  
02.04.2013

Defer Date:

**Decision :** In the light of earlier decision taken in meeting no. 1/82 dated 4.4.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

| Export product                                                                                                                               | Exp. Qty. | Sl.No. | Import items                                   | Qty. allowed                    |
|----------------------------------------------------------------------------------------------------------------------------------------------|-----------|--------|------------------------------------------------|---------------------------------|
| Ceftazidime for Injection<br>“The export product shall be account for 109 nos. Aluminium Bottle Anodized with Tear of Alu & Chlorobutyl plug | 1 kg      | 1.     | Ceftazidime Pentahydrate Sterile (Un-Buffered) | 0.928 kg                        |
|                                                                                                                                              |           | 2.     | Sodium Carbonate                               | 0.082 kg                        |
|                                                                                                                                              |           | 3.     | Aluminium Bottle                               | Relevant, as per packing policy |

RA may take appropriate action as per the decision of Norms Committee.

**Case No.:**107/10/82-ALC4/2013

Party Name:IND-SWIFT LABORATORIES LTD.,

Meet No/Date:10/82-ALC4/2013  
22.08.2013

**Status:**Case  
**Approved**

HQ File :01/82/050/00290/AM14/

RLA File :22/24/040/00002/AM14/

Lic.No/Date:2210013764  
02.04.2013

Defer Date:

**Decision :** In the light of earlier decision taken in meeting no. 1/82 dated 4.4.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

| Export product                                   | Export Qty. | Sl.No. | Import items                                          | Qty. allowed |
|--------------------------------------------------|-------------|--------|-------------------------------------------------------|--------------|
| Clarithromycin Granules 27.5% (Suspension Grade) | 1kg.        | 1.     | Clarithromycin (OR)                                   | 0.2777 kg    |
|                                                  |             |        | Its raw material as per SION A-2263 on pro-rata basis |              |
|                                                  |             | 2.     | Carbopol                                              | 0.20 kg      |
|                                                  |             | 3.     | HPMC Phthalate                                        | 0.54 kg      |



|  |                                                                        |  |  |  |
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|  | RA may take appropriate action as per the decision of Norms Committee. |  |  |  |
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|-----|-------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|--------------------------------------------|-----------------------------|
| 246 | <b>Case No.:115/10/82-ALC4/2013</b>                                                                                           | Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00298/AM14/                                                                                                | RLA File :03/95/040/01037/AM13/             | Lic.No/Date:0310730058<br>02.04.2013       | Defer<br>Date:19.09.2013    |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Chemicals and Petrochemicals. |                                             |                                            |                             |

  

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|-----|------------------------------------------------------------------------------------------------------------------|----------------------------------|--------------------------------------------|-----------------------------|
| 247 | <b>Case No.:22/8/82-ALC4/2013</b>                                                                                | Party Name:HETERO DRUGS LIMITED, | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00153/AM14/                                                                                   | RLA File :09/24/040/00632/AM13/  | Lic.No/Date:0910055649<br>02.04.2013       | Defer<br>Date:19.09.2013    |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                  |                                            |                             |

  

|     |                                                                                                                    |                                 |                                            |                             |
|-----|--------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|-----------------------------|
| 248 | <b>Case No.:42/10/82-ALC4/2013</b>                                                                                 | Party Name:BIOLOGICAL E LTD     | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00225/AM14/                                                                                     | RLA File :09/24/040/00635/AM13/ | Lic.No/Date:0910055653<br>02.04.2013       | Defer Date:<br>19.9.2013    |
|     | <b>Decision :</b> : The case was added after taking out the agenda. It was decided to defer the case for 19.9.2013 |                                 |                                            |                             |

  

| 249                                                | <b>Case No.:83/10/82-ALC4/2013</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Approved</b> |                |             |        |              |              |                                                    |      |    |                              |          |    |                   |
|----------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------|--------------------------------------------|-----------------------------|----------------|-------------|--------|--------------|--------------|----------------------------------------------------|------|----|------------------------------|----------|----|-------------------|
|                                                    | HQ File :01/82/050/00266/AM14/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | RLA File :09/24/040/00621/AM13/                    | Lic.No/Date:0910055657<br>02.04.2013       | Defer Date:                 |                |             |        |              |              |                                                    |      |    |                              |          |    |                   |
|                                                    | <b>Decision :</b> In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/34/2011-Ch. II dated 12.4.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: <table> <tr> <th>Export Product</th><th>Export Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty. allowed</th></tr> <tr> <td rowspan="2">Homosalate (3,3,5-Trimethyl Cyclohexyl Salicylate)</td><td rowspan="2">1 kg</td><td>1.</td><td>3,3,5-Trimethyl cyclohexanol</td><td>0.571 kg</td></tr> <tr> <td>2.</td><td>Methyl Salicylate</td><td>0.610 kg</td></tr> </table> RA may take appropriate action as per the decision of Norms Committee. |                                                    |                                            |                             | Export Product | Export Qty. | Sl.No. | Import items | Qty. allowed | Homosalate (3,3,5-Trimethyl Cyclohexyl Salicylate) | 1 kg | 1. | 3,3,5-Trimethyl cyclohexanol | 0.571 kg | 2. | Methyl Salicylate |
| Export Product                                     | Export Qty.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Sl.No.                                             | Import items                               | Qty. allowed                |                |             |        |              |              |                                                    |      |    |                              |          |    |                   |
| Homosalate (3,3,5-Trimethyl Cyclohexyl Salicylate) | 1 kg                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 1.                                                 | 3,3,5-Trimethyl cyclohexanol               | 0.571 kg                    |                |             |        |              |              |                                                    |      |    |                              |          |    |                   |
|                                                    |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 2.                                                 | Methyl Salicylate                          | 0.610 kg                    |                |             |        |              |              |                                                    |      |    |                              |          |    |                   |

  

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| 250 | <b>Case No.:85/10/82-ALC4/2013</b> | Party Name:BIOLOGICAL E LTD     | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00268/AM14/     | RLA File :09/24/040/00636/AM13/ | Lic.No/Date:0910055652<br>02.04.2013       | Defer                       |

|                                  | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Biotechnology.                                                                                                                                                                                                                                                                                                                                                 |                                                 |                                            | Date:19.09.2013                        |                |           |        |              |                    |                                  |      |   |                                |         |    |         |         |    |                |
|----------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------|--------------------------------------------|----------------------------------------|----------------|-----------|--------|--------------|--------------------|----------------------------------|------|---|--------------------------------|---------|----|---------|---------|----|----------------|
| 251                              | <b>Case No.:</b> 11/8/82-ALC4/2013                                                                                                                                                                                                                                                                                                                                                                                                                             | Party Name:PREMIER INDUSTRIES                   | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |                |           |        |              |                    |                                  |      |   |                                |         |    |         |         |    |                |
|                                  | HQ File :01/82/050/00142/AM14/                                                                                                                                                                                                                                                                                                                                                                                                                                 | RLA File :50/24/040/00020/AM13/                 | Lic.No/Date:5010001635<br>03.04.2013       | Defer<br>Date:19.09.2013               |                |           |        |              |                    |                                  |      |   |                                |         |    |         |         |    |                |
|                                  | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Chemicals and Petrochemicals.                                                                                                                                                                                                                                                                                                                                  |                                                 |                                            |                                        |                |           |        |              |                    |                                  |      |   |                                |         |    |         |         |    |                |
| 252                              | <b>Case No.:</b> 126/10/82-ALC4/2013                                                                                                                                                                                                                                                                                                                                                                                                                           | Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Approved</b> |                |           |        |              |                    |                                  |      |   |                                |         |    |         |         |    |                |
|                                  | HQ File :01/82/050/00309/AM14/                                                                                                                                                                                                                                                                                                                                                                                                                                 | RLA File :03/95/040/00902/AM13/                 | Lic.No/Date:0310730269<br>03.04.2013       | Defer Date:                            |                |           |        |              |                    |                                  |      |   |                                |         |    |         |         |    |                |
|                                  | <b>Decision :</b> In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/92/2011/Ch. II dated 7.3.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:                                                                                                                                                           |                                                 |                                            |                                        |                |           |        |              |                    |                                  |      |   |                                |         |    |         |         |    |                |
|                                  | <table border="1"> <thead> <tr> <th>Export product</th><th>Exp. Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty. allowed kg/kg</th></tr> </thead> <tbody> <tr> <td rowspan="3">3,4,5 Tri Fluoro 1 Bromo Benzene</td><td rowspan="3">1 kg</td><td>1</td><td>2,3,4 Tri Fluoro Nitro Benzene</td><td>1.45 kg</td></tr> <tr> <td>2.</td><td>Bromine</td><td>1.11 kg</td></tr> <tr> <td>3.</td><td>Sodium Nitrite</td><td>0.385 kg</td></tr> </tbody> </table> |                                                 |                                            |                                        | Export product | Exp. Qty. | Sl.No. | Import items | Qty. allowed kg/kg | 3,4,5 Tri Fluoro 1 Bromo Benzene | 1 kg | 1 | 2,3,4 Tri Fluoro Nitro Benzene | 1.45 kg | 2. | Bromine | 1.11 kg | 3. | Sodium Nitrite |
| Export product                   | Exp. Qty.                                                                                                                                                                                                                                                                                                                                                                                                                                                      | Sl.No.                                          | Import items                               | Qty. allowed kg/kg                     |                |           |        |              |                    |                                  |      |   |                                |         |    |         |         |    |                |
| 3,4,5 Tri Fluoro 1 Bromo Benzene | 1 kg                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 1                                               | 2,3,4 Tri Fluoro Nitro Benzene             | 1.45 kg                                |                |           |        |              |                    |                                  |      |   |                                |         |    |         |         |    |                |
|                                  |                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 2.                                              | Bromine                                    | 1.11 kg                                |                |           |        |              |                    |                                  |      |   |                                |         |    |         |         |    |                |
|                                  |                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 3.                                              | Sodium Nitrite                             | 0.385 kg                               |                |           |        |              |                    |                                  |      |   |                                |         |    |         |         |    |                |
|                                  | RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                                                                                                                                                                                                                                                         |                                                 |                                            |                                        |                |           |        |              |                    |                                  |      |   |                                |         |    |         |         |    |                |
| 253                              | <b>Case No.:</b> 148/10/82-ALC4/2013                                                                                                                                                                                                                                                                                                                                                                                                                           | Party Name:ANTHEA AROMATICS PVT.LTD.,           | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |                |           |        |              |                    |                                  |      |   |                                |         |    |         |         |    |                |
|                                  | HQ File :01/82/050/00331/AM14/                                                                                                                                                                                                                                                                                                                                                                                                                                 | RLA File :03/94/040/00996/AM13/                 | Lic.No/Date:0310730232<br>03.04.2013       | Defer<br>Date:19.09.2013               |                |           |        |              |                    |                                  |      |   |                                |         |    |         |         |    |                |
|                                  | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Chemicals and Petrochemicals.                                                                                                                                                                                                                                                                                                                                  |                                                 |                                            |                                        |                |           |        |              |                    |                                  |      |   |                                |         |    |         |         |    |                |
| 254                              | <b>Case No.:</b> 37/10/82-ALC4/2013                                                                                                                                                                                                                                                                                                                                                                                                                            | Party Name:NIFTY LABS PVT LTD.,                 | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |                |           |        |              |                    |                                  |      |   |                                |         |    |         |         |    |                |
|                                  | HQ File :01/82/050/00220/AM14/                                                                                                                                                                                                                                                                                                                                                                                                                                 | RLA File :09/24/040/00004/AM14/                 | Lic.No/Date:0910055673<br>03.04.2013       | Defer<br>Date:19.09.2013               |                |           |        |              |                    |                                  |      |   |                                |         |    |         |         |    |                |
|                                  | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals.                                                                                                                                                                                                                                                                                                                                               |                                                 |                                            |                                        |                |           |        |              |                    |                                  |      |   |                                |         |    |         |         |    |                |
| 255                              | <b>Case No.:</b> 78/10/82-ALC4/2013                                                                                                                                                                                                                                                                                                                                                                                                                            | Party Name:KREATIVE ORGANICS (P) LTD.,          | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Approved</b> |                |           |        |              |                    |                                  |      |   |                                |         |    |         |         |    |                |

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|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------|------------------------|--------------------|
| HQ File :01/82/050/00261/AM14/                                                                                                                                                                                                 | RLA File :09/24/040/00619/AM13/ | Lic.No/Date:0910055660<br>03.04.2013 | Defer Date:            |                    |
| <b>Decision :</b> In the light of earlier decision taken in meeting no. 4/82 dated 16.5.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                 |                                      |                        |                    |
| Export product                                                                                                                                                                                                                 | Exp. Qty.                       | Sl.No.                               | Import items           | Qty. allowed kg/kg |
| Etodolac                                                                                                                                                                                                                       | 1 kg                            | 1.                                   | 7-Ethyl Tryptophol     | 0.72 kg            |
|                                                                                                                                                                                                                                |                                 | 2.                                   | Methyl-3-Oxopentonoate | 0.54 kg            |
| RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                         |                                 |                                      |                        |                    |

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|-----|------------------------------------------------------------------------------------------------------------------|-------------------------------------------------|--------------------------------------------|-----------------------------|
| 256 | <b>Case No.:82/10/82-ALC4/2013</b>                                                                               | Party Name:VEGESNA LABORATORIES PRIVATE LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00265/AM14/                                                                                   | RLA File :09/24/040/00637/AM13/                 | Lic.No/Date:0910055659<br>03.04.2013       | Defer Date:19.09.2013       |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                                 |                                            |                             |

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|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--|--------------------------------------|--------|--------------------------------------------|--------------------|-------------------------|--|
| Case No.:118/10/82-ALC4/2013                                                                                                                                                                                                                                                                         |  | Party Name:YASHO INDUSTRIES PVT.LTD. |        | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 |                    | Status:Case<br>Approved |  |
| HQ File :01/82/050/00301/AM14/                                                                                                                                                                                                                                                                       |  | RLA File :03/95/040/00010/AM14/      |        | Lic.No/Date:0310730388<br>04.04.2013       |                    | Defer Date:             |  |
| <b>Decision :</b> In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/95/2011/Ch. II dated 2.4.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |  |                                      |        |                                            |                    |                         |  |
| Export product                                                                                                                                                                                                                                                                                       |  | Exp.<br>Qty.                         | Sl.No. | Import items                               | Qty. allowed kg/kg |                         |  |
| Copper Dibutyl<br>Dithiocabamate<br>(CDBC)                                                                                                                                                                                                                                                           |  | 1 kg                                 | 1      | DI-N-Butylamine<br>(Dibutylamine)          | 0.600 kg           |                         |  |
|                                                                                                                                                                                                                                                                                                      |  |                                      | 2.     | Copper Sulphate                            | 0.476 kg           |                         |  |
| RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                                                                                               |  |                                      |        |                                            |                    |                         |  |

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|-----|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|-----------------------------|
| 258 | <b>Case No.:197/10/82-ALC4/2013</b>                                                                                                                                                              | Party Name:R L FINE CHEM        | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Approved</b> |
|     | HQ File :01/82/050/00380/AM14/                                                                                                                                                                   | RLA File :07/24/040/00517/AM13/ | Lic.No/Date:0710094645<br>04.04.2013       | Defer Date:                 |
|     | <b>Decision :</b> In the light of earlier decision taken in meeting no. 1/82 dated 4.4.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by |                                 |                                            |                             |

the firm, whichever is less:

| Export product           | Exp. Qty. | Sl.No. | Import items             | Qty. allowed<br>(kg) |
|--------------------------|-----------|--------|--------------------------|----------------------|
| Nortriptyline HCL BP/USP | 1 kg      | 1      | 1,Bromo 3 Chloro Propane | 0.96                 |
|                          |           | 2      | Tetra Hydro Furan        | 0.71                 |
|                          |           | 3      | Ethyl Chloro Formate     | 0.46                 |

RA may take appropriate action as per the decision of Norms Committee.

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|-----|-------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------|--------------------------------------------|---------------------------------|
| 259 | <b>Case No.:</b> 20/8/82-ALC4/2013                                                                                            | Party Name:RAY CHEMICALS PRIVATE LIMITED, | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00151/AM14/                                                                                                | RLA File :07/24/040/00518/AM13/           | Lic.No/Date:0710094644<br>04.04.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Chemicals and Petrochemicals. |                                           |                                            |                                 |

|     |                                                                                                                                                                                                                                                                                                        |                                      |                                            |                                 |
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| 260 | <b>Case No.:</b> 121/10/82-ALC4/2013                                                                                                                                                                                                                                                                   | Party Name:YASHO INDUSTRIES PVT.LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Approved</b> |
|     | HQ File :01/82/050/00304/AM14/                                                                                                                                                                                                                                                                         | RLA File :03/95/040/00016/AM14/      | Lic.No/Date:0310730615<br>05.04.2013       | Defer Date:                     |
|     | <b>Decision :</b> In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/95/2011-Ch. II dated 21.8.2013, it was decided to ratify norms under Para 4.7 of HBP v 1 as per details given below or as applied by the firm, whichever is less: |                                      |                                            |                                 |

| Export product                | Exp. Qty. | Sl.No. | Import items    | Qty. allowed kg/kg |
|-------------------------------|-----------|--------|-----------------|--------------------|
| Ortho-Tolylbiguanidine (OTBG) | 1 kg      | 1.     | Ortho Toluidine | 0.750 kg           |
|                               |           | 2.     | Dicyandiamide   | 0.585 kg           |

RA may take appropriate action as per the decision of Norms Committee.

|     |                                                                                                                  |                                          |                                            |                                 |
|-----|------------------------------------------------------------------------------------------------------------------|------------------------------------------|--------------------------------------------|---------------------------------|
| 261 | <b>Case No.:</b> 147/10/82-ALC4/2013                                                                             | Party Name:CONCEPT PHARMACEUTICALS LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00330/AM14/                                                                                   | RLA File :03/94/040/00004/AM14/          | Lic.No/Date:0310730523<br>05.04.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                          |                                            |                                 |

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| <b>Case No.:</b> 64/10/82-ALC4/2013                                                                                                                                                                                                                                                                    | Party Name: BALAJI AMINES LIMITED |        | Meet No/Date: 10/82-ALC4/2013<br>22.08.2013 |              | <b>Status:</b> Case<br><b>Approved</b> |
| HQ File :01/82/050/00247/AM14/                                                                                                                                                                                                                                                                         | RLA File :31/83/040/00211/AM13/   |        | Lic.No/Date:3110057826<br>05.04.2013        |              | Defer Date:                            |
| <b>Decision :</b> In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/122/2011-Ch. II dated 12.4.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                   |        |                                             |              |                                        |
| Export product                                                                                                                                                                                                                                                                                         | Exp. Qty.                         | Sl.No. | Import items                                | Qty. allowed |                                        |
| N-Methyl-2-Pyrrolidone                                                                                                                                                                                                                                                                                 | 1 kg                              | 1      | Methanol                                    | 0.370 kg     |                                        |
|                                                                                                                                                                                                                                                                                                        |                                   | 2.     | Ammonia Anhydrous                           | 0.160 kg     |                                        |
|                                                                                                                                                                                                                                                                                                        |                                   | 3.     | 1,4 Butanediol                              | 1.044 kg     |                                        |
|                                                                                                                                                                                                                                                                                                        |                                   | 4.     | Methylamine                                 | 0.00080 kg   |                                        |
|                                                                                                                                                                                                                                                                                                        |                                   | 5.     | GBL Catalyst                                | 0.00075 kg   |                                        |
| RA may take appropriate action as per the decision of Norms Committee                                                                                                                                                                                                                                  |                                   |        |                                             |              |                                        |

|     |                                                                                                          |                                     |                                            |                          |
|-----|----------------------------------------------------------------------------------------------------------|-------------------------------------|--------------------------------------------|--------------------------|
| 263 | Case No.:17/10/82-ALC4/2013                                                                              | Party Name:RANBAXY LABORATORIES LTD | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | Status:Case<br>Deferred  |
|     | HQ File :01/82/050/00200/AM14/                                                                           | RLA File :05/24/040/00478/AM13/     | Lic.No/Date:0510350968<br>08.04.2013       | Defer<br>Date:19.09.2013 |
|     | Decision :It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                     |                                            |                          |

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|-----|-----------------------------------------------------------------------------------------------------------------------|----------------------------------------|--------------------------------------------|--------------------------|
| 264 | Case No.:4/10/82-ALC4/2013                                                                                            | Party Name:ESTEEM INDUSTRIES PVT. LTD, | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | Status:Case<br>Deferred  |
|     | HQ File :01/82/050/00187/AM14/                                                                                        | RLA File :17/24/040/00001/AM14/        | Lic.No/Date:1710005280<br>08.04.2013       | Defer<br>Date:19.09.2013 |
|     | Decision :It was decided to defer the case for 19.09.2013 for comments of Department of Chemicals and Petrochemicals. |                                        |                                            |                          |

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| 265 | Case No.:120/10/82-ALC4/2013                                                                             | Party Name:MEHTA API PVT LTD    | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | Status:Case<br>Deferred  |
|     | HQ File :01/82/050/00303/AM14/                                                                           | RLA File :03/95/040/00020/AM14/ | Lic.No/Date:0310730905<br>09.04.2013       | Defer<br>Date:19.09.2013 |
|     | Decision :It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                 |                                            |                          |

|     |                                    |                                          |  |                                             |                              |
|-----|------------------------------------|------------------------------------------|--|---------------------------------------------|------------------------------|
| 266 | <b>Case No.:38/10/82-ALC4/2013</b> | Party Name: ARENE LIFE SCIENCES LIMITED. |  | Meet No/Date: 10/82-ALC4/2013<br>22.08.2013 | <b>Status: Case Deferred</b> |
|     | HQ File :01/82/050/00221/AM14/     | RLA File :09/24/040/00613/AM13/          |  | Lic.No/Date: 0910055691                     | Defer                        |

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|------------------------------------------------------------------------------------------------------------------|--|------------|-----------------|
|                                                                                                                  |  | 09.04.2013 | Date:19.09.2013 |
| <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |  |            |                 |

|     |                                    |                                 |                                            |                                           |
|-----|------------------------------------|---------------------------------|--------------------------------------------|-------------------------------------------|
| 267 | <b>Case No.:</b> 71/4/82-ALC4/2013 | Party Name:CHIRAG ENTERPRISE    | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Deffered and<br>Re-indexed |
|     | HQ File :01/82/050/00112/AM14/     | RLA File :24/24/040/00001/AM14/ | Lic.No/Date:2410038645<br>09.04.2013       | Defer<br>Date:22.08.2013                  |
|     | <b>Decision :</b>                  |                                 |                                            |                                           |

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|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------|--------|--------------------------------------------|---------------------------------|
| <b>Case No.:73/10/82-ALC4/2013</b>                                                                                                                                                                                              | Party Name:IND-SWIFT LABORATORIES LTD., |        | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Approved</b> |
| HQ File :01/82/050/00256/AM14/                                                                                                                                                                                                  | RLA File :22/24/040/00001/AM14/         |        | Lic.No/Date:2210013770<br>09.04.2013       | Defer Date:                     |
| <b>Decision :</b> In the light of earlier decision taken in meeting no. 26/82 dated 27.9.2011, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                         |        |                                            |                                 |
| Export product                                                                                                                                                                                                                  | Export Qty.                             | Sl.No. | Import items                               | Qty. allowed                    |
| Methyl-2-(S)(2-Chlorophenyl)(2-thiene-2-ethyl amino)Acetate Hcl (Intermediate for Clopidogrel Hydrogen Sulphate)                                                                                                                | 1 Kg.                                   | 1.     | DL-2-Chlorophenyl Glycine                  | 1.00 kg                         |
|                                                                                                                                                                                                                                 |                                         | 2.     | L(+) Tartaric Acid                         | 0.667 kg                        |
|                                                                                                                                                                                                                                 |                                         | 3.     | Thiophene-2-Ethanol                        | 0.60 kg                         |
|                                                                                                                                                                                                                                 |                                         | 4.     | Para-Toluene Sulphonyl Chloride            | 1.029 kg                        |
|                                                                                                                                                                                                                                 |                                         | 5.     | Methanol                                   | 4.87 kg                         |
|                                                                                                                                                                                                                                 |                                         | 6.     | Methylene Chloride                         | 2.03 kg                         |
|                                                                                                                                                                                                                                 |                                         | 7.     | Acetone                                    | 0.34 kg                         |
|                                                                                                                                                                                                                                 |                                         | 8.     | Toluene                                    | 1.11 kg                         |
|                                                                                                                                                                                                                                 |                                         | 9.     | Isopropyl Alcohol                          | 0.99 kg                         |
| RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                          |                                         |        |                                            |                                 |

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|-----|-------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------|--------------------------------------------|---------------------------------|
| 269 | <b>Case No.:</b> 129/10/82-ALC4/2013                                                                                          | Party Name:BLUE CIRCLE ORGANICS PVT. LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br>Deferred |
|     | HQ File :01/82/050/00312/AM14/                                                                                                | RLA File :03/94/040/01061/AM13/           | Lic.No/Date:0310730972<br>10.04.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Chemicals and Petrochemicals. |                                           |                                            |                                 |

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|-----|--------------------------------------|-------------------------------------|--------------------------------------------|---------------------------------|
| 270 | <b>Case No.:</b> 168/10/82-ALC4/2013 | Party Name:AARTI INDUSTRIES LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br>Deferred |
|-----|--------------------------------------|-------------------------------------|--------------------------------------------|---------------------------------|

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| HQ File :01/82/050/00351/AM14/                                                                                                | RLA File :03/94/040/01115/AM13/ | Lic.No/Date:0310731080<br>10.04.2013 | Defer<br>Date:19.09.2013 |
| <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Chemicals and Petrochemicals. |                                 |                                      |                          |

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|-----|-------------------------------------------------------------------------------------------------------------------------------|----------------------------------------|--------------------------------------------|---------------------------------|
| 271 | <b>Case No.:5/10/82-ALC4/2013</b>                                                                                             | Party Name:ESTEEM INDUSTRIES PVT. LTD, | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00188/AM14/                                                                                                | RLA File :17/24/040/00004/AM14/        | Lic.No/Date:1710005285<br>10.04.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Chemicals and Petrochemicals. |                                        |                                            |                                 |

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|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------|--------------------------------------------|-----------------------------------------------------------------------|------------------------------------|
| <b>Case No.:</b> 62/10/82-ALC4/2013                                                                                                                                                                                              | Party Name:NECTAR LIFESCIENCES LIMITED, | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Approved</b>                                |                                    |
| HQ File :01/82/050/00245/AM14/                                                                                                                                                                                                   | RLA File :22/24/040/00004/AM14/         | Lic.No/Date:2210013780<br>11.04.2013       | Defer Date:                                                           |                                    |
| <b>Decision :</b> In the light of earlier decision taken in meeting no. 30/82 dated 25.10.2011, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                         |                                            |                                                                       |                                    |
| Export product                                                                                                                                                                                                                   | Exp. Qty.                               | Sl.No.                                     | Import items                                                          | Qty. allowed                       |
| Tazobactam Sodium +<br>Piperacillin Sodium Sterile                                                                                                                                                                               | 1 Kg.                                   | 1.                                         | Piperacillin Acid                                                     | 0.9153 kg                          |
|                                                                                                                                                                                                                                  |                                         | 2.                                         | Tazobactam Acid                                                       | 0.1130 kg                          |
|                                                                                                                                                                                                                                  |                                         | 3.                                         | Sodium Bicarbonate                                                    | 0.174 kg                           |
|                                                                                                                                                                                                                                  |                                         | 4.                                         | Aluminium Bottle Anodized with Tear<br>off alu cap & chlorobutyl plug | Relevant, as per<br>packing policy |
| RA may take appropriate action as per the decision of Norms Committee..                                                                                                                                                          |                                         |                                            |                                                                       |                                    |

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| <b>Case No.:</b> 124/10/82-ALC4/2013                                                                                                                                                                                                                                                                 | Party Name:YASHO INDUSTRIES PVT.LTD. |        | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Approved</b> |
| HQ File :01/82/050/00307/AM14/                                                                                                                                                                                                                                                                       | RLA File :03/95/040/00034/AM14/      |        | Lic.No/Date:0310731193<br>12.04.2013       | Defer Date:                            |
| <b>Decision :</b> In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/95/2011-Ch. II dated 2.4.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                      |        |                                            |                                        |
| Export product                                                                                                                                                                                                                                                                                       | Exp. Qty.                            | Sl.No. | Import items                               | Qty. allowed                           |
| Zinc Piperidine<br>Dithiocarbamate (ZPD)                                                                                                                                                                                                                                                             | 1 kg                                 | 1      | Piperidine                                 | 0.542 kg                               |
| RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                                                                                               |                                      |        |                                            |                                        |

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|  |  |  | Meet No/Date:10/82-ALC4/2013 |  |
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| <b>Case No.:169/10/82-ALC4/2013</b> | Party Name:AARTI INDUSTRIES LIMITED | 22.08.2013                           | <b>Status:Case</b>             |
| HQ File :01/82/050/00352/AM14/      | RLA File :03/94/040/01138/AM13/     | Lic.No/Date:0310731113<br>12.04.2013 | <b>Approved</b><br>Defer Date: |

**Decision :** In the light of earlier decision taken in meeting no. 4/82 dated 16.5.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

| Export product                                                                   | Exp. Qty. | Sl.No. | Import items              | Qty. allowed |
|----------------------------------------------------------------------------------|-----------|--------|---------------------------|--------------|
| Benzyl-((Cis,Endo)-Octahydro Cyclopenta(B)Pyrrole-2(S)-Carboxylate Hydrochloride | 1 Kg.     | 1.     | L-Serine                  | 1.50 kg      |
|                                                                                  |           | 2.     | Benzyl Alcohol            | 7.02 kg      |
|                                                                                  |           | 3.     | Palladium Catalyst 5% Dry | 0.050 kg     |
|                                                                                  |           | 4.     | Di Iso Propyl Ether       | 2.375 kg     |

RA may take appropriate action as per the decision of Norms Committee.

| 275                                                                                                                                                                                                                                                                                                  | <b>Case No.:151/10/82-ALC4/2013</b> | Party Name:ELDER PHARMACEUTICALS LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case</b>             |                |             |        |              |                       |               |      |   |                                 |       |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------|----------------------------------------|--------------------------------------------|--------------------------------|----------------|-------------|--------|--------------|-----------------------|---------------|------|---|---------------------------------|-------|
|                                                                                                                                                                                                                                                                                                      | HQ File :01/82/050/00334/AM14/      | RLA File :03/94/040/01044/AM13/        | Lic.No/Date:0310731282<br>15.04.2013       | <b>Approved</b><br>Defer Date: |                |             |        |              |                       |               |      |   |                                 |       |
| <b>Decision :</b> In the light of earlier decision taken in meeting no. 44/82 dated 31.1.2012, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:                                                                      |                                     |                                        |                                            |                                |                |             |        |              |                       |               |      |   |                                 |       |
| <table border="1"> <thead> <tr> <th>Export product</th><th>Export Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty. allowed<br/>kg/kg</th></tr> </thead> <tbody> <tr> <td>Flavoxate HCL</td><td>1 kg</td><td>1</td><td>3-Methyl Flavone-8-Carboic Acid</td><td>0.883</td></tr> </tbody> </table> |                                     |                                        |                                            |                                | Export product | Export Qty. | Sl.No. | Import items | Qty. allowed<br>kg/kg | Flavoxate HCL | 1 kg | 1 | 3-Methyl Flavone-8-Carboic Acid | 0.883 |
| Export product                                                                                                                                                                                                                                                                                       | Export Qty.                         | Sl.No.                                 | Import items                               | Qty. allowed<br>kg/kg          |                |             |        |              |                       |               |      |   |                                 |       |
| Flavoxate HCL                                                                                                                                                                                                                                                                                        | 1 kg                                | 1                                      | 3-Methyl Flavone-8-Carboic Acid            | 0.883                          |                |             |        |              |                       |               |      |   |                                 |       |
| RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                                                                                               |                                     |                                        |                                            |                                |                |             |        |              |                       |               |      |   |                                 |       |

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| 276                                                                                                              | <b>Case No.:36/10/82-ALC4/2013</b> | Party Name:EYTAN LABS LIMITED   | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case</b>                       |
|                                                                                                                  | HQ File :01/82/050/00219/AM14/     | RLA File :09/24/040/00006/AM14/ | Lic.No/Date:0910055745<br>15.04.2013       | <b>Deferred</b><br>Defer Date:19.09.2013 |
| <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                    |                                 |                                            |                                          |

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| 277                                                                                                                | <b>Case No.:41/10/82-ALC4/2013</b> | Party Name:SUVEN LIFE SCIENCES LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case</b>                      |
|                                                                                                                    | HQ File :01/82/050/00224/AM14/     | RLA File :09/24/040/00630/AM13/        | Lic.No/Date:0910055729<br>15.04.2013       | <b>Deferred</b><br>Defer Date:19.9.2013 |
| <b>Decision :</b> : The case was added after taking out the agenda. It was decided to defer the case for 19.9.2013 |                                    |                                        |                                            |                                         |



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|-----|------------------------------------------------------------------------------------------------------------------|----------------------------------------|--------------------------------------------|---------------------------------|
| 278 | <b>Case No.:81/10/82-ALC4/2013</b>                                                                               | Party Name:SUVEN LIFE SCIENCES LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00264/AM14/                                                                                   | RLA File :09/24/040/00631/AM13/        | Lic.No/Date:0910055730<br>15.04.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                        |                                            |                                 |

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| 279 | <b>Case No.:150/10/82-ALC4/2013</b>                                                                              | Party Name:KOPRAN LIMITED       | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00333/AM14/                                                                                   | RLA File :03/94/040/00021/AM14/ | Lic.No/Date:0310731505<br>16.04.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                 |                                            |                                 |

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|-----|-------------------------------------------------------------------------------------------------------------------------------|-----------------------------------|--------------------------------------------|---------------------------------|
| 280 | <b>Case No.:149/10/82-ALC4/2013</b>                                                                                           | Party Name:JESONS INDUSTRIES LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00332/AM14/                                                                                                | RLA File :03/94/040/00013/AM14/   | Lic.No/Date:0310731609<br>17.04.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Chemicals and Petrochemicals. |                                   |                                            |                                 |

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|-----|------------------------------------------------------------------------------------------------------------------|-------------------------------------------|--------------------------------------------|---------------------------------|
| 281 | <b>Case No.:160/10/82-ALC4/2013</b>                                                                              | Party Name:RIOCARE INDIA PRIVATE LIMITED. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00343/AM14/                                                                                   | RLA File :03/95/040/00024/AM14/           | Lic.No/Date:0310731584<br>17.04.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                           |                                            |                                 |

| 282                                       | <b>Case No.:163/10/82-ALC4/2013</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | Party Name:METROPOLITAN EXIMCHEM LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Approved</b> |                |             |        |              |                       |                                           |      |    |                     |          |  |  |    |                    |
|-------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------|--------------------------------------------|---------------------------------|----------------|-------------|--------|--------------|-----------------------|-------------------------------------------|------|----|---------------------|----------|--|--|----|--------------------|
|                                           | HQ File :01/82/050/00346/AM14/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | RLA File :03/95/040/01023/AM13/       | Lic.No/Date:0310731582<br>17.04.2013       | Defer Date:                     |                |             |        |              |                       |                                           |      |    |                     |          |  |  |    |                    |
|                                           | <b>Decision :</b> In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/60/2010-Ch. II dated 10.7.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: <table border="1"> <thead> <tr> <th>Export product</th><th>Export Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty. allowed<br/>kg/kg</th></tr> </thead> <tbody> <tr> <td>4(2-Chloroethyl Sulfonyl)-Butyrylchloride</td><td>1 kg</td><td>1.</td><td>Gamma Butyrolactone</td><td>0.684 kg</td></tr> <tr> <td></td><td></td><td>2.</td><td>2 Mercapto Ethanol</td><td>0.755 kg</td></tr> </tbody> </table> RA may take appropriate action as per the decision of Norms Committee. |                                       |                                            |                                 | Export product | Export Qty. | Sl.No. | Import items | Qty. allowed<br>kg/kg | 4(2-Chloroethyl Sulfonyl)-Butyrylchloride | 1 kg | 1. | Gamma Butyrolactone | 0.684 kg |  |  | 2. | 2 Mercapto Ethanol |
| Export product                            | Export Qty.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Sl.No.                                | Import items                               | Qty. allowed<br>kg/kg           |                |             |        |              |                       |                                           |      |    |                     |          |  |  |    |                    |
| 4(2-Chloroethyl Sulfonyl)-Butyrylchloride | 1 kg                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 1.                                    | Gamma Butyrolactone                        | 0.684 kg                        |                |             |        |              |                       |                                           |      |    |                     |          |  |  |    |                    |
|                                           |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 2.                                    | 2 Mercapto Ethanol                         | 0.755 kg                        |                |             |        |              |                       |                                           |      |    |                     |          |  |  |    |                    |

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| <b>Case No.:198/10/82-ALC4/2013</b> | Party Name:ADCOCK INGRAM LTD,   | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Approved</b> |
| HQ File :01/82/050/00381/AM14/      | RLA File :07/24/040/00007/AM14/ | Lic.No/Date:0710094862<br>17.04.2013       | Defer Date:                     |

**Decision :** In the light of earlier decision taken in meeting no. 4/82 dated 16.5.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

| Export product                                                  | Exp.<br>Qty.            | Sl.No. | Import items                                    | Qty. allowed |
|-----------------------------------------------------------------|-------------------------|--------|-------------------------------------------------|--------------|
| Neulin 125 mg tablets<br>Theophylline 125 mg+Guar gum 4.375 mg  | 1 no. of Neulin Tablet  | 1.     | Theophylline BP/EP/USP Ph. EUR Anhydrous powder | 127.5 mg     |
|                                                                 |                         | 2.     | Guar Gum, 1 H (BP/EP/USP/PH. EUR)               | 4.375 mg     |
| Neulin 200 mg tablets<br>Theophylline 200 mg+ Guar Gum 7.00 mg  | 1 no. of neuline tablet | 1      | Theophylline BP/EP/USP Ph. EUR Anhydrous powder | 204.0 mg     |
|                                                                 |                         | 2      | Guar Gum, 1 H (BP/EP/USP/PH. EUR)               | 7.00 mg      |
| Neulin 250 mg tablets<br>Theophylline 250 mg+ Guar Gum 8.750 mg | 1 no. of neuline tablet | 1      | Theophylline BP/EP/USP Ph. EUR Anhydrous powder | 255.0 mg     |
|                                                                 |                         | 2      | Guar Gum, 1 H (BP/EP/USP/PH. EUR)               | 8.75 mg      |
| Neulin 300 mg tablets<br>Theophylline 300 mg+ Guar Gum 10.5 mg  | 1 no. of neuline tablet | 1      | Theophylline BP/EP/USP Ph. EUR Anhydrous powder | 306.0 mg     |
|                                                                 |                         | 2      | Guar Gum, 1 H (BP/EP/USP/PH. EUR)               | 10.5 mg      |

RA may take appropriate action as per the decision of Norms Committee.

|     |                                   |                                       |                                            |                                 |
|-----|-----------------------------------|---------------------------------------|--------------------------------------------|---------------------------------|
| 284 | <b>Case No.:68/4/82-ALC4/2013</b> | Party Name:HALDIA PETROCHEMICALS LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00109/AM14/    | RLA File :02/24/040/00002/AM14/       | Lic.No/Date:0210188734<br>17.04.2013       | Defer<br>Date:19.09.2013        |

**Decision :**It was decided to defer the case for 19.09.2013 for comments of Petrochemical Division of Department of Chemicals and Petrochemicals.

|     |                                                                                                                  |                                        |                                            |                             |
|-----|------------------------------------------------------------------------------------------------------------------|----------------------------------------|--------------------------------------------|-----------------------------|
| 285 | <b>Case No.:80/10/82-ALC4/2013</b>                                                                               | Party Name:PORUS LABORATORIES PVT LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00263/AM14/                                                                                   | RLA File :09/24/040/00010/AM14/        | Lic.No/Date:0910055794<br>17.04.2013       | Defer<br>Date:19.09.2013    |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                        |                                            |                             |

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| <b>Case No.:91/10/82-ALC4/2013</b>                                                                                                                                                                                                                                                                     | Party Name: BALAJI AMINES LIMITED |        | Meet No/Date: 10/82-ALC4/2013<br>22.08.2013 | <b>Status: Case Approved</b> |
| HQ File : 01/82/050/00274/AM14/                                                                                                                                                                                                                                                                        | RLA File : 31/83/040/00197/AM13/  |        | Lic.No/Date: 3110057971<br>17.04.2013       | Defer Date:                  |
| <b>Decision :</b> In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/122/2011-Ch. II dated 12.4.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                   |        |                                             |                              |
| Export product                                                                                                                                                                                                                                                                                         | Exp. Qty.                         | Sl.No. | Import items                                | Qty. allowed                 |
| N-Methyl-2-Pyrrolidone                                                                                                                                                                                                                                                                                 | 1 kg                              | 1.     | Methanol                                    | 0.370 kg                     |
|                                                                                                                                                                                                                                                                                                        |                                   | 2.     | Ammonia Anhydrous                           | 0.160 kg                     |
|                                                                                                                                                                                                                                                                                                        |                                   | 3.     | 1,4 Butanediol                              | 1.044 kg                     |
|                                                                                                                                                                                                                                                                                                        |                                   | 4.     | Methylamine                                 | 0.00080 kg                   |
|                                                                                                                                                                                                                                                                                                        |                                   | 5.     | GBL Catalyst                                | 0.00075 kg                   |
| RA may take appropriate action as per the decision of Norms Committee                                                                                                                                                                                                                                  |                                   |        |                                             |                              |

|     |                                                                                                                  |                                            |                                            |                             |
|-----|------------------------------------------------------------------------------------------------------------------|--------------------------------------------|--------------------------------------------|-----------------------------|
| 287 | <b>Case No.:92/10/82-ALC4/2013</b>                                                                               | Party Name:CATAPHARMA CHEMICALS PVT. LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00275/AM14/                                                                                   | RLA File :31/83/040/00214/AM13/            | Lic.No/Date:3110057970<br>17.04.2013       | Defer<br>Date:19.09.2013    |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                            |                                            |                             |

|     |                                                                                                                  |                                                    |                                            |                             |
|-----|------------------------------------------------------------------------------------------------------------------|----------------------------------------------------|--------------------------------------------|-----------------------------|
| 288 | <b>Case No.:195/10/82-ALC4/2013</b>                                                                              | Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00378/AM14/                                                                                   | RLA File :04/24/040/00292/AM13/                    | Lic.No/Date:0410145340<br>18.04.2013       | Defer<br>Date:19.09.2013    |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                                    |                                            |                             |

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|-----|------------------------------------|----------------------------------|--------------------------------------------|-----------------------------|
| 289 | <b>Case No.:51/10/82-ALC4/2013</b> | Party Name:PARABOLIC DRUGS LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00234/AM14/     | RLA File :05/24/040/00015/AM14/  | Lic.No/Date:0510351967                     | Defer                       |

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|                                                                                                                  |  |  |  | 18.04.2013 | Date:19.09.2013 |
| <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |  |  |  |            |                 |

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| 290 | <b>Case No.:43/10/82-ALC4/2013</b>                                                                               | Party Name:SRINI PHARMACEUTICALS LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00226/AM14/                                                                                   | RLA File :09/24/040/00017/AM14/        | Lic.No/Date:0910055800<br>19.04.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                        |                                            |                                 |

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| 291 | <b>Case No.:35/10/82-ALC4/2013</b>                                                                               | Party Name:MYLAN LABORATORIES LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00218/AM14/                                                                                   | RLA File :09/24/040/00008/AM14/       | Lic.No/Date:0910055819<br>22.04.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                       |                                            |                                 |

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| 292 | <b>Case No.:53/10/82-ALC4/2013</b>                                                                                                                                                                                                                                                                    | Party Name:KLJ PLASTICIZERS LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Approved</b>             |                                 |
|     | HQ File :01/82/050/00236/AM14/                                                                                                                                                                                                                                                                        | RLA File :05/23/040/00005/AM14/   | Lic.No/Date:0510352082<br>22.04.2013       | Defer Date:                                 |                                 |
|     | <b>Decision :</b> In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/36/2011-Ch. II dated 16.8.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                   |                                            |                                             |                                 |
|     | Export product                                                                                                                                                                                                                                                                                        | Exp. Qty.                         | Sl.No.                                     | Import items                                | Qty. allowed                    |
|     | Kanaform-852 (Packed in 852 Nos. of HM-HDPE Drums made of HM-HDPE blowing grade)                                                                                                                                                                                                                      | 1 kg                              | 1                                          | Phthalic Anhydride                          | 0.225 kg                        |
|     |                                                                                                                                                                                                                                                                                                       |                                   | 2.                                         | 2 Ethyl Hexanol                             | 0.400 kg                        |
|     |                                                                                                                                                                                                                                                                                                       |                                   | 3.                                         | Chlorinated paraffin (K) 51-55%             | 0.460 kg                        |
|     |                                                                                                                                                                                                                                                                                                       |                                   | 4.                                         | HM-HDPE Drums made of HM-HDPE blowing grade | Relevant, as per packing policy |
|     | RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                                                                                                |                                   |                                            |                                             |                                 |

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| 293 | <b>Case No.:131/10/82-ALC4/2013</b>                                                                                                                                                   | Party Name:GALAXY SURFACTANTS LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Approved</b> |
|     | HQ File :01/82/050/00314/AM14/                                                                                                                                                        | RLA File :03/94/040/00036/AM14/     | Lic.No/Date:0310732337<br>23.04.2013       | Defer Date:                     |
|     | <b>Decision :</b> In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/148/2011-Ch II dated 7.6.2013, it was decided to |                                     |                                            |                                 |

ratify norms under Para 4.7 of HBP v 1 as per details given below or as applied by the firm, whichever is less:

| Export product                         | Exp. Qty. | Sl.No. | Import items | Qty. allowed |
|----------------------------------------|-----------|--------|--------------|--------------|
| (Galaxy 610) Ethylene Glycol Disterate | 1 kg      | 1      | Stearic Acid | 0.941 kg     |

RA may take appropriate action as per the decision of Norms Committee.

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| <b>Case No.:159/10/82-ALC4/2013</b>                                                                                                                                                                                                                                                                     | Party Name:SUNSHIELD CHEMICALS LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Approved</b> |              |
| HQ File :01/82/050/00342/AM14/                                                                                                                                                                                                                                                                          | RLA File :03/95/040/00053/AM14/     | Lic.No/Date:0310732327<br>23.04.2013       | Defer Date:                     |              |
| <b>Decision :</b> In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/107/2010-Ch. II dated 15.11.2012, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                     |                                            |                                 |              |
| Export product                                                                                                                                                                                                                                                                                          | Exp. Qty.                           | Sl.No.                                     | Import items                    | Qty. allowed |
| Ethoxylated Amine (Surf Actant)                                                                                                                                                                                                                                                                         | 1 kg                                | 1.                                         | Tallow Amine                    | 0.193 kg     |
|                                                                                                                                                                                                                                                                                                         |                                     | 2.                                         | Ethylene Oxide                  | 0.741 kg     |
| RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                                                                                                  |                                     |                                            |                                 |              |

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| Case No.:32/10/82-ALC4/2013                                                                                                                                                                                                    | Party Name:IND-SWIFT LABORATORIES LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | Status:Case<br>Approved                                    |              |
| HQ File :01/82/050/00215/AM14/                                                                                                                                                                                                 | RLA File :22/24/040/00011/AM14/         | Lic.No/Date:2210013798<br>23.04.2013       | Defer Date:                                                |              |
| <b>Decision :</b> In the light of earlier decision taken in meeting no. 7/82 dated 17.5.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                         |                                            |                                                            |              |
| Export product                                                                                                                                                                                                                 | Exp. Qty.                               | Sl.No.                                     | Import items                                               | Qty. allowed |
| Clopidogrel                      Camphor Sulfonate                                                                                                                                                                             | 1 Kg.                                   | 1.                                         | 4,5,6,7      Tetrahydro      Thieno(3,2-C)<br>Pyridine Hcl | 1.012 kg     |
|                                                                                                                                                                                                                                |                                         | 2.                                         | Triethylamine                                              | 1.265 kg     |
|                                                                                                                                                                                                                                |                                         | 3.                                         | Methylene Chloride                                         | 2.20 kg      |
|                                                                                                                                                                                                                                |                                         | 4.                                         | Acetone                                                    | 6.34 kg      |
|                                                                                                                                                                                                                                |                                         | 5.                                         | L(-) Camphor Sulphonic Acid                                | 0.455 kg     |
| RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                         |                                         |                                            |                                                            |              |

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|-----|-------------------------------------|-----------------------------------|--------------------------------------------|---------------------------------|
| 296 | <b>Case No.:166/10/82-ALC4/2013</b> | Party Name:SANDOZ PRIVATE LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00349/AM14/      | RLA File :03/95/040/00978/AM13/   | Lic.No/Date:0310732470                     |                                 |

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|  |                                                                                                                  | 25.04.2013 | Defer           |
|  | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |            | Date:19.09.2013 |

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| 297                                                                    | Case No.:178/10/82-ALC4/2013                                                                                                                                                                                                                                                                   |  | Party Name:KUBO COMBUSTION EFFICIENCY<br>CHEMICALS PVT LTD |        | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 |  | Status:Case<br>Approved |  |
|                                                                        | HQ File :01/82/050/00361/AM14/                                                                                                                                                                                                                                                                 |  | RLA File :03/94/040/01134/AM13/                            |        | Lic.No/Date:0310732459<br>25.04.2013       |  | Defer Date:             |  |
|                                                                        | Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/10/2009-Ch. II dated 16.4.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |  |                                                            |        |                                            |  |                         |  |
|                                                                        | Export Product                                                                                                                                                                                                                                                                                 |  | Export Qty.                                                | Sl.No. | Import items                               |  | Qty. allowed            |  |
|                                                                        | Kubochem-401 (Diethyl ketone or 3-Pentanone)                                                                                                                                                                                                                                                   |  | 1 kg                                                       | 1      | Propionic Acid Purity 99.0% Min.           |  | 1.92 kg                 |  |
| RA may take appropriate action as per the decision of Norms Committee. |                                                                                                                                                                                                                                                                                                |  |                                                            |        |                                            |  |                         |  |

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| <b>Case No.:</b> 220/10/82-ALC4/2013                                                                                                                                                                                          | Party Name:AMI ORGANICS PVT LTD. |        | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 |              | <b>Status:</b> Case<br><b>Approved</b> |
| HQ File :01/82/050/00403/AM14/                                                                                                                                                                                                | RLA File :52/24/040/00004/AM14/  |        | Lic.No/Date:5210039695<br>25.04.2013       |              | Defer Date:                            |
| <b>Decision :</b> In the light of earlier decision taken in meeting no. 1/82 dated 4.4.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                  |        |                                            |              |                                        |
| Export product                                                                                                                                                                                                                | Export Qty.                      | Sl.No. | Import items                               | Qty. allowed |                                        |
| 4-Hydroxy Coumarin -99% min.                                                                                                                                                                                                  | 1 kg                             | 1.     | Ortho Hydroxyacetophenone-98% Min.         | 0.950 kg     |                                        |
|                                                                                                                                                                                                                               |                                  | 2.     | Dimethyl Carbonate-98% Min.                | 1.654 kg     |                                        |
| RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                        |                                  |        |                                            |              |                                        |

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| Case No.:52/10/82-ALC4/2013                                                                                                                                                                                                      | Party Name:PROMED EXPORTS PVT.LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | Status:Case<br>Approved |                  |
| HQ File :01/82/050/00235/AM14/                                                                                                                                                                                                   | RLA File :05/24/040/00014/AM14/    | Lic.No/Date:0510352314<br>25.04.2013       | Defer Date:             |                  |
| <b>Decision :</b> In the light of earlier decision taken in meeting no. 32/82 dated 8.11.2011 , it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                    |                                            |                         |                  |
| Export product                                                                                                                                                                                                                   | Export Qty.                        | Sl.No.                                     | Import items            | Qty. allowed     |
| Kombinil-Duo Ear/Eye Drops 5 ml pack containing                                                                                                                                                                                  | 1 pack                             | 1.                                         | Dexamethasone           | 5.1 mg/5 ml pack |

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|--|------------------------------------------------------------------------|--|--|--|
|  | Ciprofloxacin 0.3% and Dexamethasone 0.1%                              |  |  |  |
|  | RA may take appropriate action as per the decision of Norms Committee. |  |  |  |

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| 300 | <b>Case No.:</b> 158/10/82-ALC4/2013                                                                             | Party Name:MEHTA API PVT LTD    | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00341/AM14/                                                                                   | RLA File :03/95/040/00035/AM14/ | Lic.No/Date:0310732641<br>26.04.2013       | Defer<br>Date:19.09.2013               |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                 |                                            |                                        |

| 301            | <b>Case No.:</b> 65/10/82-ALC4/2013                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Approved</b> |                |             |        |              |              |              |      |   |              |
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|                | HQ File :01/82/050/00248/AM14/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | RLA File :31/83/040/00221/AM13/             | Lic.No/Date:3110058085<br>26.04.2013       | Defer Date:                            |                |             |        |              |              |              |      |   |              |
|                | <b>Decision :</b> In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/39/2011-Ch. II dated 20.5.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: <table border="1"> <thead> <tr> <th>Export product</th><th>Export Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty. allowed</th></tr> </thead> <tbody> <tr> <td>2,6 Xylidine</td><td>1 kg</td><td>1</td><td>2, 6 Xylenol</td><td>1.245 kg</td></tr> </tbody> </table> RA may take appropriate action as per the decision of Norms Committee. |                                             |                                            |                                        | Export product | Export Qty. | Sl.No. | Import items | Qty. allowed | 2,6 Xylidine | 1 kg | 1 | 2, 6 Xylenol |
| Export product | Export Qty.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | Sl.No.                                      | Import items                               | Qty. allowed                           |                |             |        |              |              |              |      |   |              |
| 2,6 Xylidine   | 1 kg                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 1                                           | 2, 6 Xylenol                               | 1.245 kg                               |                |             |        |              |              |              |      |   |              |

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| 302 | <b>Case No.:</b> 173/10/82-ALC4/2013                                                                                          | Party Name:KUSUMA PHARMA        | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00356/AM14/                                                                                                | RLA File :03/94/040/00059/AM14/ | Lic.No/Date:0310732708<br>29.04.2013       | Defer<br>Date:19.09.2013               |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Chemicals and Petrochemicals. |                                 |                                            |                                        |

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| 303 | <b>Case No.:</b> 174/10/82-ALC4/2013                                                                                          | Party Name:JESONS INDUSTRIES LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00357/AM14/                                                                                                | RLA File :03/94/040/00037/AM14/   | Lic.No/Date:0310732711<br>29.04.2013       | Defer<br>Date:19.09.2013               |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Chemicals and Petrochemicals. |                                   |                                            |                                        |

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| 304 | <b>Case No.:</b> 219/10/82-ALC4/2013 | Party Name:RENOWN PHARMACEUTICALS PVT LTD | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00402/AM14/       | RLA File :34/24/040/00005/AM14/           | Lic.No/Date:3410036732                     | Defer                                  |

29.04.2013

Date:19.09.2013

**Decision :**It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals.

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| <b>Case No.:54/10/82-ALC4/2013</b>                                                                                                                                                                                               | Party Name:DSM SINOCHEM<br>PHARMACEUTICALS INDIA PVT.LTD. |        | Meet No/Date:10/82-ALC4/2013<br>22.08.2013    |              | <b>Status:Case<br/>Approved</b> |
| HQ File :01/82/050/00237/AM14/                                                                                                                                                                                                   | RLA File :22/24/040/00007/AM14/                           |        | Lic.No/Date:2210013806<br>29.04.2013          |              | Defer Date:                     |
| <b>Decision :</b> In the light of earlier decision taken in meeting no. 22/82 dated 18.10.2012, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                                           |        |                                               |              |                                 |
| Export product                                                                                                                                                                                                                   | Exp. Qty.                                                 | Sl.No. | Import items                                  | Qty. allowed |                                 |
| Amoxycillin Trihydrate Through<br>6-APA Route through Enzymatic<br>Route                                                                                                                                                         | 1 kg                                                      | 1.     | 6-Amino Pencillanic Acid                      | 0.568 kg     |                                 |
|                                                                                                                                                                                                                                  |                                                           | 2.     | Elcolase Enzyme                               | 0.005 kg     |                                 |
|                                                                                                                                                                                                                                  |                                                           | 3.     | D(-)-p-Hydroxy phenyl glycine<br>methyl ester | 0.608 kg     |                                 |
| RA may take appropriate action as per decision of Norms Committee.                                                                                                                                                               |                                                           |        |                                               |              |                                 |

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| 306 | Case No.:177/10/82-ALC4/2013                                                                                          | Party Name:ATLAS FINE CHEMICALS PVT LTD | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | Status:Case<br>Deferred  |
|     | HQ File :01/82/050/00360/AM14/                                                                                        | RLA File :03/94/040/00845/AM13/         | Lic.No/Date:0310732910<br>30.04.2013       | Defer<br>Date:19.09.2013 |
|     | Decision :It was decided to defer the case for 19.09.2013 for comments of Department of Chemicals and Petrochemicals. |                                         |                                            |                          |

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| <b>Case No.:212/10/82-ALC4/2013</b>                                                                                                                                                                                            | Party Name:ADCOCK INGRAM LTD,   | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Approved</b>           |              |
| HQ File :01/82/050/00395/AM14/                                                                                                                                                                                                 | RLA File :07/24/040/00519/AM13/ | Lic.No/Date:0710095110<br>30.04.2013       | Defer Date:                               |              |
| <b>Decision :</b> In the light of earlier decision taken in meeting no. 4/82 dated 16.5.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                 |                                            |                                           |              |
| Export product                                                                                                                                                                                                                 | Exp. Qty.                       | Sl.No.                                     | Import items                              | Qty. allowed |
| Syndol Tabs – Paracetamol<br>450 mg + Caffeine 30 mg +<br>Doxylamine Succinate 5 mg<br>+Codeine Phosphate 10 mg<br>Tablets                                                                                                     | 1 million<br>tablets            | 1.                                         | Doxylamine Succinate USP/Ph. EUR<br>Grade | 5.10 kg      |
|                                                                                                                                                                                                                                |                                 | 2.                                         | Codiene Phosphate<br>BP/EP/USP/PH.EUR     | 10.2 kg      |
|                                                                                                                                                                                                                                |                                 | 3.                                         | Colour Yellow 14037 1H                    | 1.632 kg     |
| Adco Dol Tab – Paracetamol<br>450 mg+ Codeine Phosphate<br>10 mg+Caffeine 45                                                                                                                                                   | 1 million<br>tablets            | 1.                                         | Doxylamine Succinate USP/Ph. Eur<br>Grade | 5.10 kg      |
|                                                                                                                                                                                                                                |                                 | 2.                                         | Codiene Phosphate                         | 10.2 kg      |



|                                                                                                                          |                   |    |                                         |                       |
|--------------------------------------------------------------------------------------------------------------------------|-------------------|----|-----------------------------------------|-----------------------|
| mg+Doxylamine Succinate 5 mg                                                                                             |                   |    | BP/EP/USP/PH.EUR                        |                       |
|                                                                                                                          |                   | 3. | Colour Yellow 14037 1H                  | 2.43 kg               |
|                                                                                                                          |                   | 4. | Colour Quinoline Yellow WS (spectracol) | 4.56 kg               |
| Betapyn Tabs – Tablets containing Paracetamol 450 mg +Caffeine 50 mg +Doxylamine Succinate 5 mg+ Codeine Phosphate 10 mg | 1 million tablets | 1. | Doxylamine Succinate USP/Ph. EUR Grade  | 5.10 kg               |
|                                                                                                                          |                   | 2. | Codiene Phosphate BP/EP/USP/PH.EUR      | 10.2 kg               |
|                                                                                                                          |                   | 3. | Colour Yellow 14037 IH                  | Do not match with MBF |
| Pynstop Tabs – tablets containing Paracetamol 450 mg+Caffeine 45 mg+Doxylamine Succinate 5 mg+Codeine Phosphate 10 mg    | 1 million tablets | 1. | Doxylamine Succinate USP/Ph. EUR Grade  | 5.10 kg               |
|                                                                                                                          |                   | 2. | Codiene Phosphate BP/EP/USP/PH.EUR      | 10.2 kg               |

RA may take appropriate action as per the decision of Norms Committee.

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| <b>Case No.:45/10/82-ALC4/2013</b>                                                                                                                                                                                                                                                                     | Party Name:MINAL INTERMEDIATES  |        |                | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Approved</b> |
| HQ File :01/82/050/00228/AM14/                                                                                                                                                                                                                                                                         | RLA File :08/24/040/00033/AM14/ |        |                | Lic.No/Date:0810120615<br>30.04.2013       | Defer Date:                     |
| <b>Decision :</b> In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/112/2012-Ch. II dated 12.4.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                 |        |                |                                            |                                 |
| Export product                                                                                                                                                                                                                                                                                         | Export Qty.                     | Sl.No. | Import items   | Qty. allowed                               |                                 |
| 1-Phenyl 3-Carbethoxy 5-Pyrazolone                                                                                                                                                                                                                                                                     | 1 kg                            | 1      | Aniline Oil    | 0.673 kg                                   |                                 |
|                                                                                                                                                                                                                                                                                                        |                                 | 2.     | Sodium Nitrite | 0.462 kg                                   |                                 |
|                                                                                                                                                                                                                                                                                                        |                                 | 3.     | Sodium Metal   | 0.123 kg                                   |                                 |
| RA may take appropriate action as per the decision of Norms Committee..                                                                                                                                                                                                                                |                                 |        |                |                                            |                                 |

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| 309 | Case No.:56/10/82-ALC4/2013                                                                                           | Party Name:GOPINATH CHEM-TECH LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | Status:Case<br>Deferred  |
|     | HQ File :01/82/050/00239/AM14/                                                                                        | RLA File :08/24/040/00026/AM14/     | Lic.No/Date:0810120616<br>30.04.2013       | Defer<br>Date:19.09.2013 |
|     | Decision :It was decided to defer the case for 19.09.2013 for comments of Department of Chemicals and Petrochemicals. |                                     |                                            |                          |

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| 310 | <b>Case No.:63/10/82-ALC4/2013</b> |  | Party Name:KUDOS CHEMIE LTD.,   |  | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00246/AM14/     |  | RLA File :22/24/040/00084/AM13/ |  | Lic.No/Date:2210013817                     | Defer                       |

30.04.2013

Date:19.09.2013

**Decision :**It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals.

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| <b>Case No.:164/10/82-ALC4/2013</b>                                                                                                                                                                                           | Party Name:PREGNA INTERNATIONAL LTD. |        | Meet No/Date:10/82-ALC4/2013<br>22.08.2013   | <b>Status:Case<br/>Approved</b> |
| HQ File :01/82/050/00347/AM14/                                                                                                                                                                                                | RLA File :03/95/040/00071/AM14/      |        | Lic.No/Date:0310733040<br>01.05.2013         | Defer Date:                     |
| <b>Decision :</b> In the light of earlier decision taken in meeting no. 1/82 dated 4.4.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                      |        |                                              |                                 |
| Export product                                                                                                                                                                                                                | Exp. Qty.                            | Sl.No. | Import items                                 | Qty. allowed                    |
| Intra Uterine<br>Contraceptive Device CU<br>380 AG                                                                                                                                                                            | 1 No.                                | 1.     | Copper Wire with Silver core                 | 0.000455 kg                     |
|                                                                                                                                                                                                                               |                                      | 2.     | HDPE Granules                                | 0.000130 kg                     |
|                                                                                                                                                                                                                               |                                      | 3.     | Pouches (Plastic)                            | Net +10%                        |
|                                                                                                                                                                                                                               |                                      | 4.     | Compound of LDPE Resin and Barium Sulphate   | 0.000560 kg                     |
|                                                                                                                                                                                                                               |                                      | 5.     | PVC Granules                                 | 0.000736 kg                     |
|                                                                                                                                                                                                                               |                                      | 6.     | HDPE Granules (or Nylon Resin) Medical Grade | 0.000059 kg                     |
|                                                                                                                                                                                                                               |                                      | 7.     | Polypropylene Granules                       | 0.002092 kg                     |
| RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                        |                                      |        |                                              |                                 |

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| 312                                                                    | Case No.:221/10/82-ALC4/2013                                                                                                                                                                                                                                                                          |  | Party Name:DEEPAK NITRITE LIMITED |        | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 |  | Status:Case<br>Approved |  |
|                                                                        | HQ File :01/82/050/00404/AM14/                                                                                                                                                                                                                                                                        |  | RLA File :34/24/040/00309/AM13/   |        | Lic.No/Date:3410036746<br>01.05.2013       |  | Defer Date:             |  |
|                                                                        | <b>Decision :</b> In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/36/2012-Ch. II dated 18.5.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |  |                                   |        |                                            |  |                         |  |
|                                                                        | Export product                                                                                                                                                                                                                                                                                        |  | Exp. Qty.                         | Sl.No. | Import items                               |  | Qty. allowed            |  |
|                                                                        | Ortho Toluidine                                                                                                                                                                                                                                                                                       |  | 1 kg                              | 1.     | Toluene                                    |  | 1.040kg                 |  |
| RA may take appropriate action as per the decision of Norms Committee. |                                                                                                                                                                                                                                                                                                       |  |                                   |        |                                            |  |                         |  |

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| 313 | <b>Case No.:23/8/82-ALC4/2013</b>                                                                                | Party Name:CADILA HEALTHCARE LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00154/AM14/                                                                                   | RLA File :08/24/040/00036/AM14/    | Lic.No/Date:0810120636<br>01.05.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                    |                                            |                                 |

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| 314                                                                    | Case No.:50/10/82-ALC4/2013                                                                                                                                                                                                     |  | Party Name:JUBILANT LIFE SCIENCES LIMITED |        | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 |              | Status:Case<br>Approved |  |
|                                                                        | HQ File :01/82/050/00233/AM14/                                                                                                                                                                                                  |  | RLA File :05/23/040/00522/AM13/           |        | Lic.No/Date:0510353078<br>03.05.2013       |              | Defer Date:             |  |
|                                                                        | <b>Decision :</b> In the light of earlier decision taken in meeting No. 28/82 dated 10.1.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |  |                                           |        |                                            |              |                         |  |
|                                                                        | Export Product                                                                                                                                                                                                                  |  | Export Qty.                               | Sl.No. | Import items                               | Qty. allowed |                         |  |
|                                                                        | Azithromycin DC Granules<br>(58.22%)                                                                                                                                                                                            |  | 1 kg                                      | 1.     | Azithromycin Dihydrate                     | 0.588 kg     |                         |  |
| RA may take appropriate action as per the decision of Norms Committee. |                                                                                                                                                                                                                                 |  |                                           |        |                                            |              |                         |  |

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| 315                                                                    | Case No.:144/10/82-ALC4/2013                                                                                                                                                                                                                                                                         |  | Party Name:YASHO INDUSTRIES PVT.LTD. |      | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 |  | Status:Case<br>Approved   |  |
|                                                                        | HQ File :01/82/050/00327/AM14/                                                                                                                                                                                                                                                                       |  | RLA File :03/95/040/00088/AM14/      |      | Lic.No/Date:0310733529<br>07.05.2013       |  | Defer Date:               |  |
|                                                                        | <b>Decision :</b> In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/95/2011-Ch. II dated 2.4.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |  |                                      |      |                                            |  |                           |  |
|                                                                        | Export product                                                                                                                                                                                                                                                                                       |  | Export Quantity                      | S.No | Import items                               |  | Quantity Allowed<br>kg/kg |  |
|                                                                        | Methyl Eugenol                                                                                                                                                                                                                                                                                       |  | 1 kg                                 | 1    | Clove Leaf Oil (Eugenol Content 78%)       |  | 1.40                      |  |
| RA may take appropriate action as per the decision of Norms Committee. |                                                                                                                                                                                                                                                                                                      |  |                                      |      |                                            |  |                           |  |

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| <b>Case No.:175/10/82-ALC4/2013</b>                                                                                                                                                                                                                                                                    | Party Name:CROWN CHEMICALS PVT.LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Approved</b> |              |
| HQ File :01/82/050/00358/AM14/                                                                                                                                                                                                                                                                         | RLA File :03/94/040/00027/AM14/      | Lic.No/Date:0310733453<br>07.05.2013       | Defer Date:                     |              |
| <b>Decision :</b> In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/175/2011-Ch. II dated 12.6.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                      |                                            |                                 |              |
| Export product                                                                                                                                                                                                                                                                                         | Exp. Qty.                            | Sl.No.                                     | Import items                    | Qty. allowed |
| Piperonal Min.<br>Purity 98%                                                                                                                                                                                                                                                                           | 1 kg                                 | 1.                                         | Catechol (Min. purity 99%)      | 1.355 kg     |
|                                                                                                                                                                                                                                                                                                        |                                      | 2.                                         | Dichloro Methane (purity 99%)   | 1.375 kg     |
|                                                                                                                                                                                                                                                                                                        |                                      | 3.                                         | Dimethyl Sulfoxide (purity 99%) | 0.875 kg     |
|                                                                                                                                                                                                                                                                                                        |                                      | 4.                                         | Hexamine (purity 96%)           | 1.000 kg     |
|                                                                                                                                                                                                                                                                                                        |                                      | 5.                                         | Toluene (purity 97%)            | 0.232 kg     |
|                                                                                                                                                                                                                                                                                                        |                                      | 6.                                         | Isopropyl Alcohol (purity 99%)  | 0.250 kg     |
| RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                                                                                                 |                                      |                                            |                                 |              |

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| <b>Case No.:176/10/82-ALC4/2013</b>                                                                                                                                                                                                                                                                    | Party Name:CROWN CHEMICALS PVT.LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Approved</b> |              |
| HQ File :01/82/050/00359/AM14/                                                                                                                                                                                                                                                                         | RLA File :03/94/040/00025/AM14/      | Lic.No/Date:0310733452<br>07.05.2013       | Defer Date:                     |              |
| <b>Decision :</b> In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/175/2011-Ch. II dated 12.6.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                      |                                            |                                 |              |
| Export product                                                                                                                                                                                                                                                                                         | Exp. Qty.                            | Sl.No.                                     | Import items                    | Qty. allowed |
| Piperonal Min.<br>Purity 98%                                                                                                                                                                                                                                                                           | 1 kg                                 | 1.                                         | Catechol (Min. purity 99%)      | 1.355 kg     |
|                                                                                                                                                                                                                                                                                                        |                                      | 2.                                         | Dichloro Methane (purity 99%)   | 1.375 kg     |
|                                                                                                                                                                                                                                                                                                        |                                      | 3.                                         | Dimethyl Sulfoxide (purity 99%) | 0.875 kg     |
|                                                                                                                                                                                                                                                                                                        |                                      | 4.                                         | Hexamine (purity 96%)           | 1.000 kg     |
|                                                                                                                                                                                                                                                                                                        |                                      | 5.                                         | Toluene (purity 97%)            | 0.232 kg     |
|                                                                                                                                                                                                                                                                                                        |                                      | 6.                                         | Isopropyl Alcohol (purity 99%)  | 0.250 kg     |
| RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                                                                                                 |                                      |                                            |                                 |              |

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| <b>Case No.:</b> 181/10/82-ALC4/2013                                                                                                                                                                                                                                                                   | Party Name:CROWN CHEMICALS PVT.LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Approved</b> |              |
| HQ File :01/82/050/00364/AM14/                                                                                                                                                                                                                                                                         | RLA File :03/94/040/00012/AM14/      | Lic.No/Date:0310733451<br>07.05.2013       | Defer Date:                            |              |
| <b>Decision :</b> In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/175/2011-Ch. II dated 12.6.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                      |                                            |                                        |              |
| Export product                                                                                                                                                                                                                                                                                         | Exp. Qty.                            | Sl.No.                                     | Import items                           | Qty. allowed |
| Piperonal Min.<br>Purity 98%                                                                                                                                                                                                                                                                           | 1 kg                                 | 1.                                         | Catechol (Min. purity 99%)             | 1.355 kg     |
|                                                                                                                                                                                                                                                                                                        |                                      | 2.                                         | Dichloro Methane (purity 99%)          | 1.375 kg     |
|                                                                                                                                                                                                                                                                                                        |                                      | 3.                                         | Dimethyl Sulfoxide (purity 99%)        | 0.875 kg     |
|                                                                                                                                                                                                                                                                                                        |                                      | 4.                                         | Hexamine (purity 96%)                  | 1.000 kg     |
|                                                                                                                                                                                                                                                                                                        |                                      | 5.                                         | Toluene (purity 97%)                   | 0.232 kg     |
|                                                                                                                                                                                                                                                                                                        |                                      | 6.                                         | Isopropyl Alcohol (purity 99%)         | 0.250 kg     |
| RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                                                                                                 |                                      |                                            |                                        |              |

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| 319 | <b>Case No.:34/10/82-ALC4/2013</b>                                                                                            | Party Name:MAHESHRAJ CHEMICALS PVT.LTD | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00217/AM14/                                                                                                | RLA File :08/24/040/00024/AM14/        | Lic.No/Date:0810120820<br>07.05.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Chemicals and Petrochemicals. |                                        |                                            |                                 |

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| 320                                                                    | Case No.:162/10/82-ALC4/2013                                                                                                                                                                                                                                                                          |  | Party Name:YASHO INDUSTRIES PVT.LTD. |        | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 |  | Status:Case<br>Approved |  |
|                                                                        | HQ File :01/82/050/00345/AM14/                                                                                                                                                                                                                                                                        |  | RLA File :03/95/040/00087/AM14/      |        | Lic.No/Date:0310733667<br>08.05.2013       |  | Defer Date:             |  |
|                                                                        | <b>Decision :</b> In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/95/2011-Ch. II dated 12.8.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |  |                                      |        |                                            |  |                         |  |
|                                                                        | Export Product                                                                                                                                                                                                                                                                                        |  | Export Qty.                          | Sl.No. | Import items                               |  | Qty. allowed            |  |
|                                                                        | Eucalyptol                                                                                                                                                                                                                                                                                            |  | 1 kg                                 | 1      | Eucalyptus Oil 60%                         |  | 1.66 kg                 |  |
| RA may take appropriate action as per the decision of Norms Committee. |                                                                                                                                                                                                                                                                                                       |  |                                      |        |                                            |  |                         |  |

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| 321 | <b>Case No.:170/10/82-ALC4/2013</b>                                                                              | Party Name:AGOG PHARMA LTD.     | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00353/AM14/                                                                                   | RLA File :03/94/040/00075/AM14/ | Lic.No/Date:0310733767<br>09.05.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                 |                                            |                                 |

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| <b>Case No.:182/10/82-ALC4/2013</b>                                                                                                                                                                                                                                                                   | Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED, |      | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Approved</b> |
| HQ File :01/82/050/00365/AM14/                                                                                                                                                                                                                                                                        | RLA File :03/94/040/00044/AM14/                   |      | Lic.No/Date:0310733759<br>09.05.2013       | Defer Date:                     |
| <b>Decision :</b> In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/29/2011/Ch. II dated 12.5.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                                   |      |                                            |                                 |
| Export product                                                                                                                                                                                                                                                                                        | Export Quantity                                   | S.No | Import items                               | Quantity Allowed<br>kg/kg       |
| 3-Chloro Benzyl Chloride or Meta Chloro Benzyl Chloride                                                                                                                                                                                                                                               | 1 kg                                              | 1    | Meta Chloro toluene                        | 0.982 kg                        |
|                                                                                                                                                                                                                                                                                                       |                                                   | 2.   | Azo Bis Isobutyronitrile                   | 0.011 kg                        |
| RA may take appropriate action as per the decision of Norms Committee                                                                                                                                                                                                                                 |                                                   |      |                                            |                                 |

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| 323 | <b>Case No.:48/10/82-ALC4/2013</b>                                                                                                                                                              | Party Name:TORRENT PHARMACEUTICALS LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Approved</b> |
|     | HQ File :01/82/050/00231/AM14/                                                                                                                                                                  | RLA File :08/24/040/00047/AM14/         | Lic.No/Date:0810120962<br>09.05.2013       | Defer Date:                     |
|     | <b>Decision :</b> In the light of earlier decision taken in meeting no. 16/82 dated 19.7.2011, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied |                                         |                                            |                                 |

by the firm, whichever is less:

| Export product                                                             | Exp. Qty. | Sl.No. | Import items        | Qty. allowed |
|----------------------------------------------------------------------------|-----------|--------|---------------------|--------------|
| Bisoprolol Fumarate and Hydrochlorothiazide Tablet Comp. Heumann 5/12.5 mg | 1 No.     | 1.     | Bisoprolol Fumarate | 5.1 mg       |
| Bisoprolol Fumarate and Hydrochlorothiazide Tablet Comp. Heumann 10/25 mg  | 1 No.     | 1.     | Bisoprolol Fumarate | 10.2 mg      |

RA may take appropriate action as per the decision of Norms Committee.

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| Case No.:49/10/82-ALC4/2013                                                                                                                                         | Party Name:TORRENT PHARMACEUTICALS LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | Status:Case<br>Approved |                |
| HQ File :01/82/050/00232/AM14/                                                                                                                                      | RLA File :08/24/040/00052/AM14/         | Lic.No/Date:0810120949<br>09.05.2013       | Defer Date:             |                |
| Decision : In line with SION 412, it was decided to ratify norms under Para 4.7 of HBP v 1 as per details given below or as applied by the firm, whichever is less: |                                         |                                            |                         |                |
| Export product                                                                                                                                                      | Exp. Qty.                               | Sl.No.                                     | Import items            | Qty. allowed   |
| Simvastatin Tablets 20 mg Simvastatin Heumann 10 mg                                                                                                                 | 1 tablet                                | 1.                                         | Simvastatin             | 20.4mg/tablet  |
| Simvastatin Tablets 40 mg Simvastatin Heumann 40 mg                                                                                                                 | 1 tablet                                | 1                                          | Simvastatin             | 40.8 mg/tablet |
| RA may take appropriate action as per the decision of Norms Committee.                                                                                              |                                         |                                            |                         |                |

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| 325 | <b>Case No.:1/5/82-ALC4/2013</b>                                                                                 | Party Name:MYLAN LABORATORIES LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00119/AM14/                                                                                   | RLA File :09/24/040/00020/AM14/       | Lic.No/Date:0910055978<br>10.05.2013       | Defer Date:<br>19.9.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                       |                                            |                                 |

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| 326                                      | Case No.:145/10/82-ALC4/2013                                                                                                                                                                                                                                                                          | Party Name:METROPOLITAN EXIMCHEM LTD. |                                           | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | Status:Case<br>Approved |
|                                          | HQ File :01/82/050/00328/AM14/                                                                                                                                                                                                                                                                        | RLA File :03/95/040/00076/AM14/       |                                           | Lic.No/Date:0310733925<br>10.05.2013       | Defer Date:             |
|                                          | <b>Decision :</b> In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/60/2012-Ch. II dated 21.3.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                       |                                           |                                            |                         |
|                                          | Item of Export                                                                                                                                                                                                                                                                                        | Quantity                              | S.No                                      | Item of Import                             | Quantity allowed        |
| DADAS (4,4-Diamino Diphenylamine Sulfate | 1 kg                                                                                                                                                                                                                                                                                                  | 1                                     | 4,4-Diamino Diphenylamine 2 Sulfonic Acid | 1.260 kg                                   |                         |

|  |    |                  |          |
|--|----|------------------|----------|
|  | 2. | Activated Carbon | 0.150 kg |
|--|----|------------------|----------|

RA may take appropriate action as per the decision of Norms Committee.

RA may take appropriate action as per the decision of Norms Committee.

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|                                                                                                                                                                                                                                |                                 |                                            |                         |                  |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|-------------------------|------------------|
| Case No.:156/10/82-ALC4/2013                                                                                                                                                                                                   | Party Name:LUPIN LIMITED        | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | Status:Case<br>Approved |                  |
| HQ File :01/82/050/00339/AM14/                                                                                                                                                                                                 | RLA File :03/95/040/00081/AM14/ | Lic.No/Date:0310733954<br>10.05.2013       | Defer Date:             |                  |
| <b>Decision :</b> In the light of earlier decision taken in meeting no. 5/82 dated 30.5.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                 |                                            |                         |                  |
| Export Product                                                                                                                                                                                                                 | Quantity                        | Sl.No.                                     | Import items            | Quantity allowed |
| Rifampicin BP/USP                                                                                                                                                                                                              | 1 kg                            | 1.                                         | Sodium Rifa-S           | 0.98 kga         |
|                                                                                                                                                                                                                                |                                 | 2.                                         | Acetic Acid             | 0.16 kg          |
|                                                                                                                                                                                                                                |                                 | 3.                                         | Methylene Chloride      | 0.933 kg         |
|                                                                                                                                                                                                                                |                                 | 4.                                         | Isopropyl Alcohol       | 0.51 kg          |
|                                                                                                                                                                                                                                |                                 | 5.                                         | Dimethyl Formamide      | 0.75 kg          |
|                                                                                                                                                                                                                                |                                 | 6.                                         | Tertiary Butyl Amine    | 0.19 kg          |
|                                                                                                                                                                                                                                |                                 | 7.                                         | Acetone                 | 0.832 kg         |
| RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                         |                                 |                                            |                         |                  |

**Decision :** In the light of earlier decision taken in meeting no. 5/82 dated 30.5.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

| Export Product    | Quantity | Sl.No. | Import items         | Quantity allowed |
|-------------------|----------|--------|----------------------|------------------|
| Rifampicin BP/USP | 1 kg     | 1.     | Sodium Rifa-S        | 0.98 kga         |
|                   |          | 2.     | Acetic Acid          | 0.16 kg          |
|                   |          | 3.     | Methylene Chloride   | 0.933 kg         |
|                   |          | 4.     | Isopropyl Alcohol    | 0.51 kg          |
|                   |          | 5.     | Dimethyl Formamide   | 0.75 kg          |
|                   |          | 6.     | Tertiary Butyl Amine | 0.19 kg          |
|                   |          | 7.     | Acetone              | 0.832 kg         |

RA may take appropriate action as per the decision of Norms Committee.

|     |                                                                                                                  |                                 |                                            |                                        |
|-----|------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|----------------------------------------|
| 328 | <b>Case No.:</b> 157/10/82-ALC4/2013                                                                             | Party Name:LUPIN LIMITED        | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00340/AM14/                                                                                   | RLA File :03/95/040/00098/AM14/ | Lic.No/Date:0310733961<br>10.05.2013       | Defer Date:<br>19.9.2013               |
|     | <b>Decision :</b> The case was added after taking out the agenda. It was decided to defer the case for 19.9.2013 |                                 |                                            |                                        |

**Decision ::** The case was added after taking out the agenda. It was decided to defer the case for 19.9.2013

|                                                                        |                                                                                                                                                                                                                                                                                                       |                                   |        |              |                                            |                         |
|------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------|--------|--------------|--------------------------------------------|-------------------------|
| 329                                                                    | Case No.:218/10/82-ALC4/2013                                                                                                                                                                                                                                                                          | Party Name:DEEPAK NITRITE LIMITED |        |              | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | Status:Case<br>Approved |
|                                                                        | HQ File :01/82/050/00401/AM14/                                                                                                                                                                                                                                                                        | RLA File :34/24/040/00027/AM14/   |        |              | Lic.No/Date:3410036840<br>10.05.2013       | Defer Date:             |
|                                                                        | <b>Decision :</b> In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/36/2012-Ch. II dated 18.5.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                   |        |              |                                            |                         |
|                                                                        | Export product                                                                                                                                                                                                                                                                                        | Exp. Qty.                         | Sl.No. | Import items | Qty. allowed                               |                         |
|                                                                        | Ortho Toluidine                                                                                                                                                                                                                                                                                       | 1 kg                              | 1.     | Toluene      | 1.040kg                                    |                         |
| RA may take appropriate action as per the decision of Norms Committee. |                                                                                                                                                                                                                                                                                                       |                                   |        |              |                                            |                         |

**Decision :** In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/36/2012-Ch. II dated 18.5.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

|                 |           |        |              |              |
|-----------------|-----------|--------|--------------|--------------|
| Export product  | Exp. Qty. | Sl.No. | Import items | Qty. allowed |
| Ortho Toluidine | 1 kg      | 1.     | Toluene      | 1.040kg      |

RA may take appropriate action as per the decision of Norms Committee.

| 330                                                                                                                                                                                                                                                                                                                    | <b>Case No.:40/10/82-ALC4/2013</b> | Party Name:SCOTT-EDIL PHARMACIA LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Approved</b> |                |          |      |                |                  |                            |          |    |                                     |           |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------|---------------------------------------|--------------------------------------------|---------------------------------|----------------|----------|------|----------------|------------------|----------------------------|----------|----|-------------------------------------|-----------|
|                                                                                                                                                                                                                                                                                                                        | HQ File :01/82/050/00223/AM14/     | RLA File :22/24/040/00012/AM14/       | Lic.No/Date:2210013838<br>10.05.2013       | Defer Date:                     |                |          |      |                |                  |                            |          |    |                                     |           |
| <b>Decision :</b> In the light of earlier decision taken in meeting no. 20/82 dated 20.9.2012, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:                                                                                        |                                    |                                       |                                            |                                 |                |          |      |                |                  |                            |          |    |                                     |           |
| <table border="1"> <thead> <tr> <th>Item of Export</th><th>Quantity</th><th>S.No</th><th>Item of Import</th><th>Quantity allowed</th></tr> </thead> <tbody> <tr> <td>Amoxycillin 500 mg tablets</td><td>1 number</td><td>2.</td><td>Amoxycillin Trihydrate<br/>BP/EP/USP</td><td>585.36 mg</td></tr> </tbody> </table> |                                    |                                       |                                            |                                 | Item of Export | Quantity | S.No | Item of Import | Quantity allowed | Amoxycillin 500 mg tablets | 1 number | 2. | Amoxycillin Trihydrate<br>BP/EP/USP | 585.36 mg |
| Item of Export                                                                                                                                                                                                                                                                                                         | Quantity                           | S.No                                  | Item of Import                             | Quantity allowed                |                |          |      |                |                  |                            |          |    |                                     |           |
| Amoxycillin 500 mg tablets                                                                                                                                                                                                                                                                                             | 1 number                           | 2.                                    | Amoxycillin Trihydrate<br>BP/EP/USP        | 585.36 mg                       |                |          |      |                |                  |                            |          |    |                                     |           |
| RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                                                                                                                 |                                    |                                       |                                            |                                 |                |          |      |                |                  |                            |          |    |                                     |           |

|                                                                                                                               |                                     |                                      |                                            |                                 |
|-------------------------------------------------------------------------------------------------------------------------------|-------------------------------------|--------------------------------------|--------------------------------------------|---------------------------------|
| 331                                                                                                                           | <b>Case No.:217/10/82-ALC4/2013</b> | Party Name:BEST VALUE CHEM PVT. LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|                                                                                                                               | HQ File :01/82/050/00400/AM14/      | RLA File :34/24/040/00029/AM14/      | Lic.No/Date:3410036850<br>13.05.2013       | Defer<br>Date:19.09.2013        |
| <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Chemicals and Petrochemicals. |                                     |                                      |                                            |                                 |

| 332                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | <b>Case No.:152/10/82-ALC4/2013</b> | Party Name:PI INDUSTRIES LTD.,  | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Approved</b> |                |           |        |              |              |                                                                                                                                                      |      |   |                                   |          |    |                          |          |    |                    |          |    |                            |          |    |                             |          |    |                                          |          |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------|---------------------------------|--------------------------------------------|-----------------------------|----------------|-----------|--------|--------------|--------------|------------------------------------------------------------------------------------------------------------------------------------------------------|------|---|-----------------------------------|----------|----|--------------------------|----------|----|--------------------|----------|----|----------------------------|----------|----|-----------------------------|----------|----|------------------------------------------|----------|
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | HQ File :01/82/050/00335/AM14/      | RLA File :13/24/040/00008/AM14/ | Lic.No/Date:1310042990<br>14.05.2013       | Defer Date:                 |                |           |        |              |              |                                                                                                                                                      |      |   |                                   |          |    |                          |          |    |                    |          |    |                            |          |    |                             |          |    |                                          |          |
| <b>Decision :</b> In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 15022/21/2012-Ch. II dated 5.8.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |                                     |                                 |                                            |                             |                |           |        |              |              |                                                                                                                                                      |      |   |                                   |          |    |                          |          |    |                    |          |    |                            |          |    |                             |          |    |                                          |          |
| <table border="1"> <thead> <tr> <th>Export product</th><th>Exp. Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty. allowed</th></tr> </thead> <tbody> <tr> <td rowspan="6">NN10001-SOD Chemical<br/>Name: N-(2-methylsulfinyl-1,1-dimethyl-ethyl)-N-{2-methyl-4-[1,2,2,2-tetrafluoro-1-(trifluoromethyl)ethyl]phenyl} pthalamide</td><td rowspan="6">1 kg</td><td>1</td><td>2-Amino-2-Methyl-1-Propanol (AMP)</td><td>0.298 kg</td></tr> <tr> <td>2.</td><td>Sodium Methyl Mercaptide</td><td>1.194 kg</td></tr> <tr> <td>3.</td><td>Phthaloyl Chloride</td><td>0.469 kg</td></tr> <tr> <td>4.</td><td>2-Bromo Heptafluoropropane</td><td>0.744 kg</td></tr> <tr> <td>5.</td><td>Methyl Tertiary Butyl Ether</td><td>0.783 kg</td></tr> <tr> <td>6.</td><td>Sodium Dithionite (Sodium Hydrosulphite)</td><td>0.362 kg</td></tr> </tbody> </table> |                                     |                                 |                                            |                             | Export product | Exp. Qty. | Sl.No. | Import items | Qty. allowed | NN10001-SOD Chemical<br>Name: N-(2-methylsulfinyl-1,1-dimethyl-ethyl)-N-{2-methyl-4-[1,2,2,2-tetrafluoro-1-(trifluoromethyl)ethyl]phenyl} pthalamide | 1 kg | 1 | 2-Amino-2-Methyl-1-Propanol (AMP) | 0.298 kg | 2. | Sodium Methyl Mercaptide | 1.194 kg | 3. | Phthaloyl Chloride | 0.469 kg | 4. | 2-Bromo Heptafluoropropane | 0.744 kg | 5. | Methyl Tertiary Butyl Ether | 0.783 kg | 6. | Sodium Dithionite (Sodium Hydrosulphite) | 0.362 kg |
| Export product                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | Exp. Qty.                           | Sl.No.                          | Import items                               | Qty. allowed                |                |           |        |              |              |                                                                                                                                                      |      |   |                                   |          |    |                          |          |    |                    |          |    |                            |          |    |                             |          |    |                                          |          |
| NN10001-SOD Chemical<br>Name: N-(2-methylsulfinyl-1,1-dimethyl-ethyl)-N-{2-methyl-4-[1,2,2,2-tetrafluoro-1-(trifluoromethyl)ethyl]phenyl} pthalamide                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 1 kg                                | 1                               | 2-Amino-2-Methyl-1-Propanol (AMP)          | 0.298 kg                    |                |           |        |              |              |                                                                                                                                                      |      |   |                                   |          |    |                          |          |    |                    |          |    |                            |          |    |                             |          |    |                                          |          |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |                                     | 2.                              | Sodium Methyl Mercaptide                   | 1.194 kg                    |                |           |        |              |              |                                                                                                                                                      |      |   |                                   |          |    |                          |          |    |                    |          |    |                            |          |    |                             |          |    |                                          |          |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |                                     | 3.                              | Phthaloyl Chloride                         | 0.469 kg                    |                |           |        |              |              |                                                                                                                                                      |      |   |                                   |          |    |                          |          |    |                    |          |    |                            |          |    |                             |          |    |                                          |          |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |                                     | 4.                              | 2-Bromo Heptafluoropropane                 | 0.744 kg                    |                |           |        |              |              |                                                                                                                                                      |      |   |                                   |          |    |                          |          |    |                    |          |    |                            |          |    |                             |          |    |                                          |          |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |                                     | 5.                              | Methyl Tertiary Butyl Ether                | 0.783 kg                    |                |           |        |              |              |                                                                                                                                                      |      |   |                                   |          |    |                          |          |    |                    |          |    |                            |          |    |                             |          |    |                                          |          |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |                                     | 6.                              | Sodium Dithionite (Sodium Hydrosulphite)   | 0.362 kg                    |                |           |        |              |              |                                                                                                                                                      |      |   |                                   |          |    |                          |          |    |                    |          |    |                            |          |    |                             |          |    |                                          |          |



|                                                                        |  |    |             |          |
|------------------------------------------------------------------------|--|----|-------------|----------|
|                                                                        |  | 7. | O-Toluidine | 0.306 kg |
|                                                                        |  | 8. | Toluene     | 2.934 kg |
| RA may take appropriate action as per the decision of Norms Committee. |  |    |             |          |

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|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|----------------------------------------|--------------|
| <b>Case No.:</b> 153/10/82-ALC4/2013                                                                                                                                                                                                                                                                  | Party Name:PI INDUSTRIES LTD.,  | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case Approved           |              |
| HQ File :01/82/050/00336/AM14/                                                                                                                                                                                                                                                                        | RLA File :13/24/040/00007/AM14/ | Lic.No/Date:1310042991<br>14.05.2013       | Defer Date:                            |              |
| <b>Decision :</b> In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/28/2012-Ch. II dated 16.8.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                 |                                            |                                        |              |
| Export product                                                                                                                                                                                                                                                                                        | Exp. Qty.                       | Sl.No.                                     | Import items                           | Qty. allowed |
| NN10001-SOD Chemical Name: N-(2-methylsulfinyl-1-,1-dimethyl-ethyl)-N-{2-methyl-4-[1,2,2,2-tetrafluoro-1-(trifluoromethyl)ethyl]phenyl} pthalamide                                                                                                                                                    | 1 kg                            | 1                                          | 2-Amino-2-Methyl-1-Propanol (AMP)      | 0.298 kg     |
|                                                                                                                                                                                                                                                                                                       |                                 | 2.0                                        | Sodium Methyl Mercaptide               | 1.194 kg     |
|                                                                                                                                                                                                                                                                                                       |                                 | 3.                                         | 4-Heptafluoroisopropyl-2-Methylaniline | 0.621 kg     |
|                                                                                                                                                                                                                                                                                                       |                                 | 4.                                         | Phthaloyl Chloride                     | 0.469 kg     |
|                                                                                                                                                                                                                                                                                                       |                                 | 5.                                         | Toluene                                | 2.934 kg     |
| RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                                                                                                |                                 |                                            |                                        |              |

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|                                                                                                                                                                                                                                  |                                    |                                            |                             |                        |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------|--------------------------------------------|-----------------------------|------------------------|
| <b>Case No.:47/10/82-ALC4/2013</b>                                                                                                                                                                                               | Party Name:PROMED EXPORTS PVT.LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Approved</b> |                        |
| HQ File :01/82/050/00230/AM14/                                                                                                                                                                                                   | RLA File :05/24/040/00028/AM14/    | Lic.No/Date:0510354173<br>14.05.2013       | Defer Date:                 |                        |
| <b>Decision :</b> In the light of earlier decision taken in meeting no. 33/82 dated 21.3.2013, it was decided to ratify norms under Para 4.7 of HBP v 1 as per details given below or as applied by the firm, whichever is less: |                                    |                                            |                             |                        |
| Export product                                                                                                                                                                                                                   | Exp. Qty.                          | Sl.No.                                     | Import items                | Qty. allowed           |
| Cyclomed Eye Drops 1% 5 ml (Net content of bulk drug=92.593 kgs)                                                                                                                                                                 | 1 no. of vial                      | 1.                                         | Cyclopentolate HCL          | 51.0 mg per 5 ml vial. |
| RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                           |                                    |                                            |                             |                        |

|     |                                                                                                                  |                                 |                                            |                             |
|-----|------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|-----------------------------|
| 335 | <b>Case No.:142/10/82-ALC4/2013</b>                                                                              | Party Name:WOCKHARDT LIMITED    | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00325/AM14/                                                                                   | RLA File :03/95/040/00101/AM14/ | Lic.No/Date:0310734494<br>15.05.2013       | Defer<br>Date:19.09.2013    |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                 |                                            |                             |

| 336                                                                    | <b>Case No.:44/10/82-ALC4/2013</b>                                                                                                                                                                                                                                                                     | Party Name:SHREE BANKEY BEHARI LAL<br>BOARD MILLS | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Approved</b> |                |           |        |              |              |         |      |    |                                 |
|------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------|--------------------------------------------|-----------------------------|----------------|-----------|--------|--------------|--------------|---------|------|----|---------------------------------|
|                                                                        | HQ File :01/82/050/00227/AM14/                                                                                                                                                                                                                                                                         | RLA File :05/24/040/00039/AM14/                   | Lic.No/Date:0510354200<br>15.05.2013       | Defer Date:                 |                |           |        |              |              |         |      |    |                                 |
|                                                                        | <b>Decision :</b> In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/28/2012-Ch. III dated 16.8.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                                   |                                            |                             |                |           |        |              |              |         |      |    |                                 |
|                                                                        | <table border="1"> <thead> <tr> <th>Export product</th><th>Exp. Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty. allowed</th></tr> </thead> <tbody> <tr> <td>Menthol</td><td>1 kg</td><td>1.</td><td>Meta Cresol Above<br/>98.5% pure</td><td>1.50 kg</td></tr> </tbody> </table>                 |                                                   |                                            |                             | Export product | Exp. Qty. | Sl.No. | Import items | Qty. allowed | Menthol | 1 kg | 1. | Meta Cresol Above<br>98.5% pure |
| Export product                                                         | Exp. Qty.                                                                                                                                                                                                                                                                                              | Sl.No.                                            | Import items                               | Qty. allowed                |                |           |        |              |              |         |      |    |                                 |
| Menthol                                                                | 1 kg                                                                                                                                                                                                                                                                                                   | 1.                                                | Meta Cresol Above<br>98.5% pure            | 1.50 kg                     |                |           |        |              |              |         |      |    |                                 |
| RA may take appropriate action as per the decision of Norms Committee. |                                                                                                                                                                                                                                                                                                        |                                                   |                                            |                             |                |           |        |              |              |         |      |    |                                 |

|     |                                                                                                                              |                                     |                                            |                             |
|-----|------------------------------------------------------------------------------------------------------------------------------|-------------------------------------|--------------------------------------------|-----------------------------|
| 337 | <b>Case No.:77/10/82-ALC4/2013</b>                                                                                           | Party Name:GOPINATH CHEM-TECH LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00260/AM14/                                                                                               | RLA File :08/24/040/00061/AM14/     | Lic.No/Date:0810121120<br>15.05.2013       | Defer Date:<br>19.9.2013    |
|     | <b>Decision :</b> It was decided to defer the case for 19.9.2013 for comments of Department of Chemicals and Petrochemicals. |                                     |                                            |                             |

|     |                                                                                                                  |                                                      |                                            |                             |
|-----|------------------------------------------------------------------------------------------------------------------|------------------------------------------------------|--------------------------------------------|-----------------------------|
| 338 | <b>Case No.:186/10/82-ALC4/2013</b>                                                                              | Party Name:CALYX CHEMICALS &<br>PHARMACEUTICALS LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00369/AM14/                                                                                   | RLA File :03/94/040/00023/AM13/                      | Lic.No/Date:0310734610<br>16.05.2013       | Defer<br>Date:19.09.2013    |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                                      |                                            |                             |

|     |                                                                                                                                                                                                                                |                                                      |                                            |                             |
|-----|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------|--------------------------------------------|-----------------------------|
| 339 | <b>Case No.:189/10/82-ALC4/2013</b>                                                                                                                                                                                            | Party Name:CALYX CHEMICALS &<br>PHARMACEUTICALS LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Approved</b> |
|     | HQ File :01/82/050/00372/AM14/                                                                                                                                                                                                 | RLA File :03/94/040/00100/AM13/                      | Lic.No/Date:0310734623<br>16.05.2013       | Defer Date:                 |
|     | <b>Decision :</b> In the light of earlier decision taken in meeting no. 2/82 dated 18.4.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                                      |                                            |                             |

| Export Product                                                         | Export Quantity | S.No | Import Product            | Quantity Allowed |
|------------------------------------------------------------------------|-----------------|------|---------------------------|------------------|
| 2-((1H-Imidazole-1-yl)methyl)-1H-Benzo Imidazole                       | 1 kg            | 1.   | 1-carboxymethyl Imidazole | 0.86 kg          |
| RA may take appropriate action as per the decision of Norms Committee. |                 |      |                           |                  |

|     |                                                                                                                 |                                                   |                                            |                             |
|-----|-----------------------------------------------------------------------------------------------------------------|---------------------------------------------------|--------------------------------------------|-----------------------------|
| 340 | <b>Case No.:190/10/82-ALC4/2013</b>                                                                             | Party Name:CALYX CHEMICALS & PHARMACEUTICALS LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00373/AM14/                                                                                  | RLA File :03/94/040/00466/AM13/                   | Lic.No/Date:0310734611<br>16.05.2013       | Defer Date:<br>19.9.2013    |
|     | <b>Decision :</b> It was decided to defer the case for 19.9.2013 for comments of Department of Pharmaceuticals. |                                                   |                                            |                             |

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|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------|--------------------------------------------|--------------------------------------------------------------------|--------------|
| <b>Case No.:</b> 192/10/82-ALC4/2013                                                                                                                                                                                           | Party Name:CALYX CHEMICALS & PHARMACEUTICALS LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Approved</b>                             |              |
| HQ File :01/82/050/00375/AM14/                                                                                                                                                                                                 | RLA File :03/94/040/00523/AM13/                   | Lic.No/Date:0310734614<br>16.05.2013       | Defer Date:                                                        |              |
| <b>Decision :</b> In the light of earlier decision taken in meeting no. 4/82 dated 16.5.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                                   |                                            |                                                                    |              |
| Export product                                                                                                                                                                                                                 | Exp. Qty.                                         | Sl.No.                                     | Import items                                                       | Qty. allowed |
| Telmisartan                                                                                                                                                                                                                    | 1 kg                                              | 1                                          | 2-Cyano-4-Methyle Biphenyl (OTBN)                                  | 0.576 kg     |
|                                                                                                                                                                                                                                |                                                   | 2.                                         | 2-N-Propyl-4-Methyl-6-(1-Methyl Benzimidazole-2-yl)- Benzimidazole | 0.82 kg      |
| RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                         |                                                   |                                            |                                                                    |              |

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|-----|------------------------------------------------------------------------------------------------------------------|------------------------------------|--------------------------------------------|-----------------------------|
| 342 | <b>Case No.:1/8/82-ALC4/2013</b>                                                                                 | Party Name:CADILA HEALTHCARE LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00132/AM14/                                                                                   | RLA File :08/24/040/00064/AM14/    | Lic.No/Date:0810121196<br>17.05.2013       | Defer Date:19.09.2013       |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                    |                                            |                             |

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|-----|------------------------------------------------------------------------------------------------------------------|----------------------------------------------|--------------------------------------------|-----------------------------|
| 343 | <b>Case No.:143/10/82-ALC4/2013</b>                                                                              | Party Name:SALVI CHEMICAL INDUSTRIES LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00326/AM14/                                                                                   | RLA File :03/95/040/00009/AM14/              | Lic.No/Date:0310734807<br>17.05.2013       | Defer Date:19.09.2013       |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                              |                                            |                             |

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| 344 | <b>Case No.:161/10/82-ALC4/2013</b> | Party Name:MANGALAM DRUGS & ORGANICS | Meet No/Date:10/82-ALC4/2013 | <b>Status:Case</b> |
|-----|-------------------------------------|--------------------------------------|------------------------------|--------------------|

|                                                                                                                  |                                 |                                      |                          |
|------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------|--------------------------|
|                                                                                                                  | LIMITED                         | 22.08.2013                           | Deferred                 |
| HQ File :01/82/050/00344/AM14/                                                                                   | RLA File :03/95/040/00992/AM13/ | Lic.No/Date:0310734808<br>17.05.2013 | Defer<br>Date:19.09.2013 |
| <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                 |                                      |                          |

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|------------------------------------------------------------------------------------------------------------------|------------------------------------|---------------------------------------|--------------------------------------------|---------------------------------|
| 345                                                                                                              | <b>Case No.:39/10/82-ALC4/2013</b> | Party Name:SCOTT-EDIL PHARMACIA LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|                                                                                                                  | HQ File :01/82/050/00222/AM14/     | RLA File :22/24/040/00015/AM14/       | Lic.No/Date:2210013866<br>17.05.2013       | Defer<br>Date:19.09.2013        |
| <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                    |                                       |                                            |                                 |

| 346                                                                                                                                                                                                                                                                                                                                                                                                                                                                | <b>Case No.:154/10/82-ALC4/2013</b> | Party Name:S.KANT HEALTHCARE LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Approved</b> |                |           |        |              |              |                      |      |    |             |         |            |      |   |             |          |            |      |   |             |          |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------|-----------------------------------|--------------------------------------------|---------------------------------|----------------|-----------|--------|--------------|--------------|----------------------|------|----|-------------|---------|------------|------|---|-------------|----------|------------|------|---|-------------|----------|
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | HQ File :01/82/050/00337/AM14/      | RLA File :03/95/040/00706/AM13/   | Lic.No/Date:0310734892<br>20.05.2013       | Defer Date:                     |                |           |        |              |              |                      |      |    |             |         |            |      |   |             |          |            |      |   |             |          |
| <b>Decision :</b> In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/252/2013-PI(Norms) dated 24.6.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:                                                                                                                                                                        |                                     |                                   |                                            |                                 |                |           |        |              |              |                      |      |    |             |         |            |      |   |             |          |            |      |   |             |          |
| <table border="1"> <thead> <tr> <th>Export product</th><th>Exp. Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty. allowed</th></tr> </thead> <tbody> <tr> <td>Di Hydro Artemisinin</td><td>1 kg</td><td>1.</td><td>Artemisinin</td><td>1.11 kg</td></tr> <tr> <td>Artesunate</td><td>1 kg</td><td>1</td><td>Artemisinin</td><td>0.889 kg</td></tr> <tr> <td>Artemether</td><td>1 kg</td><td>1</td><td>Artemisinin</td><td>1.235 kg</td></tr> </tbody> </table> |                                     |                                   |                                            |                                 | Export product | Exp. Qty. | Sl.No. | Import items | Qty. allowed | Di Hydro Artemisinin | 1 kg | 1. | Artemisinin | 1.11 kg | Artesunate | 1 kg | 1 | Artemisinin | 0.889 kg | Artemether | 1 kg | 1 | Artemisinin | 1.235 kg |
| Export product                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Exp. Qty.                           | Sl.No.                            | Import items                               | Qty. allowed                    |                |           |        |              |              |                      |      |    |             |         |            |      |   |             |          |            |      |   |             |          |
| Di Hydro Artemisinin                                                                                                                                                                                                                                                                                                                                                                                                                                               | 1 kg                                | 1.                                | Artemisinin                                | 1.11 kg                         |                |           |        |              |              |                      |      |    |             |         |            |      |   |             |          |            |      |   |             |          |
| Artesunate                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 1 kg                                | 1                                 | Artemisinin                                | 0.889 kg                        |                |           |        |              |              |                      |      |    |             |         |            |      |   |             |          |            |      |   |             |          |
| Artemether                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 1 kg                                | 1                                 | Artemisinin                                | 1.235 kg                        |                |           |        |              |              |                      |      |    |             |         |            |      |   |             |          |            |      |   |             |          |
| RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                                                                                                                                                                                                                                                             |                                     |                                   |                                            |                                 |                |           |        |              |              |                      |      |    |             |         |            |      |   |             |          |            |      |   |             |          |

| 347                                                                                                                                                                                                                                                                                                                                                                                                                                                                | <b>Case No.:155/10/82-ALC4/2013</b> | Party Name: S.KANT HEALTHCARE LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Approved</b> |                |           |        |              |              |                      |      |    |             |         |            |      |   |             |          |            |      |   |             |          |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------|------------------------------------|--------------------------------------------|---------------------------------|----------------|-----------|--------|--------------|--------------|----------------------|------|----|-------------|---------|------------|------|---|-------------|----------|------------|------|---|-------------|----------|
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | HQ File :01/82/050/00338/AM14/      | RLA File :03/95/040/00703/AM13/    | Lic.No/Date:0310734889<br>20.05.2013       | Defer Date:                     |                |           |        |              |              |                      |      |    |             |         |            |      |   |             |          |            |      |   |             |          |
| <b>Decision :</b> In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/252/2013-PI(Norms) dated 24.6.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:                                                                                                                                                                        |                                     |                                    |                                            |                                 |                |           |        |              |              |                      |      |    |             |         |            |      |   |             |          |            |      |   |             |          |
| <table border="1"> <thead> <tr> <th>Export product</th><th>Exp. Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty. allowed</th></tr> </thead> <tbody> <tr> <td>Di Hydro Artemisinin</td><td>1 kg</td><td>1.</td><td>Artemisinin</td><td>1.11 kg</td></tr> <tr> <td>Artesunate</td><td>1 kg</td><td>1</td><td>Artemisinin</td><td>0.889 kg</td></tr> <tr> <td>Artemether</td><td>1 kg</td><td>1</td><td>Artemisinin</td><td>1.235 kg</td></tr> </tbody> </table> |                                     |                                    |                                            |                                 | Export product | Exp. Qty. | Sl.No. | Import items | Qty. allowed | Di Hydro Artemisinin | 1 kg | 1. | Artemisinin | 1.11 kg | Artesunate | 1 kg | 1 | Artemisinin | 0.889 kg | Artemether | 1 kg | 1 | Artemisinin | 1.235 kg |
| Export product                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Exp. Qty.                           | Sl.No.                             | Import items                               | Qty. allowed                    |                |           |        |              |              |                      |      |    |             |         |            |      |   |             |          |            |      |   |             |          |
| Di Hydro Artemisinin                                                                                                                                                                                                                                                                                                                                                                                                                                               | 1 kg                                | 1.                                 | Artemisinin                                | 1.11 kg                         |                |           |        |              |              |                      |      |    |             |         |            |      |   |             |          |            |      |   |             |          |
| Artesunate                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 1 kg                                | 1                                  | Artemisinin                                | 0.889 kg                        |                |           |        |              |              |                      |      |    |             |         |            |      |   |             |          |            |      |   |             |          |
| Artemether                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 1 kg                                | 1                                  | Artemisinin                                | 1.235 kg                        |                |           |        |              |              |                      |      |    |             |         |            |      |   |             |          |            |      |   |             |          |
| RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                                                                                                                                                                                                                                                             |                                     |                                    |                                            |                                 |                |           |        |              |              |                      |      |    |             |         |            |      |   |             |          |            |      |   |             |          |

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|-----|-------------------------------------|--------------------------------------|------------------------------|--------------------|
| 348 | <b>Case No.:165/10/82-ALC4/2013</b> | Party Name:MANGALAM DRUGS & ORGANICS | Meet No/Date:10/82-ALC4/2013 | <b>Status:Case</b> |
|-----|-------------------------------------|--------------------------------------|------------------------------|--------------------|

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|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------|------------------------------------------------------------------|--------------------|
|                                                                                                                                                                                                                                | LIMITED                         | 22.08.2013                           | Approved                                                         |                    |
| HQ File :01/82/050/00348/AM14/                                                                                                                                                                                                 | RLA File :03/95/040/00057/AM14/ | Lic.No/Date:0310734923<br>20.05.2013 | Defer Date:                                                      |                    |
| <b>Decision :</b> In the light of earlier decision taken in meeting no. 8/82 dated 11.7.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                 |                                      |                                                                  |                    |
| Export Product                                                                                                                                                                                                                 | Export Quantity                 | S. No.                               | Import Item                                                      | Qty. Allowed kg/kg |
| Lumefantrine                                                                                                                                                                                                                   | 1 kg                            | 1                                    | 2,7-Dichloro-A-(Dibutylamino) Methyl-9H-Fluorene-4-Methanol(DBA) | 0.974              |
|                                                                                                                                                                                                                                |                                 | 2                                    | 4-Chlorobenzadehyde                                              | 0.3478             |
| RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                         |                                 |                                      |                                                                  |                    |

|     |                                                                                                                 |                                      |                                            |                             |
|-----|-----------------------------------------------------------------------------------------------------------------|--------------------------------------|--------------------------------------------|-----------------------------|
| 349 | <b>Case No.:171/10/82-ALC4/2013</b>                                                                             | Party Name:IPCA LABORATORIES LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00354/AM14/                                                                                  | RLA File :03/94/040/00101/AM14/      | Lic.No/Date:0310734943<br>20.05.2013       | Defer Date:<br>19.9.2013    |
|     | <b>Decision :</b> It was decided to defer the case for 19.9.2013 for comments of Department of Pharmaceuticals. |                                      |                                            |                             |

|     |                                                                                                                  |                                      |                                            |                             |
|-----|------------------------------------------------------------------------------------------------------------------|--------------------------------------|--------------------------------------------|-----------------------------|
| 350 | <b>Case No.:172/10/82-ALC4/2013</b>                                                                              | Party Name:IPCA LABORATORIES LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00355/AM14/                                                                                   | RLA File :03/94/040/00055/AM14/      | Lic.No/Date:0310734945<br>20.05.2013       | Defer Date:19.09.2013       |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                      |                                            |                             |

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|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------|--------------------------------------------|------------------------------------------|--------------|
| <b>Case No.:2/8/82-ALC4/2013</b>                                                                                                                                                                                                | Party Name:CADILA HEALTHCARE LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Approved</b>          |              |
| HQ File :01/82/050/00133/AM14/                                                                                                                                                                                                  | RLA File :08/24/040/00070/AM14/    | Lic.No/Date:0810121263<br>20.05.2013       | Defer Date:                              |              |
| <b>Decision :</b> In the light of earlier decision taken in meeting no. 40/82 dated 4.1.2011, it was decided to ratify norms under Para 4.7 of HBP v 1 as per details given below or as applied by the firm, whichever is less: |                                    |                                            |                                          |              |
| Export product                                                                                                                                                                                                                  | Exp. Qty.                          | Sl.No.                                     | Import items                             | Qty. allowed |
| Atenolol 25mg Tablets                                                                                                                                                                                                           | 1,00,000 Nos.                      | 1.                                         | Atenolol USP                             | 2.55 kg      |
|                                                                                                                                                                                                                                 |                                    | 2.                                         | HD Silicified Microcrystalline Cellulose | 6.87 kg      |
|                                                                                                                                                                                                                                 |                                    | 3.                                         | Povidone K 30 USP                        | 0.058 kg     |
|                                                                                                                                                                                                                                 |                                    | 4.                                         | Citric Acid Anhydrous USP                | 0.025 kg     |
|                                                                                                                                                                                                                                 |                                    | 5.                                         | Croscarmellose Sodium                    | 0.363 kg     |
|                                                                                                                                                                                                                                 |                                    | 6.                                         | Magnesium Stearate                       | 0.073 kg     |

|                       |               |     |                                                     |                       |
|-----------------------|---------------|-----|-----------------------------------------------------|-----------------------|
|                       |               | 7.  | Bottles & Caps (Packing Materials in finished Form) | As per packing policy |
|                       |               | 7a. | 60 CC White HDPE Round bottel                       |                       |
|                       |               | 7b. | 75 CC White HDPE Round bottle                       |                       |
|                       |               | 7c. | 150 CC White HDPE Round Bottle                      |                       |
|                       |               | 7d. | 400 CC White HDPE Round Bottle                      |                       |
|                       |               | 7e. | 750 CC White HDPE Round Bottle                      |                       |
|                       |               | 7f. | 33 MM White PP Screw Cap                            |                       |
|                       |               | 7g. | 38 MM White PP Screw Cap                            |                       |
|                       |               | 7h. | 53 MM White PP Screw Cap                            |                       |
| Atenolol 50 mg Tablet | 1,00,000 Nos. | 1.  | Atenolol USP                                        | 5.10 kg               |
|                       |               | 2.  | HD Silicified Microcrystalline Cellulose            | 13.74 kg              |
|                       |               | 3.  | Povidone K 30 USP                                   | 0.115 kg              |
|                       |               | 4.  | Citric Acid Anhydrous USP                           | 0.050 kg              |
|                       |               | 5.  | Croscarmellose Sodium                               | 0.725 kg              |
|                       |               | 6.  | Magnesium Stearate                                  | 0.145 kg              |
|                       |               | 7.  | Bottles & Caps (Packing Materials in finished Form) | As per packing policy |
|                       |               | 7a. | 60 CC White HDPE Round bottel                       |                       |
|                       |               | 7b. | 75 CC White HDPE Round bottle                       |                       |
|                       |               | 7c. | 150 CC White HDPE Round Bottle                      |                       |
|                       |               | 7d. | 400 CC White HDPE Round Bottle                      |                       |
|                       |               | 7e. | 750 CC White HDPE Round Bottle                      |                       |
|                       |               | 7f. | 33 MM White PP Screw Cap                            |                       |
|                       |               | 7g. | 38 MM White PP Screw Cap                            |                       |
|                       |               | 7h. | 53 MM White PP Screw Cap                            |                       |
| Atenolol100 mg Tablet | 1,00,000 Nos. | 1.  | Atenolol USP                                        | 10.20 kg              |
|                       |               | 2.  | HD Silicified Microcrystalline Cellulose            | 27.48 kg              |
|                       |               | 3.  | Povidone K 30 USP                                   | 0.230 kg              |
|                       |               | 4.  | Citric Acid Anhydrous USP                           | 0.100 kg              |
|                       |               | 5.  | Croscarmellose Sodium                               | 0.75 kg               |
|                       |               | 6.  | Magnesium Stearate                                  | 0.290 kg              |
|                       |               | 7.  | Bottles & Caps (Packing Materials in finished Form) | As per packing policy |
|                       |               | 7a. | 60 CC White HDPE Round bottel                       |                       |
|                       |               | 7b. | 75 CC White HDPE Round bottle                       |                       |
|                       |               | 7c. | 150 CC White HDPE Round Bottle                      |                       |
|                       |               | 7d. | 400 CC White HDPE Round Bottle                      |                       |
|                       |               | 7e. | 750 CC White HDPE Round Bottle                      |                       |
|                       |               | 7f. | 33 MM White PP Screw Cap                            |                       |
|                       |               | 7g. | 38 MM White PP Screw Cap                            |                       |
|                       |               | 7h. | 53 MM White PP Screw Cap                            |                       |

RA may take appropriate action as per the decision of Norms Committee.

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|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------|--------|--------------------------------------------|---------------------------------|
| <b>Case No.:180/10/82-ALC4/2013</b>                                                                                                                                                                                             | Party Name:ALTA LABORATORIES LTD. |        | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Approved</b> |
| HQ File :01/82/050/00363/AM14/                                                                                                                                                                                                  | RLA File :03/94/040/01133/AM13/   |        | Lic.No/Date:0310735114<br>21.05.2013       | Defer Date:                     |
| <b>Decision :</b> In the light of earlier decision taken in meeting no. 33/82 dated 21.3.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                   |        |                                            |                                 |
| Export Product                                                                                                                                                                                                                  | Export Qty.                       | Sl.No. | Import item                                | Qty. allowed                    |
| Sodium Salicylate                                                                                                                                                                                                               | 1 Kg.                             | 1.     | Salicylic Acid                             | 0.80 kg                         |
| RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                          |                                   |        |                                            |                                 |

|     |                                                                                                                                                                                                                                 |  |                                   |        |                                            |  |                         |  |
|-----|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--|-----------------------------------|--------|--------------------------------------------|--|-------------------------|--|
| 353 | Case No.:167/10/82-ALC4/2013                                                                                                                                                                                                    |  | Party Name:SI GROUP INDIA LIMITED |        | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 |  | Status:Case<br>Approved |  |
|     | HQ File :01/82/050/00350/AM14/                                                                                                                                                                                                  |  | RLA File :03/95/040/00064/AM14/   |        | Lic.No/Date:0310735289<br>22.05.2013       |  | Defer Date:             |  |
|     | <b>Decision :</b> In the light of earlier decision taken in meeting no. 32/82 dated 3.11.2009, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |  |                                   |        |                                            |  |                         |  |
|     | Export product                                                                                                                                                                                                                  |  | Exp. Qty.                         | Sl.No. | Import items                               |  | Qty. allowed            |  |
|     | 3,3,5-Trimethyl Cyclohexanol                                                                                                                                                                                                    |  | 1 Kg.                             | 1.     | Acetone                                    |  | 1.547 kg                |  |
|     | RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                          |  |                                   |        |                                            |  |                         |  |

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|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------|--------------------------------------------|--------------------------------------------------------------------------------------|-----------------------|
| Case No.:179/10/82-ALC4/2013                                                                                                                                                                                                     | Party Name:ENALTEC LABS PVT.LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | Status:Case<br>Approved                                                              |                       |
| HQ File :01/82/050/00362/AM14/                                                                                                                                                                                                   | RLA File :03/94/040/00100/AM14/  | Lic.No/Date:0310735305<br>22.05.2013       | Defer Date:                                                                          |                       |
| <b>Decision :</b> In the light of earlier decision taken in meeting no. 24/82 dated 15.11.2012, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                  |                                            |                                                                                      |                       |
| Export Product                                                                                                                                                                                                                   | Export Qty.                      | Sl.No.                                     | Import items                                                                         | Qty. allowed<br>kg/kg |
| Atorvastatin Calcium                                                                                                                                                                                                             | 1 kg                             | 1.                                         | 4-Fluoro-alpha-[2-methyl-1-Oxopropyl]-gamma-oxo-N-(Beta)-Diphenyl Benzene Butanamide | 1.15                  |
|                                                                                                                                                                                                                                  |                                  | 2.                                         | (4R-Cis)-1,1-Dimethylethyl-6-Cyanomethyl-2,2-Dimethyl-1,3-Dioxane-4-Acetate          | 0.733                 |
| RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                           |                                  |                                            |                                                                                      |                       |

|     |                                     |                                         |                              |                    |
|-----|-------------------------------------|-----------------------------------------|------------------------------|--------------------|
| 355 | <b>Case No.:211/10/82-ALC4/2013</b> | Party Name:ACEBRIGHT (INDIA) PHARMA PVT | Meet No/Date:10/82-ALC4/2013 | <b>Status:Case</b> |
|-----|-------------------------------------|-----------------------------------------|------------------------------|--------------------|

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|                                                                                                                  | LTD,                            | 22.08.2013                           | <b>Deferred</b>          |
| HQ File :01/82/050/00394/AM14/                                                                                   | RLA File :07/24/040/00037/AM14/ | Lic.No/Date:0710095520<br>22.05.2013 | Defer<br>Date:19.09.2013 |
| <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                 |                                      |                          |

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|------------------------------------------------------------------------------------------------------------------|----------------------------------|-----------------------------------|--------------------------------------------|---------------------------------|
| 356                                                                                                              | <b>Case No.:1/6/82-ALC4/2013</b> | Party Name:RA CHEM PHARMA LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|                                                                                                                  | HQ File :01/82/050/00124/AM14/   | RLA File :09/24/040/00077/AM14/   | Lic.No/Date:0910056114<br>23.05.2013       | Defer<br>Date:19.09.2013        |
| <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                  |                                   |                                            |                                 |

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| 357                                                                                                              | <b>Case No.:210/10/82-ALC4/2013</b> | Party Name:ACEBRIGHT (INDIA) PHARMA PVT LTD, | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|                                                                                                                  | HQ File :01/82/050/00393/AM14/      | RLA File :07/24/040/00034/AM14/              | Lic.No/Date:0710095553<br>23.05.2013       | Defer<br>Date:19.09.2013        |
| <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                     |                                              |                                            |                                 |

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| <b>Case No.:90/10/82-ALC4/2013</b>                                                                                                                                                                                                                                                                     | Party Name: BALAJI AMINES LIMITED |        | Meet No/Date: 10/82-ALC4/2013<br>22.08.2013 | <b>Status: Case Approved</b> |
| HQ File : 01/82/050/00273/AM14/                                                                                                                                                                                                                                                                        | RLA File : 31/83/040/00016/AM14/  |        | Lic.No/Date: 3110058458<br>23.05.2013       | Defer Date:                  |
| <b>Decision :</b> In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/122/2011-Ch. II dated 12.4.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                   |        |                                             |                              |
| Export product                                                                                                                                                                                                                                                                                         | Exp. Qty.                         | Sl.No. | Import items                                | Qty. allowed                 |
| N-Methyl-2-Pyrrolidone                                                                                                                                                                                                                                                                                 | 1 kg                              | 1.     | Methanol                                    | 0.370 kg                     |
|                                                                                                                                                                                                                                                                                                        |                                   | 2.     | Ammonia Anhydrous                           | 0.160 kg                     |
|                                                                                                                                                                                                                                                                                                        |                                   | 3.     | 1,4 Butanediol                              | 1.044 kg                     |
|                                                                                                                                                                                                                                                                                                        |                                   | 4.     | Methylamine                                 | 0.00080 kg                   |
|                                                                                                                                                                                                                                                                                                        |                                   | 5.     | GBL Catalyst                                | 0.00075 kg                   |
| RA may take appropriate action as per the decision of Norms Committee                                                                                                                                                                                                                                  |                                   |        |                                             |                              |

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|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------|---------------------------------------------------|--------------------------------------------|---------------------------------|
| 359                                                                                                                                                                                                                            | <b>Case No.:191/10/82-ALC4/2013</b> | Party Name:CALYX CHEMICALS & PHARMACEUTICALS LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Approved</b> |
|                                                                                                                                                                                                                                | HQ File :01/82/050/00374/AM14/      | RLA File :03/94/040/00125/AM14/                   | Lic.No/Date:0310735496<br>24.05.2013       | Defer Date:                     |
| <b>Decision :</b> In the light of earlier decision taken in meeting no. 2/82 dated 18.4.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                     |                                                   |                                            |                                 |



| Export Product                                                        | Export Quantity | S.No | Import Product            | Quantity Allowed |
|-----------------------------------------------------------------------|-----------------|------|---------------------------|------------------|
| 2-((1H-Imidazole-1-<br>YL)Methyl)-1H-Benzo<br>Imidazole               | 1 kg            | 1.   | 1-carboxymethyl Imidazole | 0.86 kg          |
| RA may take appropriate action as per the decision of Norms Committee |                 |      |                           |                  |

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|-----|---------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|---------------------------------|
| 360 | <b>Case No.:206/10/82-ALC4/2013</b>                                                                                                                     | Party Name:CHIRAG ENTERPRISE    | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00389/AM14/                                                                                                                          | RLA File :24/24/040/00007/AM14/ | Lic.No/Date:2410038997<br>27.05.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Petrochemicals Division of Department of Chemicals and Petrochemicals |                                 |                                            |                                 |

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|-----|---------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|---------------------------------|
| 361 | <b>Case No.:207/10/82-ALC4/2013</b>                                                                                                                     | Party Name:CHIRAG ENTERPRISE    | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00390/AM14/                                                                                                                          | RLA File :24/24/040/00008/AM14/ | Lic.No/Date:2410038996<br>27.05.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Petrochemicals Division of Department of Chemicals and Petrochemicals |                                 |                                            |                                 |

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|-----|------------------------------------------------------------------------------------------------------------------|------------------------------------|--------------------------------------------|---------------------------------|
| 362 | <b>Case No.:3/10/82-ALC4/2013</b>                                                                                | Party Name:CADILA HEALTHCARE LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00186/AM14/                                                                                   | RLA File :08/24/040/00082/AM14/    | Lic.No/Date:0810121433<br>27.05.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                    |                                            |                                 |

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|-----|----------------------------------------------------------------------------------------------------------------|---------------------------------------|--------------------------------------------|---------------------------------|
| 363 | <b>Case No.:33/10/82-ALC4/2013</b>                                                                             | Party Name:HESTER BIOSCIENCES LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00216/AM14/                                                                                 | RLA File :08/24/040/00081/AM14/       | Lic.No/Date:0810121432<br>27.05.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Biotechnology. |                                       |                                            |                                 |

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| 364 | <b>Case No.:71/10/82-ALC4/2013</b>                                                                               | Party Name:SCOTT-EDIL PHARMACIA LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00254/AM14/                                                                                   | RLA File :22/24/040/00016/AM14/       | Lic.No/Date:2210013890<br>28.05.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                       |                                            |                                 |

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| 365 | <b>Case No.:79/10/82-ALC4/2013</b>                                                                               | Party Name:INDO PHYTO CHEMICALS PVT LTD | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00262/AM14/                                                                                   | RLA File :05/23/040/00058/AM14/         | Lic.No/Date:0510355497<br>29.05.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                         |                                            |                                 |

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|-----|-------------------------------------------------------------------------------------------------------------------|-----------------------------------------|--------------------------------------------|---------------------------------|
| 366 | <b>Case No.:86/10/82-ALC4/2013</b>                                                                                | Party Name:NECTAR LIFESCIENCES LIMITED, | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00269/AM14/                                                                                    | RLA File :22/24/040/00017/AM14/         | Lic.No/Date:2210013900<br>29.05.2013       | Defer Date:<br>19.9.2013        |
|     | <b>Decision :</b> The case was added after taking out the agenda. It was decided to defer the case for 19.9.2013. |                                         |                                            |                                 |

| 367              | <b>Case No.:208/10/82-ALC4/2013</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | Party Name:R L FINE CHEM        | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Approved</b> |                |             |        |              |              |                  |       |    |                          |         |  |  |    |                        |
|------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|---------------------------------|----------------|-------------|--------|--------------|--------------|------------------|-------|----|--------------------------|---------|--|--|----|------------------------|
|                  | HQ File :01/82/050/00391/AM14/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | RLA File :07/24/040/00031/AM14/ | Lic.No/Date:0710095683<br>31.05.2013       | Defer Date:                     |                |             |        |              |              |                  |       |    |                          |         |  |  |    |                        |
|                  | <b>Decision :</b> In the light of earlier decision taken in meeting no. 1/82 dated 4.4.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: <table border="1" data-bbox="168 774 1527 880"> <thead> <tr> <th>Export Product</th><th>Export Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty. allowed</th></tr> </thead> <tbody> <tr> <td>Clomipramine Hcl</td><td>1 Kg.</td><td>1.</td><td>1 Bromo 3 Chloro Propane</td><td>0.85 kg</td></tr> <tr> <td></td><td></td><td>2.</td><td>3 Chloro Iminodibenzyl</td><td>0.91 kg</td></tr> </tbody> </table> RA may take appropriate action as per the decision of Norms Committee. |                                 |                                            |                                 | Export Product | Export Qty. | Sl.No. | Import items | Qty. allowed | Clomipramine Hcl | 1 Kg. | 1. | 1 Bromo 3 Chloro Propane | 0.85 kg |  |  | 2. | 3 Chloro Iminodibenzyl |
| Export Product   | Export Qty.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | Sl.No.                          | Import items                               | Qty. allowed                    |                |             |        |              |              |                  |       |    |                          |         |  |  |    |                        |
| Clomipramine Hcl | 1 Kg.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 1.                              | 1 Bromo 3 Chloro Propane                   | 0.85 kg                         |                |             |        |              |              |                  |       |    |                          |         |  |  |    |                        |
|                  |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 2.                              | 3 Chloro Iminodibenzyl                     | 0.91 kg                         |                |             |        |              |              |                  |       |    |                          |         |  |  |    |                        |

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| 368 | <b>Case No.:209/10/82-ALC4/2013</b>                                                                             | Party Name:R L FINE CHEM        | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00392/AM14/                                                                                  | RLA File :07/24/040/00033/AM14/ | Lic.No/Date:0710095687<br>31.05.2013       | Defer Date<br>19.9.2013:        |
|     | <b>Decision :</b> It was decided to defer the case for 19.9.2013 for comments of Department of Pharmaceuticals. |                                 |                                            |                                 |

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| 369 | <b>Case No.:225/10/82-ALC4/2013</b>                                                                              | Party Name:APEX HEALTHCARE LTD  | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00408/AM14/                                                                                   | RLA File :34/24/040/00035/AM14/ | Lic.No/Date:3410037038<br>31.05.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                 |                                            |                                 |

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|-----|----------------------------------|------------------------------------|--------------------------------------------|---------------------------------|
| 370 | <b>Case No.:3/6/82-ALC4/2013</b> | Party Name:CADILA HEALTHCARE LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
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| Case No.:75/10/82-ALC4/2013                                                                                                                                                                                                    | Party Name:DSM SINOCHEM<br>PHARMACEUTICALS INDIA PVT.LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | Status:Case<br>Approved                                                                                                    |                           |
| HQ File :01/82/050/00258/AM14/                                                                                                                                                                                                 | RLA File :22/24/040/00079/AM13/                           | Lic.No/Date:2210013911<br>04.06.2013       | Defer Date:                                                                                                                |                           |
| <b>Decision :</b> In the light of earlier decision taken in meeting no. 5/82 dated 30.5.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                                           |                                            |                                                                                                                            |                           |
| Export Product                                                                                                                                                                                                                 | Quantity                                                  | Sl.No.                                     | Import items                                                                                                               | Quantity allowed<br>kg/kg |
| AMPICILLIN<br>TRIHYDRATE THROUGH<br>6-APA ROUTE THROUGH<br>ENZYMATIC ROUTE                                                                                                                                                     | 1 kg                                                      | 1.                                         | 6-AMINO PENICILLANIC<br>ACIDE(6-APA)<br>TECH.SPEC.: - white to off- white<br>powder assy not less than 96%                 | 0.596                     |
|                                                                                                                                                                                                                                |                                                           | 2.                                         | FORMIDASE (ENZYME)<br>TECH.SPEC :- SPHERICAL<br>BALLS IN SUSPENSION OF<br>BROWN COLOUR                                     | 5.00 gm/kg                |
|                                                                                                                                                                                                                                |                                                           | 3.                                         | D(-)Alpha Phenyl Glycine Base<br>TECH.SPEC.: - white to almost<br>white crystalline powder min. assay<br>not less than 99% | 0.417                     |
|                                                                                                                                                                                                                                |                                                           | 4.                                         | METHANOL<br>TECH.SPEC :- TRANSPARENT<br>AND COLORLESS LIQUID ASSY<br>NOT LESS THAN 98%                                     | 0.400                     |
| RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                         |                                                           |                                            |                                                                                                                            |                           |

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| Case No.:97/10/82-ALC4/2013                                                                                                                                                                                                   | Party Name:CADILA HEALTHCARE LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013       | Status:Case<br>Approved                      |                                              |                                              |
| HQ File :01/82/050/00280/AM14/                                                                                                                                                                                                | RLA File :08/24/040/00087/AM14/    | Lic.No/Date:0810121694<br>04.06.2013             | Defer Date:                                  |                                              |                                              |
| <b>Decision :</b> In the light of earlier decision taken in meeting no. 3/82 dated 2.5.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                    |                                                  |                                              |                                              |                                              |
| S.No                                                                                                                                                                                                                          | Import Item                        | Norms Recommended for 1 No.                      |                                              |                                              |                                              |
|                                                                                                                                                                                                                               |                                    | <b>Divalproex Sodium 125 mg Sprinkle Capsule</b> | <b>Divalproex Sodium DE 125 mg DR Tablet</b> | <b>Divalproex Sodium DE 250 mg DR Tablet</b> | <b>Divalproex Sodium DE 500 mg DR Tablet</b> |
| 1.                                                                                                                                                                                                                            | Divalproex Sodium                  | 134.625 mg                                       | 134.625 mg                                   | 269.25 mg                                    | 538.50 mg                                    |
| 2.                                                                                                                                                                                                                            | Hypermellose 3 CPS                 | 12.688 mg                                        | -                                            | -                                            | -                                            |
| 3.                                                                                                                                                                                                                            | Methacrylic Acid Copoly            | 56.89 mg                                         | 43.8475 mg                                   | 80.0 mg                                      | 160.0 mg                                     |

|                                                                        |                                            |                                 |          |           |           |
|------------------------------------------------------------------------|--------------------------------------------|---------------------------------|----------|-----------|-----------|
|                                                                        | Dispersion                                 |                                 |          |           |           |
| 4.                                                                     | Microcrystalline Cellulose Spheres         | 89.667 mg                       | -        | -         | -         |
| 5.                                                                     | Triethyl Citrate                           | 5.583 mg                        | 1.50 mg  | 2.40 mg   | 4.80 mg   |
| 6.                                                                     | Povidone K 30                              | -                               | 9.50 mg  | 19.0 mg   | 38.0 mg   |
| 7.                                                                     | Microcrystalline Cellulose (Avicel PH 101) | -                               | 52.94 mg | 105.87 mg | 211.75 mg |
| 8.                                                                     | Magnesium Stearate                         | -                               | 2.37 mg  | 4.75 mg   | 9.50 mg   |
| 9 -19.                                                                 | Bottles and Caps                           | Relevant, as per packing policy |          |           |           |
| RA may take appropriate action as per the decision of Norms Committee. |                                            |                                 |          |           |           |

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| 380 | <b>Case No.:98/10/82-ALC4/2013</b>                                                                               | Party Name:CADILA HEALTHCARE LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00281/AM14/                                                                                   | RLA File :08/24/040/00089/AM14/    | Lic.No/Date:0810121696<br>04.06.2013       | Defer<br>Date:19.09.2013    |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                    |                                            |                             |

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|-----|------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|-----------------------------|
| 381 | <b>Case No.:227/10/82-ALC4/2013</b>                                                                  | Party Name:SPAN DIAGNOSTICS LTD | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00410/AM14/                                                                       | RLA File :52/24/040/00002/AM14/ | Lic.No/Date:5210039825<br>05.06.2013       | Defer<br>Date:19.09.2013    |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of IPP. |                                 |                                            |                             |

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| 382 | <b>Case No.:6/6/82-ALC4/2013</b>                                                                                 | Party Name:HETERO LABS LIMITED  | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00129/AM14/                                                                                   | RLA File :09/24/040/00097/AM14/ | Lic.No/Date:0910056251<br>05.06.2013       | Defer<br>Date:19.09.2013    |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                 |                                            |                             |

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| 383 | <b>Case No.:69/10/82-ALC4/2013</b>                                                                               | Party Name:OTSUKA CHEMICAL ( INDIA )<br>PRIVATE LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00252/AM14/                                                                                   | RLA File :05/24/040/00060/AM14/                         | Lic.No/Date:0510356239<br>05.06.2013       | Defer<br>Date:19.09.2013    |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                                         |                                            |                             |

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|-----|------------------------------------|-----------------------------------------|--------------------------------------------|-----------------------------|
| 384 | <b>Case No.:76/10/82-ALC4/2013</b> | Party Name:NECTAR LIFESCIENCES LIMITED, | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
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| HQ File :01/82/050/00259/AM14/                                                                                   | RLA File :22/24/040/00021/AM14/ | Lic.No/Date:2210013917<br>05.06.2013 | Defer<br>Date:19.09.2013 |
| <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                 |                                      |                          |

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| <b>Case No.:93/10/82-ALC4/2013</b>                                                                                                                                                                                            | Party Name:NECTAR LIFESCIENCES LIMITED, |        | Meet No/Date:10/82-ALC4/2013<br>22.08.2013                      | <b>Status:Case<br/>Approved</b> |
| HQ File :01/82/050/00276/AM14/                                                                                                                                                                                                | RLA File :22/24/040/00019/AM14/         |        | Lic.No/Date:2210013916<br>05.06.2013                            | Defer Date:                     |
| <b>Decision :</b> In the light of earlier decision taken in meeting no. 3/82 dated 2.5.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                         |        |                                                                 |                                 |
| Export product                                                                                                                                                                                                                | Exp. Qty.                               | Sl.No. | Import items                                                    | Qty. allowed                    |
| Ceftriaxone Sodium Sterile                                                                                                                                                                                                    | 1 kg                                    | 1      | Ceftriaxone Sodium (Non-Sterile)                                | 1.04 kg                         |
|                                                                                                                                                                                                                               |                                         | 2.     | Acetone                                                         | 1.72 kg                         |
|                                                                                                                                                                                                                               |                                         | 3.     | Ethylene diamine tetracetic acid disodium salt dehydrate (EDTA) | 0.010 kg                        |
|                                                                                                                                                                                                                               |                                         | 4.     | Eno Carbon                                                      | 51.66 gm/kg                     |
|                                                                                                                                                                                                                               |                                         | 5.     | Aluminium Bottle                                                | Relevant, as per packing policy |
| RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                        |                                         |        |                                                                 |                                 |

|     |                                                                                                                  |                                 |                         |                                            |                                 |
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| 386 | <b>Case No.:205/10/82-ALC4/2013</b>                                                                              |                                 | Party Name:ECO ORGANICS | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00388/AM14/                                                                                   | RLA File :29/24/040/00009/AM13/ |                         | Lic.No/Date:2910021426<br>06.06.2013       | Defer<br>Date:22.08.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                 |                         |                                            |                                 |

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|-----|------------------------------------------------------------------------------------------------------------------|---------------------------------|-----------------------------|--------------------------------------------|---------------------------------|
| 387 | <b>Case No.:68/10/82-ALC4/2013</b>                                                                               |                                 | Party Name:ZEE LABORATORIES | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00251/AM14/                                                                                   | RLA File :05/24/040/00047/AM14/ |                             | Lic.No/Date:0510356364<br>06.06.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                 |                             |                                            |                                 |

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|-----|------------------------------------------------------------------------------------------------------------------|---------------------------------|----------------------------------|--------------------------------------------|---------------------------------|
| 388 | <b>Case No.:95/10/82-ALC4/2013</b>                                                                               |                                 | Party Name:CONTINENTAL CHEMICALS | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00278/AM14/                                                                                   | RLA File :08/24/040/00095/AM14/ |                                  | Lic.No/Date:0810121745<br>06.06.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                 |                                  |                                            |                                 |

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| <b>Case No.:</b> 200/10/82-ALC4/2013                                                                                                                                                                                          | Party Name:R L FINE CHEM        |        | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 |                                     | <b>Status:</b> Case<br><b>Approved</b> |
| HQ File :01/82/050/00383/AM14/                                                                                                                                                                                                | RLA File :07/24/040/00050/AM14/ |        | Lic.No/Date:0710095821<br>07.06.2013       |                                     | Defer Date:                            |
| <b>Decision :</b> In the light of earlier decision taken in meeting no. 1/82 dated 4.4.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                 |        |                                            |                                     |                                        |
| Export product                                                                                                                                                                                                                | Exp. Qty.                       | Sl.No. | Import items                               | Qty. allowed                        |                                        |
| Cyclobenzaprine Hcl                                                                                                                                                                                                           | 1 kg                            | 1.     | 1 Bromo 3 Chloro Propane                   | 0.95 kg                             |                                        |
|                                                                                                                                                                                                                               |                                 | 2.     | Tetra Hydro Furan                          | 1.00 kg                             |                                        |
|                                                                                                                                                                                                                               |                                 | 3.     | Acetone                                    | Not allowed as not shown in process |                                        |
| RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                        |                                 |        |                                            |                                     |                                        |

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| 390 | <b>Case No.:</b> 184/10/82-ALC4/2013                                                                             | Party Name:ALKALOIDS CORPORATION | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00367/AM14/                                                                                   | RLA File :02/24/040/00030/AM14/  | Lic.No/Date:0210190503<br>10.06.2013       | Defer<br>Date:19.09.2013               |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                  |                                            |                                        |

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|-----|----------------------------------------------------------------------------------------------------------|-----------------------------------------|--------------------------------------------|--------------------------|
| 391 | Case No.:109/10/82-ALC4/2013                                                                             | Party Name:IND-SWIFT LABORATORIES LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | Status:Case<br>Deferred  |
|     | HQ File :01/82/050/00292/AM14/                                                                           | RLA File :22/24/040/00022/AM14/         | Lic.No/Date:2210013931<br>11.06.2013       | Defer<br>Date:19.09.2013 |
|     | Decision :It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                         |                                            |                          |

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|-----|----------------------------------------------------------------------------------------------|--------------------------------------|--------------------------------------------|--------------------------|
| 392 | Case No.:226/10/82-ALC4/2013                                                                 | Party Name:RUCHI INFRASTRUCTURE LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | Status:Case<br>Deferred  |
|     | HQ File :01/82/050/00409/AM14/                                                               | RLA File :56/24/040/00005/AM14/      | Lic.No/Date:5610002272<br>11.06.2013       | Defer<br>Date:19.09.2013 |
|     | Decision :It was decided to defer the case for 19.09.2013 for comments of Department of C&PC |                                      |                                            |                          |

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|-----|----------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|--------------------------|
| 393 | Case No.:70/10/82-ALC4/2013                                                                              | Party Name:VENUS REMEDIES LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | Status:Case<br>Deferred  |
|     | HQ File :01/82/050/00253/AM14/                                                                           | RLA File :22/24/040/00023/AM14/ | Lic.No/Date:2210013929<br>11.06.2013       | Defer<br>Date:19.09.2013 |
|     | Decision :It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                 |                                            |                          |



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|-----|------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|---------------------------------|
| 394 | <b>Case No.:72/10/82-ALC4/2013</b>                                                                               | Party Name:KUDOS CHEMIE LTD.,   | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00255/AM14/                                                                                   | RLA File :22/24/040/00020/AM14/ | Lic.No/Date:2210013927<br>11.06.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                 |                                            |                                 |

| 395                                                         | <b>Case No.:87/10/82-ALC4/2013</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | Party Name:RANBAXY LABORATORIES LTD | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Approved</b>         |                |             |        |              |                                         |                                                             |       |    |             |
|-------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------|--------------------------------------------|-----------------------------------------|----------------|-------------|--------|--------------|-----------------------------------------|-------------------------------------------------------------|-------|----|-------------|
|                                                             | HQ File :01/82/050/00270/AM14/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | RLA File :05/24/040/00049/AM14/     | Lic.No/Date:0510356761<br>11.06.2013       | Defer Date:                             |                |             |        |              |                                         |                                                             |       |    |             |
|                                                             | <b>Decision :</b> In the light of earlier decision taken in meeting no. 2/82 dated 18.4.2013, it was decided to ratify norms under Para 4.7 of HBP v 1 as per details given below or as applied by the firm, whichever is less: <table border="1"> <thead> <tr> <th>Export product</th><th>Export Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty. allowed per unit of export product</th></tr> </thead> <tbody> <tr> <td>Volini Gel 30 gm<br/>(Each tube contains 1.5 gm Racementhol)</td><td>1 No.</td><td>1.</td><td>Racementhol</td><td>1.575 gm/30 gm tube</td></tr> </tbody> </table> RA may take appropriate action as per the decision of Norms Committee. |                                     |                                            |                                         | Export product | Export Qty. | Sl.No. | Import items | Qty. allowed per unit of export product | Volini Gel 30 gm<br>(Each tube contains 1.5 gm Racementhol) | 1 No. | 1. | Racementhol |
| Export product                                              | Export Qty.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | Sl.No.                              | Import items                               | Qty. allowed per unit of export product |                |             |        |              |                                         |                                                             |       |    |             |
| Volini Gel 30 gm<br>(Each tube contains 1.5 gm Racementhol) | 1 No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 1.                                  | Racementhol                                | 1.575 gm/30 gm tube                     |                |             |        |              |                                         |                                                             |       |    |             |

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|-----|-------------------------------------------------------------------------------------------------------|----------------------------------------|--------------------------------------------|---------------------------------|
| 396 | <b>Case No.:88/10/82-ALC4/2013</b>                                                                    | Party Name:MAHESHRAJ CHEMICALS PVT.LTD | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00271/AM14/                                                                        | RLA File :08/24/040/00099/AM14/        | Lic.No/Date:0810121913<br>13.06.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of C&PC. |                                        |                                            |                                 |

| 397                                  | <b>Case No.:104/10/82-ALC4/2013</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | Party Name:V.D.H. ORGANICS PVT. LTD | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Approved</b> |                |           |        |              |              |                                      |      |   |                        |
|--------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------|--------------------------------------------|---------------------------------|----------------|-----------|--------|--------------|--------------|--------------------------------------|------|---|------------------------|
|                                      | HQ File :01/82/050/00287/AM14/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | RLA File :05/24/040/00087/AM14/     | Lic.No/Date:0510357306<br>17.06.2013       | Defer Date:                     |                |           |        |              |              |                                      |      |   |                        |
|                                      | <b>Decision :</b> In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/58/2010-Ch. II dated 2.4.2013, it was decided to ratify norms under Para 4.7 of HBP v 1 as per details given below or as applied by the firm, whichever is less: <table border="1"> <thead> <tr> <th>Export product</th><th>Exp. Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty. allowed</th></tr> </thead> <tbody> <tr> <td>Thymol Crystals (3-Hydroxy-P-Cymene)</td><td>1 kg</td><td>1</td><td>Meta Cresol (M-Cresol)</td><td>0.785 kg</td></tr> </tbody> </table> RA may take appropriate action as per the decision of Norms Committee. |                                     |                                            |                                 | Export product | Exp. Qty. | Sl.No. | Import items | Qty. allowed | Thymol Crystals (3-Hydroxy-P-Cymene) | 1 kg | 1 | Meta Cresol (M-Cresol) |
| Export product                       | Exp. Qty.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Sl.No.                              | Import items                               | Qty. allowed                    |                |           |        |              |              |                                      |      |   |                        |
| Thymol Crystals (3-Hydroxy-P-Cymene) | 1 kg                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 1                                   | Meta Cresol (M-Cresol)                     | 0.785 kg                        |                |           |        |              |              |                                      |      |   |                        |

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|-----|-------------------------------------|---------------------------------------------------------|--------------------------------------------|---------------------------------|
| 398 | <b>Case No.:105/10/82-ALC4/2013</b> | Party Name:OTSUKA CHEMICAL ( INDIA )<br>PRIVATE LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|-----|-------------------------------------|---------------------------------------------------------|--------------------------------------------|---------------------------------|

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|-----|------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------|--------------------------------------------|---------------------------------|
|     | HQ File :01/82/050/00288/AM14/                                                                                   | RLA File :05/24/040/00063/AM14/                                 | Lic.No/Date:0510357308<br>17.06.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                                                 |                                            |                                 |
| 399 | <b>Case No.:199/10/82-ALC4/2013</b>                                                                              | Party Name:MALLADI DRUGS &<br>PHARMACEUTICALS LIMITED           | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00382/AM14/                                                                                   | RLA File :04/24/040/00048/AM14/                                 | Lic.No/Date:0410147196<br>17.06.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                                                 |                                            |                                 |
| 400 | <b>Case No.:94/10/82-ALC4/2013</b>                                                                               | Party Name:PARABOLIC DRUGS LTD.,                                | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00277/AM14/                                                                                   | RLA File :05/24/040/00079/AM14/                                 | Lic.No/Date:0510357314<br>17.06.2013       | Defer Date:<br>19.9.2013        |
|     | <b>Decision :</b> The case was added after taking out the agenda. It was decided to defer the case for 19.9.2013 |                                                                 |                                            |                                 |
| 401 | <b>Case No.:89/10/82-ALC4/2013</b>                                                                               | Party Name:RANBAXY LABORATORIES LTD                             | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00272/AM14/                                                                                   | RLA File :05/24/040/00075/AM14/                                 | Lic.No/Date:0510357422<br>18.06.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                                                 |                                            |                                 |
| 402 | <b>Case No.:183/10/82-ALC4/2013</b>                                                                              | Party Name:VIVEK PHARMACHEM (INDIA) LTD.,                       | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00366/AM14/                                                                                   | RLA File :13/24/040/00032/AM12/                                 | Lic.No/Date:1310043416<br>19.06.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                                                 |                                            |                                 |
| 403 | <b>Case No.:40/8/82-ALC4/2013</b>                                                                                | Party Name:TRANSPEK INDUSTRY LIMITED                            | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00171/AM14/                                                                                   | RLA File :34/24/040/00047/AM14/                                 | Lic.No/Date:3410037146<br>19.06.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of C&PC..                         |                                                                 |                                            |                                 |
| 404 | <b>Case No.:100/10/82-ALC4/2013</b>                                                                              | Party Name:HPL ADDITIVES LIMITED(FORMERLY<br>KNOWN HIGH POLYMER | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Approved</b> |

|                                                                                                                                                                                                                                                                                                      |                                 |                                      |                          |              |
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| HQ File :01/82/050/00283/AM14/                                                                                                                                                                                                                                                                       | RLA File :05/23/040/00087/AM14/ | Lic.No/Date:0510357629<br>20.06.2013 | Defer Date:              |              |
| <b>Decision :</b> In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/7/2011-Ch. II dated 19.8.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                 |                                      |                          |              |
| Export product                                                                                                                                                                                                                                                                                       | Exp. Qty.                       | Sl.No.                               | Import items             | Qty. allowed |
| (Kinox-24) Benzene<br>Propanoic Acid 3, 5-<br>BIS(1,1 Dimethylethyl)-4-<br>Hydroxy-2(3-(3,5-BIS (1,1<br>Dimethylethyl)-4-<br>Hydroxyphenyl)-1-<br>Oxopropyl)Hydrazide                                                                                                                                | 1 kg                            | 1                                    | 2,6 Di Tert Butyl Phenol | 1.230 kg     |
|                                                                                                                                                                                                                                                                                                      |                                 | 2.                                   | Methyl Acrylate          | 0.528 kg     |
|                                                                                                                                                                                                                                                                                                      |                                 | 3.                                   | Hydrazine Hydrate 100%   | 0.283 kg     |
|                                                                                                                                                                                                                                                                                                      |                                 | 4.                                   | Methanol                 | 0.700 kg     |
|                                                                                                                                                                                                                                                                                                      |                                 | 5.                                   | Methyl Aceto Acetate     | 0.267 kg     |
|                                                                                                                                                                                                                                                                                                      |                                 | 6.                                   | Toluene                  | 0.400 kg     |
| RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                                                                                               |                                 |                                      |                          |              |

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| 405 | <b>Case No.:110/10/82-ALC4/2013</b>                                                                              | Party Name:INDO PHYTO CHEMICALS PVT LTD | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00293/AM14/                                                                                   | RLA File :05/23/040/00065/AM14/         | Lic.No/Date:0510357630<br>20.06.2013       | Defer<br>Date:19.09.2013    |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                         |                                            |                             |

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| 406 | <b>Case No.:39/8/82-ALC4/2013</b>                                                                                | Party Name:PORUS LABORATORIES PVT LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00170/AM14/                                                                                   | RLA File :09/24/040/00123/AM14/        | Lic.No/Date:0910056393<br>20.06.2013       | Defer<br>Date:19.09.2013    |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                        |                                            |                             |

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| <b>Case No.:99/10/82-ALC4/2013</b>                                                                                                                                                                                                                                                                   | Party Name:HPL ADDITIVES LIMITED(FORMERLY KNOWN HIGH POLYMER |        | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case Approved</b> |
| HQ File :01/82/050/00282/AM14/                                                                                                                                                                                                                                                                       | RLA File :05/23/040/00088/AM14/                              |        | Lic.No/Date:0510357628<br>20.06.2013       | Defer Date:                 |
| <b>Decision :</b> In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/7/2011-Ch. II dated 19.8.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |                                                              |        |                                            |                             |
| Export product                                                                                                                                                                                                                                                                                       | Exp. Qty.                                                    | Sl.No. | Import items                               | Qty. allowed                |
| P-toluene sulfonyl Hydrazide (Mikrofine TSH)                                                                                                                                                                                                                                                         | 1 kg                                                         | 1      | Toluene                                    | 0.684 kg                    |
|                                                                                                                                                                                                                                                                                                      |                                                              | 2.     | Hydrazine Hydrate                          | 0.420 kg                    |
|                                                                                                                                                                                                                                                                                                      |                                                              | 3.     | Chlorosulfonic Acid                        | 3.47 kg                     |
|                                                                                                                                                                                                                                                                                                      |                                                              | 4.     | Dicumyl Peroxide                           | 0.10 kg                     |
| RA may take appropriate action as per the decision of Norms Committee.                                                                                                                                                                                                                               |                                                              |        |                                            |                             |

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|-----|------------------------------------------------------------------------------------------------------|------------------------------------------|--------------------------------------------|----------------------------------------|
| 408 | <b>Case No.:</b> 111/10/82-ALC4/2013                                                                 | Party Name:STERICAT GUTSTRINGS PVT. LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00294/AM14/                                                                       | RLA File :05/24/040/00091/AM14/          | Lic.No/Date:0510358000<br>25.06.2013       | Defer<br>Date:19.09.2013               |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of IPP. |                                          |                                            |                                        |

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| 409 | <b>Case No.:</b> 101/10/82-ALC4/2013                                                                             | Party Name:NIFTY LABS PVT LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00284/AM14/                                                                                   | RLA File :09/24/040/00143/AM14/ | Lic.No/Date:0910056481<br>27.06.2013       | Defer<br>Date:19.09.2013               |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                 |                                            |                                        |

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|-----|------------------------------------------------------------------------------------------------------------------|----------------------------------------------|--------------------------------------------|----------------------------------------|
| 410 | <b>Case No.:</b> 201/10/82-ALC4/2013                                                                             | Party Name:SHASUN PHARMACEUTICALS<br>LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00384/AM14/                                                                                   | RLA File :04/24/040/00063/AM14/              | Lic.No/Date:0410147551<br>27.06.2013       | Defer<br>Date:19.09.2013               |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                              |                                            |                                        |

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| 411 | <b>Case No.:</b> 203/10/82-ALC4/2013                                                                             | Party Name:SHASUN PHARMACEUTICALS<br>LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00386/AM14/                                                                                   | RLA File :04/24/040/00064/AM14/              | Lic.No/Date:0410147556<br>27.06.2013       | Defer<br>Date:19.09.2013               |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                              |                                            |                                        |

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| 412 | <b>Case No.:</b> 204/10/82-ALC4/2013                                                                             | Party Name:SHASUN PHARMACEUTICALS<br>LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00387/AM14/                                                                                   | RLA File :04/24/040/00065/AM14/              | Lic.No/Date:0410147559<br>27.06.2013       | Defer<br>Date:19.09.2013               |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                              |                                            |                                        |

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| 413 | <b>Case No.:</b> 202/10/82-ALC4/2013                                                                             | Party Name:ARUDAA VIS LABS PRIVATE LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:</b> Case<br><b>Deferred</b> |
|     | HQ File :01/82/050/00385/AM14/                                                                                   | RLA File :04/24/040/00067/AM14/            | Lic.No/Date:0410147616<br>28.06.2013       | Defer<br>Date:19.09.2013               |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                            |                                            |                                        |

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| 414 | <b>Case No.:222/10/82-ALC4/2013</b>                                                                  | Party Name:ANUPAM RASAYAN (INDIA) LTD | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00405/AM14/                                                                       | RLA File :52/24/040/00009/AM14/       | Lic.No/Date:5210039910<br>28.06.2013       | Defer<br>Date:22.08.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of C&PC |                                       |                                            |                                 |

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| 415 | <b>Case No.:223/10/82-ALC4/2013</b>                                                                   | Party Name:ANUPAM RASAYAN (INDIA) LTD | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00406/AM14/                                                                        | RLA File :52/24/040/00011/AM14/       | Lic.No/Date:5210039911<br>28.06.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of C&PC. |                                       |                                            |                                 |

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| 416 | <b>Case No.:224/10/82-ALC4/2013</b>                                                                   | Party Name:ANUPAM RASAYAN (INDIA) LTD | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00407/AM14/                                                                        | RLA File :52/24/040/00008/AM14/       | Lic.No/Date:5210039909<br>28.06.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of C&PC. |                                       |                                            |                                 |

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| 417 | <b>Case No.:41/8/82-ALC4/2013</b>                                                                                | Party Name:UNITED PHOSPHORUS LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00172/AM14/                                                                                   | RLA File :03/95/040/01020/AM13/   | Lic.No/Date:0310739495<br>28.06.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                   |                                            |                                 |

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| 418                                                                    | <b>Case No.:42/8/82-ALC4/2013</b>                                                                                                                                                                                                                                                                    |           | Party Name:TATVA CHINTAN PHARMA CHEM<br>PVT LTD | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Approved</b> |
|                                                                        | HQ File :01/82/050/00173/AM14/                                                                                                                                                                                                                                                                       |           | RLA File :34/24/040/00064/AM14/                 | Lic.No/Date:3410037330<br>03.07.2013       | Defer Date:                     |
|                                                                        | <b>Decision :</b> In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/7/2011-Ch. II dated 19.8.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: |           |                                                 |                                            |                                 |
|                                                                        | Export product                                                                                                                                                                                                                                                                                       | Exp. Qty. | Sl.No.                                          | Import items                               | Qty. allowed                    |
|                                                                        | Methoxy Methyl<br>Triphenyl Phosphonium<br>Chloride                                                                                                                                                                                                                                                  | 1 kg      | 1.                                              | Triphenyl Phosphine                        | 0.806 kg                        |
|                                                                        |                                                                                                                                                                                                                                                                                                      |           | 2.                                              | Methylal                                   | 0.233 kg                        |
| RA may take appropriate action as per the decision of Norms Committee. |                                                                                                                                                                                                                                                                                                      |           |                                                 |                                            |                                 |

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| 419 | <b>Case No.:103/10/82-ALC4/2013</b> | Party Name:PORUS LABORATORIES PVT LTD. | Meet No/Date:10/82-ALC4/2013 | <b>Status:Case</b> |
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|                                                                                                                  |                                |                                 | 22.08.2013                           | Deferred                 |
|                                                                                                                  | HQ File :01/82/050/00286/AM14/ | RLA File :09/24/040/00145/AM14/ | Lic.No/Date:0910056663<br>04.07.2013 | Defer<br>Date:19.09.2013 |
| <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                |                                 |                                      |                          |

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| 420                                                                    | <b>Case No.:43/8/82-ALC4/2013</b>                                                                                                                                                                                              |                 | Party Name: BAL PHARMA LTD      | Meet No/Date:10/82-ALC4/2013<br>22.08.2013           | <b>Status:Case<br/>Approved</b> |
|                                                                        | HQ File :01/82/050/00174/AM14/                                                                                                                                                                                                 |                 | RLA File :07/24/040/00087/AM14/ | Lic.No/Date:0710096469<br>04.07.2013                 | Defer Date:                     |
|                                                                        | <b>Decision :</b> In the light of earlier decision taken in meeting no. 2/82 dated 18.4.2013, it was decided to ratify norms under Para 4.7 of HBP v 1 as per details given below or as applied by the firm, whichever is less |                 |                                 |                                                      |                                 |
|                                                                        | Export Product                                                                                                                                                                                                                 | Export Quantity | S.No                            | Import Product                                       | Quantity Allowed                |
|                                                                        | Amiloridel HCL                                                                                                                                                                                                                 | 1 kg            | 1.                              | Methyl3,5-Diamino-6-Chloro<br>Pyrazine-2-Carboxylate | 0.836 kg                        |
| RA may take appropriate action as per the decision of Norms Committee. |                                                                                                                                                                                                                                |                 |                                 |                                                      |                                 |

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| 421 | <b>Case No.:102/10/82-ALC4/2013</b>                                                                              |  | Party Name: YELURI FORMULATIONS PRIVATE LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00285/AM14/                                                                                   |  | RLA File :09/24/040/00149/AM14/                 | Lic.No/Date:0910056680<br>05.07.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |  |                                                 |                                            |                                 |

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| 422 | <b>Case No.:1/10/82-ALC4/2013</b>                                                                                |  | Party Name: MICRO LABS LTD      | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00184/AM14/                                                                                   |  | RLA File :07/24/040/00111/AM14/ | Lic.No/Date:0710097180<br>30.07.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |  |                                 |                                            |                                 |

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| 423 | <b>Case No.:2/10/82-ALC4/2013</b>                                                                                |  | Party Name: INCHEM LABORATORIES PRIVATE LIMITED | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00185/AM14/                                                                                   |  | RLA File :09/24/040/00184/AM14/                 | Lic.No/Date:0910056944<br>30.07.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |  |                                                 |                                            |                                 |

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| 424 | <b>Case No.:229/10/82-ALC4/2013</b> |  | Party Name: DHANUKA LABORATORIES LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
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| HQ File :01/82/050/00412/AM14/                                                                                  | RLA File :05/23/040/00183/AM14/ | Lic.No/Date:0510361478<br>01.08.2013 | Defer<br>Date:19.09.2013 |
| <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals |                                 |                                      |                          |

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| 425 | <b>Case No.:228/10/82-ALC4/2013</b>                                                                              | Party Name:CADILA HEALTHCARE LTD., | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00411/AM14/                                                                                   | RLA File :08/24/040/00198/AM14/    | Lic.No/Date:0810123477<br>05.08.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals. |                                    |                                            |                                 |

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| 426 | <b>Case No.:230/10/82-ALC4/2013</b>                                                                             | Party Name:TORRENT PHARMACEUTICALS LTD. | Meet No/Date:10/82-ALC4/2013<br>22.08.2013 | <b>Status:Case<br/>Deferred</b> |
|     | HQ File :01/82/050/00413/AM14/                                                                                  | RLA File :08/24/040/00171/AM14/         | Lic.No/Date:0810123618<br>07.08.2013       | Defer<br>Date:19.09.2013        |
|     | <b>Decision :</b> It was decided to defer the case for 19.09.2013 for comments of Department of Pharmaceuticals |                                         |                                            |                                 |

Date:26.08.2013  
Place:New Delhi

Lalita Maini  
Foreign Trade Development Officer

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| Outside Agenda No. 1                                                                                                                                                                                                                                                                                                           | M/s Cadila Healthcare Limited            |
| Norms Committee Meeting No.10/AM14                                                                                                                                                                                                                                                                                             | F.No. 01/82/50/00776/AM 13               |
| Meeting Date:22.08.2013                                                                                                                                                                                                                                                                                                        | Adv. Lic. No.0810102939 dated 29.08.2011 |
| RLA File NO.                                                                                                                                                                                                                                                                                                                   | 08/24/040/00092/AM 12                    |
| Decision: The norms for the above license were ratified in NC meeting no. 15/82 dated 09.08.2012. It was noticed that the export quantity was inadvertently given as 1 kg instead of 1000 Nos. It was decided to amend the export quantity as 1000 Nos. RA may take appropriate action as per the decision of Norms Committee. |                                          |

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| Outside Agenda No. 2               | M/s AVA Chemicals Pvt. Ltd.        |
| Norms Committee Meeting No.10/AM14 | F.No. 01/82/50/00968/AM 11/DES-III |
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| Meeting Date:22.08.2013                                                                                                                                                                    | Adv. Lic. No.0310 666746 dated 23.11.2011 |
| RLA File NO.                                                                                                                                                                               | 03/94/040/00729/AM 12                     |
| Decision: It was decided to amend the description of export product as EDTA Ferric Sodium Fe content 13% (+/-0.5%). RA may take appropriate action as per the decision of Norms Committee. |                                           |

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| Outside Agenda No. 3                                                                                                                                                           | M/s J. B. Chem & Pharma Ltd.              |
| Norms Committee Meeting No.10/AM14                                                                                                                                             | F.No. 01/82/50/01103/AM 13/DES-III        |
| Meeting Date:22.08.2013                                                                                                                                                        | Adv. Lic. No.0310 714039 dated 01.11.2012 |
| RLA File NO.                                                                                                                                                                   | 03/94/040/00619/AM 13                     |
| Decision: It was decided to amend the description of export product as Kanamycin Acid Sulphate BP 2010. RA may take appropriate action as per the decision of Norms Committee. |                                           |

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| Outside Agenda No. 4                                                                                                                                                                                | M/s. VDH Organic Pvt. Limited,           |
| Meeting No. 10/AM 14 Dated – 22.08.2013                                                                                                                                                             | F.No. 01/82/50/00693/AM10/DES III        |
| RLA F. No. 05/24/040/00350/AM10                                                                                                                                                                     | Adv. Lic. No. 050252131 dated 10.11.2009 |
| Decision: It was decided to amend the description of export product as Thymol Crystal instead of Thymol (purity 98.5% min.). RA may take appropriate action as per the decision of Norms Committee. |                                          |